

**PUBLIC ACCOUNTS COMMITTEE
(1974-75)**

(FIFTH LOK SABHA)

HUNDRED AND SIXTY-SECOND REPORT

[Action taken by Government on the recommendations of the Public Accounts Committee contained in their Hundred and Thirty-third Report (Fifth Lok Sabha) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel)].



LOK SABHA SECRETARIAT
NEW DELHI

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CORRIGENDA TO 16TH REPORT OF THE PUBLIC ACCOUNTS
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PUBLIC ACCOUNTS COMMITTEE
(1974-75)

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Shri Jyotirmoy Bosu

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21. Shri Sasankasekhar Sanyal
22. Shri A. K. A. Abdul Samad

SECRETARIAT

Shri B. K. Mukerjee—Chief Legislative Committee Officer
Shri N. Sunder Rajan—Senior Financial Committee Officer

INTRODUCTION

I, the Chairman of the Public Accounts Committee having been authorised by the Committee, do present on their behalf this Hundred and Sixty-Second Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Hundred and Thirty-third Report (Fifth Lok Sabha) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel).

2. On the 31st May, 1974 an 'Action Taken' Sub-Committee was appointed to scrutinise the replies from Government in pursuance of the recommendations made by the Committee in their earlier Reports. The Sub-Committee was constituted with the following Members:

Shri H. M. Patel—*Convener*

2. Shri Sasankasekhar Sanyal
3. Shri Jagannathrao Joshi
4. Shri S. C. Besra
5. Shri V. V. Raju
6. Shri Mohammed Usman Arif
7. Shri P. Antoni Reddi
8. Shri Narain Chand Parashar
9. Shri T. N. Singh

3. The Action Taken Sub-Committee of the Public Accounts Committee (1974-75) considered and adopted this Report at their sitting held on 25th April, 1975. The Report was finally adopted by the Public Accounts Committee on the 28th April, 1975.

4. For facility of reference the main conclusions/recommendations of the Committee have been printed in thick type in the body of the Report. A statement showing the summary of the main recommendations/observations of the Committee is appended to the Report (Appendix).

(vi)

5. The Committee place on record their appreciation of the assistance rendered to them in this matter by the Comptroller and Auditor General of India.

NEW DELHI;
April 28, 1975

Vaisakha 8, 1897 (Saka).

JYOTIRMOY BOSU,
Chairman,
Public Accounts Committee.

CHAPTER I

REPORT

1.1. This Report of the Committee deals with the action taken by Government on the recommendations contained in their 133rd Report (Fifth Lok Sabha) on the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Govt. (Civil) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel).

1.2. The Action Taken Notes have been received in respect of all the 27 recommendations contained in the Report.

The Action Taken Notes on the recommendations of the Committee have been categorised under the following heads:—

(i) *Recommendations/Observations that have been accepted by Government.*

S. Nos. 1—5, 13—18, 20, 22—24 & 27

(ii) *Recommendations/Observations which the Committee do not desire to pursue in the light of the replies of Government.*

S. Nos. 25 & 26

(iii) *Recommendations/Observations replies to which have not been accepted by the Committee and which require reiteration.*

S. Nos. 11-12 and 19

(iv) *Recommendations/Observations in respect of which Government have furnished interim replies.*

S. Nos. 6—10 and 21

1.3. The Committee hope that final replies in regard to the recommendations to which only interim replies have been furnished, will be submitted to them expeditiously after getting them vetted by Audit.

Exchange of Damaged Currency Notes

(Para 1.82—S. No. 7)

1.4. Referring to the inconveniences caused to the public in exchanging soiled and damaged currency notes, the Committee made

the following observations in paragraph 1.82:

“The Committee are informed that all the Reserve Bank Branches and in places where there are no Reserve Bank branches, the State Bank branches are required to exchange soiled notes. Damaged notes could, however, be exchanged only at the Reserve Bank branches. As a matter of common experience it is seen that the exchange of soiled and damaged notes involves a cumbersome procedure, entailing lot of harrassment for the common men. The Committee think that the Ministry of Finance should, in consultation with the Reserve Bank of India review the situation and lay down a simpler procedure for exchange of soiled and damaged notes as early as possible. One way out could be to authorise all the branches of all banks and all post offices to exchange the soiled notes.”

1.5. In their reply the Ministry of Finance have stated as follows:

“The position at the time of the receipt of Committee's report was that the State Bank of India and its subsidiaries, as agents of the Reserve Bank, as well as the Railways and the post offices were authorised to accept soiled and slightly mutilated note *vide* note I below paragraph 8.3 of the executive instructions included in the Central Treasury Rules (Vol. I). In view of the Committee's recommendations, instructions were issued on the 15th June 1974—(a) to the State Bank of India, asking them to accept soiled and slightly mutilated notes in payment of its dues at all branches and not merely at branches with currency chests and (b) all nationalised banks, asking them to accept soiled and slightly mutilated notes in payment of their dues at all their offices.

While the hardship, if any, to the public has been reduced to the maximum extent possible as a result of these instructions damaged notes, namely half notes, imperfect, mismatched, altered and obliterated notes and notes which have been substantially mutilated or have been disfigured by oil or other substances in such a manner as to render their identification difficult are required to be remitted to the Currency Offices of the Reserve Bank of India to be adjudicated and dealt with in terms of the Reserve Bank of India (Note Refund) Rules, 1935. The distinction between soiled and slightly mutilated notes, which can easily be identified as genuine notes, and, on the other hand, damaged notes, including notes which are more

than slightly mutilated, is necessary in order to prevent false claims on built-up-notes.

As damaged notes have to be examined carefully and adjudicated, before they can be passed by the Currency Offices, of the Reserve Bank of India for payment, it will not be practicable to delegate to the State Bank of India, its subsidiaries and other Nationalised Banks authority to receive and deal with damaged notes also. The question whether the Reserve Bank of India Note Refund Rules can be revised so as to reduce the element of discretion in regard to adjudication and payment for damaged notes is, however, being examined. In case it becomes possible to revise the Note Refund Rules in such a manner as to enable the State Bank of India, its subsidiaries and the Nationalised Banks to pass at least some damaged notes without reference to the Currency Offices, of the Reserve Bank, the question of issuing instructions delegating further authority to the banks concerned will be examined."

1.6. The Committee desire that the examination of the question regarding revision of Note Refund Rules may be expeditiously completed and a simplified procedure for exchange of damaged notes be laid down.

1.7. The Committee also desire that Government should review whether the instructions issued to the State Bank on 15th June, 1974 are actually being implemented by the authorities concerned. Steps should also be taken to inform the general public of the facilities that have been arranged for the exchange of soiled notes, as also the fact that all Branches of Reserve Bank, State Bank and other Nationalised Banks, as also other public utility services, such as Railways, Post Offices, etc., are under an obligation to accept all soiled and slightly damaged notes tendered by the public.

Audit of Foreign Exchange Transactions

(Paragraphs 1.98—1.100—S. Nos. 8—10)

1.8. While reiterating their earlier recommendations contained in the 98th Report (4th Lok Sabha) regarding the question of having a selective test check by the Comptroller and Auditor General of the Foreign Exchange Transactions, the Committee made the following observations in paragraphs 1.98—1.100:

"The question of having a selective test check independently by the Comptroller & Auditor General of India of the

foreign exchange transactions in so far as they involve some form of *quid pro quo* has been engaging serious attention of the Committee for some years. They have been informed now that apart from order considerations, it would be inappropriate to entrust the check of these transactions to the Comptroller & Auditor General as he is not authorised by law to do so. The Committee have already clearly brought out the considerations which very much warrant such a check *vide* paragraph 1.37 of the 98th Report (1969-70). Their examination of issues involving foreign exchange transactions from time to time has revealed serious and widespread lapses and malpractices. They are therefore, fully convinced that it will be in the economic and financial interests of the country of their suggestion for an independent test check of foreign exchange transactions is accepted. Otherwise it would undoubtedly give a free hand to the economic offenders, which could not possibly be the Government's intention.

"The Committee note that at present there are several categories of cases in which foreign exchange is released subject to an export obligation. These are (i) advance import licences issued to Registered Exporters, (ii) Capital goods licences issued subject to an export obligation, (iii) Approval of foreign collaborations granted subject to an export obligation, (iv) barter deals and (v) Release of foreign exchange for location shooting of films abroad subject to certain conditions. The fulfilment of export obligation in most of these cases is being watched by the "Export Promotion Cell" in the Office of the Chief Controller of Imports and Exports. The Audit Wing of the Department of Economic Affairs exercises a selective test check. That this check is absolutely inadequate is clear from the fact that during the past 5 years only a meagre 249 cases of advance licences of the value of Rs. 11.26 crores have been covered. However, the result of even this inadequate check is very disturbing. In 20 per cent of the cases checked serious defaults in the fulfilment of export obligation have been detected.

In view of the above the Committee reiterate their recommendation contained in their 98th Report (4th Lok Sabha). They would specifically ask Government to strengthen the existing arrangements for the check of such foreign exchange transactions. Further Govern-

ment should consider amending the Law to have test check of these transactions by the C&AG. In the meanwhile the C&AG should be requested to take it up rightaway on a "consent basis" so that no time is wasted.'

1.9. In their reply the Ministry of Finance have stated as follows:

"The matter is under consideration in consultation with the Ministry of Law, Justice and Company Affairs and a further 'Action Note' will be submitted later."

1.10. While reiterating their earlier recommendation contained in their 98th Report (4th Lok Sabha) regarding the question of having a selective test check by the Comptroller and Auditor General of India of the foreign exchange transactions, the Committee had desired that Government should reconsider the matter and amend the law if necessary so that a test check of those transactions could be considered by the Comptroller and Auditor General. In their reply dated the 29th October, 1974 the Ministry of Finance have stated that the matter is under consideration in consultation with the Ministry of Law, Justice and Company Affairs and that a further note will be submitted to the Committee.

1.11. The point at issue is not very complicated, and it is difficult to see why, even if other Ministries have not been consulted, it should take so many months to arrive at a decision. The Committee cannot but deplore this kind of indifferent and undesirable attitude in dealing with a recommendation of great importance. The Government should not take any more time in this regard.

Probe into increase in Expenditure on Police

(Paragraphs 2.5 and 2.6—S. Nos. 11 and 12)

1.12. Expressing their concern over the increase of expenditure on Police in recent years the Committee made the following observations in paragraphs 2.5 and 2.6:

"The Committee are very much concerned over large scale and continuous increase in unproductive expenditure on police in recent years. This is particularly deplorable in a poverty stricken country. The expenditure on police increased from Rs. 3 crores in 1950-51 to Rs. 48.25 crores in 1966-67; Rs. 72.60 crores in 1968-69; Rs. 118.62 crores in 1971-72; Rs. 130.91 crores in 1972-73 and

Rs. 156.40 crores (BE) in 1974-75. This means a 52 times increase in 24 years. This is by any standard in alarming increase. There has been a large scale increase in Central Reserve Police, Border Security Force, and relatively recently created Central Industrial Security Force. The Committee are surprised that police Forces of such large strength should be necessary over and above the substantially large forces of the State Governments who are required to do precisely the same job and are responsible for maintaining the law and order. (It is understood that the expenditure on State Police Forces has also risen to more than Rs. 300 crores during 1973-74). According to the Ministry of Home Affairs the increase in expenditure is justified in view of pressing requests from State Governments for the development of central police on account of one trouble or the other.

The Committee feel that expenditure on police organisations of different kinds has been increasing at such a rapid rate that it calls for an urgent review by an independent high powered Commission. The expenditure on police both at the Central and in the States has reached levels where clearly they are eroding the resources available for development activities. The Committee trust that Government will take a decision in this matter and appoint the Commission within the next two or three months."

1.13. In their reply the Ministry of Home Affairs stated as follows:

"The maintenance of law and order and security of the border is a pre-requisite for any socio-economic development. It is in this context that the increase in the police expenditure which has been dictated by the specific needs of internal and border security should be seen. The need for utmost economy in police expenditure is being constantly kept in view. The Government therefore, feel that there is no need for the review of the expenditure on Police Organisations by an independent high powered commission."

1.14. The Committee had expressed the view that the expenditure on Police organisations of different kinds had increased at

such a rapid rate that it called for an urgent review by an independent high powered Commission.

1.15. In their reply Government has stated that the need for utmost economy in Police expenditure is constantly being kept in view and that there is no need for a review at the expenditure by an independent high powered Commission.

1.16. The Committee are not at all satisfied with the Ministry's reply. The fact to be noted is that despite their realisation of the need for exercising utmost economy in respect of expenditure on Police, the expenditure has continued to go on increasing at a very rapid pace. The increase has been, as already stated, of the order of 52 times in 24 years. The Committee would, therefore, reiterate their recommendation and insist for the appointment of an independent high powered Commission. The Committee are most unhappy on the very casual treatment meted out to a positive P.A.C. recommendation. The matter may be reflected in the annual report of the Ministry.

Industrial Security Force

(Para 2.26 and 2.27—S. Nos. 18 and 20)

1.17. Commenting on the increase in the strength of Central Industrial Force the Committee made the following observations:

“The Committee note that the strength of the Central Industrial Security Force which came into existence in 1969-70, increased from 1568 to 15545 in 1972-73. Forces have so far been inducted into 71 public sector undertakings. The Committee feel that already a large number of police forces have been created. In their opinion Government should review the entire position to see whether it is necessary to have such a large number of forces each created for performing limited functions in addition to the one responsible for overall maintenance of law and order and protecting Government properties.

The Committee are surprised to find that a total amount of Rs. 2.35 crores was outstanding as on 1st December, 1973 from the various State undertakings for the services rendered by the Central Industrial Security Forces, and part of the arrears relate to the year 1971-72. The Committee are of the opinion that there is no justification

for any amount to remain outstanding. This force is assigned to every public undertaking with full regard to its requirements and on the clear understanding that it is liable for meeting the expenditure on this account. The Committee would await the progress of the recovery of arrears."

1.18. In their reply the Ministry of Finance have stated as follows:

"In order to have well-trained and well-disciplined watch and ward force for better protection of the undertakings of the Central Government, CISF was created by an Act of Parliament in 1969. The CISF is responsible for the protection and security of the undertakings against theft, pilferage, sabotage etc. Security with regard to physical defences like gates and perimeter identification of personnel search of Personnel and vehicles, entry to vital installations, security of stores, protection against fire and collection of intelligence which will enable the above responsibilities to be discharged effectively are other important functions.

2. Earlier the watch and ward of many of the public sector undertakings was not very satisfactory and a need was felt for a long time for a disciplined and well-trained force. In view of the good work done by the CISF, the demand for induction of the force in various undertakings, even though they have to pay for its cost has gone up considerably and it has not been possible to keep up with the demand. The force has been inducted in various undertakings like Steel Plants, Fertilizer Plants, Atomic Stations, Space Research Stations, Sea Ports, Airports, etc. The managements of various undertakings have found remarkable improvement in security arrangements and reduction of loss due to theft, Pilferage etc. whether CISF has been inducted. The increase in the CISF strength is actually the result of additional demands coming from various public sector undertakings.
3. CISF is not a Police Force. They purely do watch and ward jobs and not the jobs which the State Police or the other Central Police Organisations do regarding the maintenance of law and order or security of the borders. Because of increase in law and order problems, the State

Governments cannot undertake the protection as well as the watch and ward functions relating to the property of the Central Government as closely as the nature of such property requires. CISF has a specific and important role to perform as laid down in CISF Act and it is quite distinct from the role of the other Central Police Organisations which are fully occupied with the maintenance of law and order and security of borders and which is not within the purview of this force.

4. An amount of Rs. 2.35 crores was reported to be outstanding on 1st December, 1973 from the various public sector undertakings. All possible efforts are being made to recover the cost of the services rendered by the CISF at the earliest. The management of these organisations are being approached by the DIGs personally whenever they visit the undertaking. In cases where outstanding amount is large, the Central Ministries controlling these undertakings are also being approached. As a result of efforts made for recovery of old dues, an amount of Rs. 1.76 crores out of the old outstanding of Rs. 2.35 crores has been recovered."

1.19. The Committee had desired that Government should undertake a review in order to determine whether it was necessary to maintain so many Industrial Security Forces in addition to the personnel responsible for overall maintenance of law and order and protecting Government properties. It is not clear from the reply of the Government whether such a review has been undertaken. The Committee would like a review to be undertaken to make certain that no avoidable expenditure was being incurred. The Committee would like to be informed of the result of such a review in due course.

1.20. The Committee note that out of a total amount of Rs. 2.35 crores outstanding as on 1st December, 1973 from the various Public Undertakings for the services rendered by CISF a sum of Rs. 1.76 crores has been recovered. The Committee desire that steps should be taken to recover the outstanding amounts and see to it that there is no accumulation of arrears in future and avoidable expenditure is not incurred. This should be reflected in the annual report of the Ministry.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS THAT HAVE BEEN ACCEPTED BY GOVERNMENT

Recommendation

The Currency Note Press, Nasik Road is primarily intended to meet the printing requirements of one rupee currency notes issued by the Government of India and bank notes of other denominations required by the Reserve Bank of India, the production of which is undertaken on the basis of indents received from the Reserve Bank of India. As at present two units of the Press known as old Currency Note Press and New Currency Note Press are printing notes. The optimum capacity of these two units has been estimated at 3636 million pieces per year. As the annual requirement of the Reserve Bank of India is much more a new press at Dewas is being set up, which will have an annual capacity of 1,000 million pieces of notes. The annual requirements of the Reserve Bank of India during 1969-70 and 1970-71 were 4,263 and 4,460 million pieces of notes respectively. The projections of the gross requirements of notes by the Reserve Bank of India given by the Ministry of Finance indicate that in 1974-75 the Bank will require about 5824 million pieces of notes. This demand is expected to go upto 7707 million pieces of notes by 1978-79. It is thus evident that even after the Commissioning of the new press at Dewas, the Currency Note Press will not be in a position to meet the total requirements of the Reserve Bank of India, unless of course the Government of India goes for metal coins in a big way. Further in the old Currency Note Press which was set up long ago, the machinery should be well maintained to keep it in proper order. This is necessary because of the limited resources of the Government. The Committee feel that before sanctioning the establishment of a new press at Dewas there ought to have been a realistic assessment of the requirements. That such an assessment was not made is clearly borne out by the fact that even after the commissioning of the new press, which is estimated to cost about Rs. 16 crores, the total installed capacity of the currency Note Press will be nowhere near the minimum requirements of the Reserve Bank of India. The Committee desire that the capacity of Dewas Press should be increased and the machinery in the old Press at Nasik should be gradually replaced so as to ensure adequate

capacity for meeting the total requirement of the Reserve Bank of India.

[Sl. No. 1 (Para 1.40) of Appendix V to 133rd Report (Fifth Lok Sabha)]

Action Taken

The Reserve Bank of India makes periodical forecast of the requirement of note forms and advise the Government and the Printing Presses to plan for the output correspondingly. On the basis of assumptions made in regard to increase in national income, increase in prices, erratic of money supply to national income, ratio of currency component to total money supply, etc. the RBI made a forecast of currency note requirements in August, 1970 for a period of 10 years ending in 1980-81. According to RBI's forecast, the requirements of note forms of the denomination of Rs. 10 and above (which the Bank Note Press was intended to print) stood at 1174.8 million pieces in 1973-74 and were expected to gradually increase to 1593.7 million pieces in 1979-80. The position was assessed on the basis of RBI's forecast and it was considered that the Bank Note Press should be in a position to achieve a production of about 1600 million pieces in 1979-80 by introducing two shift and/or by overtime working with the machinery and equipment already ordered and that from 1980-81, the Bank Note Press would plan for a printing capacity of about 2000 million pieces per annum. Thus, on the basis of projections then available, the capacity of the Bank Note Press to print 1000 million pieces per annum in a single shift and double the quantity in two shifts was considered adequate. In May 1973, the Reserve Bank of India revised its earlier projections and increased the perspective note requirement to a considerable extent. The total note requirement from the Dewas Press which was earlier expected to increase from about 1175 million pieces in 1973-74 to 1594 million pieces in 1979-80 registered a steep increase from 1374 million pieces in 1973-74 to 2200 million pieces in 1979-80. The total note requirement for both the Nasik Press and Dewas Press was also put at a much higher level and the increase was expected to be from 5324 million pieces in 1974-75 to 7708 million pieces in 1978-79 itself. Recently, the RBI has increased the projected requirements further by an average of 18 to 20 per cent of all denomination notes.

Thus, from periodic revision of estimates received from the Reserve Bank of India, it is apprehended that the total printing capacity of both the Currency Note Press, Nasik and the Bank Note

Press, Dewas, may not be adequate to serve the requirement at the end of the 5th Five Year Plan period. Steps have, therefore, been taken to assess the requirements of additional machines and equipment for the Dewas Press and these are being processed in consultation with the Planning Commission. The addition of second shift will be considered as soon as the Dewas Press stabilises its working in the first shift. We have also, in the planning of the lay-out of the Dewas Press itself, made provision for possible expansion of the Press by installation of additional machines besides leaving sufficient area outside for a complete duplication of the Press, should it become necessary at a later date. There is, therefore, adequate scope for the additional installation of the plant and machinery both on a long-term and a short-term basis. There are also proposals under consideration for replacement of very old printing machines at Currency Note Press, Nasik. The financial constraints are, of course, there and this is perhaps inevitable in the context of the present drive for reduction of expenditure and austerity measures adopted by Government.

[Ministry of Finance O.M. No. 8(4)-B/74 dt. 29-10-74]

Recommendation

It has been stated that the capacity of the controlling section of the Press imposes a serious limitation on the utilisation of the built-in capacity of the printing section. Although the utilisation of the capacity of the controlling section is upto the maximum extent, the printing capacity of the press has not been put to optimum use because of the inadequacy of the controlling section. This shows poor planning. It is interesting to note that during the years 1967-68 to 1971-72 the actual production of notes had to be limited to the extent of the turnout by the Controlling Section even though the printing section was geared to produce much more. This not only resulted in a shortfall of supplies to the Reserve Bank of India but also led to considerable available printing capacity remaining idle. The Committee would like the Government to take steps to increase the capacity of the controlling section to handle as much as would enable the Printing Section to work to maximum capacity.

[Sl. No. 2 (Para 1.41) of Appendix V to 133rd Report (Fifth Lok Sabha)].

Action Taken

The present control capacity (i.e. examination, colour checking, counting, bundling, packing, spoilage control, storage etc.) of the

Currency Note Presses in Nasik is about 4,600 million pieces per annum while the printing capacity is, on an average, slightly more than 5,000 million pieces per annum. With commissioning of the Super Simultan Presses, the printing capacity is expected to go up further about 5,500 million pieces per annum while the controlling capacity may increase to 5,100 million pieces only. It is, therefore, correct that there is discrepancy between the control capacity and printing capacity in the Nasik Press and that the control capacity operates as a limiting factor to the annual despatch of freshly printed notes to the Reserve Bank of India. The matter has been examined and it has now been decided, with the approval of the Planning Commission, to increase the control capacity of the Press by addition of vaults and examination bays and control staff. The Planning Commission has allocated a sum of Rs. 10 lakhs for such additions/alterations and the civil work estimates are now under preparation by the CPWD who have been advised to take up the work on priority, even on limited tender basis. When works are completed, the capacity of the control section will increase to meet the printing capacity of the Currency Note Presses. Additional posts of Control Personnel will also be sanctioned by the time the works are completed.

[Ministry of Finance O.M. No. 8(4)-B/74 dt. 29-10-74]

Recommendation

The Committee are distressed to learn that a suggestion made by the Estimates Committee in 1958-59 for a proper costing system in the Currency Note Press has not yet been fully implemented. The proposals made by the General Manager for increasing the existing strength of the Costing Cell were turned down on the plea that in terms of the stringent economy measures no new posts could be created or upgraded. This is indeed strange in view of the fact that the introduction of the Costing system was primarily intended to serve as a measure of economy and ensure scientific working. The Committee were informed that the question of reorganisation of the costing cell alongwith other proposals for staff reorganisation had been assigned to the Indian Institute of Management, Ahmedabad for a detailed scrutiny. The Committee would like the study by the Institute to be completed early and the steps taken on the basis thereof be intimated to them.

[Sl. No. 3 (Para 1.56) of Appendix V to 133rd Report
(Fifth Lok Sabha)]

One of the results of the lack of a proper costing system is that there is no reliable data for determining the cost of production of

note. A change in size of notes or a change in the combination of inks used for printing notes can materially affect the cost of production. This underscores the need for a proper research cell which should constantly review the production methods as also the use of raw materials with a view to keeping the cost of production to the minimum. The Committee recommend that the necessary steps in this direction may be taken urgently. The Committee need hardly stress that there should be complete co-ordination in this regard between the Press, Reserve Bank of India and the Ministry of Finance.

[Sl. No. 4 (Para 1.57) of Appendix V to 133rd Report
(Fifth Lok Sabha)]

Action Taken

On the basis of the recommendations of the Indian Institute of Management, Ahmedabad, which studies the staffing pattern of I.S.P., Nasik recently, approvals to the creation of the posts of one Deputy Cost Accountant and 5 Upper Division|Lower Division Clerks are being obtained. The Cost Accountants Cell will be strengthened when the posts are filled, and proper cost analysis will be undertaken.

[Ministry of Finance O.M. No. 8(4)-B'74 dt. 29-10-74]

Recommendations

The Committee are informed that after September, 1967, except for some small quantities of paper imported upto September, 1969, the entire requirement of paper was being met by the Security Paper Mill, Hoshangabad. However, during 1972-73 and 1973-74 due to labour trouble and 'go-slow' policy adopted by workers the production in the Hoshangabad Mill went down considerably. As compared to 1971-72 the production in the Mill during 1972-73 and 1973-74 (upto November, 1973) had gone down by about 494 and 820 metric tonnes respectively. The shortfall in production was of the value of Rs. 48.97 lakhs and Rs. 81.31 lakhs respectively. As a result of the shortfall in the production of the Mill the Currency Note Press had to import paper worth a core of rupees. The authorities' inability to settle workers' demand in the Mill has thus not only resulted in the disruption of production in the Mill but also necessitated spending of valuable foreign exchange. It is unfortunate that a realistic and conciliatory attitude was not adopted, which would have saved valuable foreign exchange for the country. The Committee trust that all out efforts will be made to bring about

satisfactory normalisation of labour relations in the Mill.

[Sl. No. 5 (Para 1.68) of Appendix V to 133rd Report
(Fifth Lok Sabha)]

Action Taken

It is submitted that the loss in production in SPM in 1972-73 and 1973-74 was not due to nonconciliatory attitude of Government to meet the demands of the workers. Government had adopted a conciliatory attitude right from the inception. Most of the workers' demands like reduction in School Bus charges, Night Shift Allowance on par with that in Currency Note Press, Nasik Road, were agreed to and have been effected from 3rd July, 1973. The main demand regarding reclassification, work load and norms of work has been referred to an Expert Committee under the Chairmanship of an eminent Paper Maker and on which Management and Union have equal representation. The Committee has been aided in its work by a Consultant's team from the Administrative Staff College of India. In addition to this, Government on its own formulated a scheme in 1972 of Group incentive whereby at a production level of 9 M.T. of paper per day, employees were assured of 50 per cent extra meoluments. This scheme was retrospectively liberalised at the request of the Union to enable the employees to earn as much as 80 per cent of extra emoluments at the level of above 9 M.T. of paper per day.

The present situation in the SPM, Hoshangabad is normal, with production averaging around 8 M.T. of finished paper per day as against about 7 M.T. per day in 1972-73. The current year's production is expected to be about 2500 M.T. which is about 93 per cent of the rated capacity of 2700 M.T. However, the demand for currency and bank note paper has been increasing on account of teh revised projections of currency and bank notes made by the Reserve Bank of India, and, of late, the demand has outstripped the capacity for production in the SPM. In order to match the supply and demand of currency note paper, orders for import of currency note paper in the denominations of Re. 1, Rs. 2 and Rs. 10 were placed in 1973-74 at a total cost of Rs. 240 lakhs, inclusive of the foreign exchange element of Rs. 154 lakhs. Government also proposed to set up a new Security Paper Mill in the Fifth Plan period for manufacture of currency and bank note paper and the Public Investment Board Memorandum for the new Paper Mill is now under consideration with Plan Finance Division of Department of Expenditure

[Ministry of Finance O.M. No. 8(H)-B/74 dt. 29-10-74]

Recommendations

The Committee note that the expenditure on the Central Reserve Police has increased from Rs. 13.57 crores in 1968-69 to Rs. 32.33 crores in 1971-72 and to Rs. 38.78 in 1973-74. Upto 1964-65 there were only 16 battalions during the period 1965-66 to 1972-73, 16 new battalions were raised and 28 battalions of the Indian Reserve Police were merged with Central Reserve Police Force. The total number of battalions at present stand at 60. In view of the fact that the merger of the Indian Reserve battalions with the Central Reserve Police force, Border Security Force and SSB has been almost completed, the Committee stress that there should be no further increase in expenditure.

From information furnished to them, the Committee find that during the year 1973, the Central Reserve Police was deployed 82 times in the various States. There were three cases in 1968-69 where the CRP units were sent to the States of Kerala and West Bengal without their requests including one case where the Central Government refused to remove CRP in spite of insistence of State Government.

[Sl. No. 13—Appendix V, Para No. 2.15 of PAC's Hundred and Thirty-Third Report, (Fifth Lok Sabha)]

Action Taken

Ministry of Home Affairs is fully conscious of the need for economy and all efforts are being made to keep down the expenditure on police. The increase in expenditure in the past was largely as a result of the increase in the strength of the CRP which was fully justified looking to the demands of internal security. There has been no increase in the number of battalions from the year 1971-72 onwards even though most of the CRP battalions are on continuous deployment and as a result thereof it has not been possible to have adequate reserves for training, rotation etc.

2. The Police Budget of the CRP has also gone up over the years because of the revision of pay scales of the personnel as a result of the recommendations of the various Pay Commissions. Various other factors like the rise of the cost of stores and equipment, machinery, vehicles, ration, petrol, hike in railway fare etc. have also led to an increase in the budget to a great extent. Another important factor has been the sanctioning of additional dearness allowance from time to time because of the phenomenal rise in the price index. To implement the Third Pay Commission's recommendations and because of additional dearness allowance CRP will be needing more than 9 crores during the current year. Thus, besides every effort

being made to keep expenditure to the minimum, the increase in the budget because of the factors indicated above is unavoidable.

3. The comments of P.A.C. contained in sub-para above convey the impression that the Central Government did something wrong in refusing to remove CRPF in one case in spite of the instence of the State Government concerned. The constitutional and legal position is that the CRPF is an Armed Force of the Union being covered under Entry II of the Union List in the Seventh Schedule to the Constitution and that the Central Government are authorised to deploy this force for the protection of their installations, factories, offices and agencies located in the States without consulting the State Governments concerned. While the Force is discharging such duties of protecting Central Government property, it is not incumbent upon the Central Government to withdraw them even if the State Government concerned ask for their withdrawal. In this role CRPF were deployed in Trivandrum to protect the office of the Accountant General in 1968 and at Farakka Barrage in West Bengal in 1969 to protect the Barrage. The Government of West Bengal in the latter case asked for the withdrawal of the CRPF personnel deployed at Farakka Barrage. Request was, however, not agreed to as it was considered well within the right of the Central Government to deploy the CRPF at Farakka Barrage for protection of property belonging to the Central Government

[Ministry of Home-Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendations

The Committee note that there are large amounts of outstanding dues from the State Governments for deployment of Central Reserve Police Force in the past. It is indeed surprising that the Central Government should have allowed accumulation of arrears of the magnitude of Rs. 31.95 crores. It is necessary to emphasise this as out of the arrears a sum of Rs. 2.40 crores relates to the period up to 1968-69. The only step taken at the higher level by the Government all these years appears to have been the writing of a mere demi official letter in August, 1972. The Committee stress that the vigorous efforts should be made to recover the outstanding dues from the State Governments expeditiously.

[S. No. 14—Appendix V—Para No. 2.16 of P.A.C's Hundred and Thirty-Third Report (Fifth Lok Sabha)]

Action Taken

As regards recovery of the outstanding dues from the State Governments for deployment of CRPF, the writing of demi-official letters of the level of HS/Minister's level was the start of the efforts to recover the outstanding dues from the State Governments. This has been followed by IsGP/DIsG, CRPF located nearest to the State Capital concerned discussing the issue personally with the Chief Secretaries and other high officials of the respective States. These efforts have been partly successful and claims totalling to Rs. 64.88 lakhs have been accepted by some of the State Governments like Gujarat, Karnataka, Maharashtra etc. In the case of Assam/U.P., it has been decided that the amounts due from the State Governments should be adjusted against the claims of these States, on account of expenditure on State Police battalions loaned to the Centre. This may lead to an adjustment of Rs. 4.69 crores during 1974-75, against these two State Governments. The matter is still under consideration.

2. It may be added that Sixth Finance Commission has made a recommendation that Government of India should not charge for the services of the CRPF sent to the State Governments for law and order duties. (copy enclosed). The recommendations of the Sixth Finance Commission are applicable from 1st April, 1974. The West Bengal Government who owe the maximum amount, have represented that as per the recommendation of the Sixth Finance Commission, Government of India should waive payment altogether for the services of CRPF because the Commission completely left out of the consideration the provisions sought by the State Governments such as West Bengal for payment for the services of CRPF. According to West Bengal Government, if the Commission considered that it should confine itself only to saying what should be done in future and not make any recommendation about the waiver of the charges prior to 1st April, 1974, it would have clearly said so in its recommendation and certainly taken into consideration the provisions sought by the State Government for clearing the amounts outstanding against them upto 31st March, 1974. The above representation from the State Government is separately under consideration. It may also be added that because of the precarious ways and means position of most of the States, quick recoveries from the State Governments may not be possible, in spite of our best efforts.

[Ministry of Home-Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendations

The Committee note that out of the total strength of the Central Reserve Police Force, the persons recruited from Uttar Pradesh accounted for 21.50 per cent, Haryana 12.31 per cent, Madhya Pradesh 2.85 per cent and Rajasthan 10.26 per cent. The Committee would suggest that recruitment should be made as far as possible from every part of the country.

[S. No. 16—Appendix V—Para No. 2.17 of P.A.C's Hundred and Thirty-Third Report (Fifth Lok Sabha)]

Action Taken

The Central Reserve Police is a force of an All-India character, and its Battalions are deployed throughout the length and breadth of the country. Recruitment to the Force is made on an all-India basis, i.e. from amongst people all over the country. It is true that some States have a larger representation in the Force, but this is not the result of any faulty recruitment policy or because of confining recruitment to particular regions. The recruitment rules in the CRPF provide for equal opportunity to the residents of all States. There are some States like U.P., Haryana, Kerala, and Rajasthan, whose residents show a special desire to join the CRPF, whereas there are some States like Gujarat, from where persons show little inclination to join any para-military forces.

2. In a force like the CRPF, it is difficult to ensure proportionate representation of different States or of various ethnic groups, as in the recruitment parades held, it is neither possible nor desirable to refuse to enlist a person considered fit in all respects on the ground that he does not belong to any particular area.

[Ministry of Home Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendations

The Committee are deeply concerned to note that the expenditure on Border Security Force has increased from Rs. 25.44 crores in 1968-69 to Rs. 42.49 crores in 1971-72, Rs. 45.90 crores in 1973-74, Rs. 57.41 crores in 1974-75 (Budget Estimates). In view of the fact that there is a large standing army the bounden duty of which is to guard the borders of the country, this amounts to another instance of duplication which could be ill-afforded. Moreover till 1968 the States forces were successfully guarding the borders. There is an appreciable rise in expenditure even after the cessation of hostilities on the Eastern border where we have now a friendly neighbour.

During the passage of the Bill in 1968 the Home Minister's indication as to the purpose of the force was policing of the Border on the other side of which there were hostile countries. Today although the situation has greatly changed in our favour, yet the country has to pay higher amount for the same purpose. This calls for an explanation.

[S. Nos. 16 & 17—Appendix V—Paras No. 2.20 & 2.21—
Hundred and Thirty-Third Report (5th Lok Sabha)]

Action Taken

The reasons for the increase in expenditure have already been indicated in Appendix III of the PAC's Report for 1973-74 (HUNDRED AND THIRTY-THIRD REPORT). The increase in expenditure was largely as a result of the increase in the strength of BSF and raising of new battalions which was fully justified looking to the need for security on international borders. The increase in the BSF budget was also because of various other factors over which BSF had no control like sanctioning of additional dearness allowance from time to time, rise in the cost of stores and equipment machinery, vehicles, cost of rations, petrol, hike in railway fares etc. During the current year alone, BSF will be needing more than Rs. 11 crores for implementing the recommendations of the Third Pay Commission and also for the payment of additional dearness allowance, which has been sanctioned by Government.

2. As regards PAC's observation that there is a large standing Army to guard the borders of the country and the expenditure on BSF is duplication, it may be mentioned that BSF has a specific and different role to play. The Study Group, on the basis of which BSF was constituted, observed that it is neither possible nor advisable to man the borders with the regular Army. There are many advantages in maintaining the permanent force on the borders in the form of police which could look after control of trans-frontier crimes, prevention of infiltration, handling minor skirmishes, intrusions and intermittent firing across the border. The Army should not be involved in minor border incidents for obvious reasons. The BSF has been performing these functions on the border very successfully. In times of war also, BSF played a commendable role. They have also been contributing to the welfare of the border areas. Apart from various other considerations, in terms of expenditure also, it is more economical to deploy the BSF on the border than the Army particularly in times of peace. It would not, therefore, be correct to say that BSF is duplicating the role of the Army.

3. It has also been mentioned that till 1968, the States were successfully guarding the borders. It may be added here that the States were reimbursed by the Central Government all the expenditure incurred by them on this behalf. Since there was no unified command for co-ordination of the working of these State battalions it was considered desirable to streamline and reduce the multiplicity of para-military personnel deployed along the border. It was necessary from the operational point of view also to have a unified standard pattern for all the battalions. The Study Group which considered this problem, recommended the formation of a composite BSF directly under the control of the Central Government. It would, therefore, be clear that the arrangements that now exist in the shape of BSF is an improvement of what existed prior to December, 1965 and this arrangement has achieved the long felt need for rationalisation of the command of the forces in peace time.

4. PAC has also observed that there is an appreciable rise in expenditure even after the cessation of hostilities on the Eastern border and even when we have now a friendly neighbour, the country has to pay a higher amount for policing of the border. We have no doubt a friendly neighbour *viz.* Bangla Desh on the Eastern border, but the problems along the Bangla Desh Border have increased manifold because of the increase in trans-border crimes, smuggling and also due to uncertain conditions in Bangla Desh. The proper control of illegal activities on the border with Bangla Desh is of paramount importance both from economic and security angle. Numerous meetings have been held between the border officials of these two countries to check smuggling, infiltration and movement of undesirable persons who were distributed arms by Pakistani authorities before the emergence of Bangla Desh. After the emergence of Bangla Desh no doubt the role of the Army has decreased on that frontier but the BSF has to play a more alert role.

[Ministry of Home Affairs O.M. No. 7/2/74-AC III dt. 2-1-75]

Recommendations

The Committee note that with a view to establish rapport with the local population, the border security force initiated a scheme of Border welfare on a modest scale in 1970. Under this scheme assistance is provided by way of some medical relief, provision of books uniform etc., to school children and warm clothing for poor people living in high altitude areas, construction of some cross drainage works, for repairs of equipment and maintenance of community schools. The expenditure was Rs. 1.29 lakhs in 1970-71, Rs. 1.20

lakhs in 1971-72 and Rs. 86,000 in 1972-73. The Committee are surprised that such a small amount was allocated for welfare activities of this nature and would recommend that such activities should be financed on an adequate scale.

[S. No. 18—Appendix V—Para No. 2.22 of P.A.C's Hundred and Thirty-Third Report (5th Lok Sabha)]

Action Taken

The expenditure on the scheme of border welfare during 1973-74 was Rs. 1.59 lakhs as compared to the expenditure of Rs. 86,000 in 1972-73. During 1974-75, the expenditure proposed on welfare activities is also to the same extent as in 1973-74. However, the recommendation of the Committee has been noted.

[Ministry of Home Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendations

The Committee are surprised to find that a total amount of Rs. 2.35 crores was outstanding as on 1st December, 1973 from the various State undertakings for the services rendered by the Central Industrial Security Forces, and part of the arrears relate to the year 1971-72. The Committee are of the opinion that there is no justification for any amount to remain outstanding. This force is assigned to every public undertaking with full regard to its requirements and on the clear understanding that it is liable for meeting the expenditure on this account. The Committee would await the progress of the recovery of arrears.

[S. No. 20—Appendix V—Para No. 2.27—Hundred and Thirty-Third Report (5th Lok Sabha)]

Action Taken

An amount of Rs. 2.35 crores was reported to be outstanding on 1-12-1973 from the various public sector undertakings. All possible efforts are being made to recover the cost of the services rendered by the CISF at the earliest. The management of these organisations are being approached by the DIsG personally whenever they visit the undertaking. In cases where outstanding amount is large, the Central Ministries controlling these undertakings are also being approached. As a result of efforts made for recovery of old dues, an amount of Rs. 1.76 crores out of the old outstanding of Rs. 2.35 crores has been recovered.

[Ministry of Home Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendations

2.32. "The Committee however are extremely distressed to note that in spite of heavy expenditure on police in the Centre as well as in the States, the crimes alround, particularly economic crimes, of various types, are very much on the increase and the performance of the Police has been far from satisfactory as large number of cases of atrocities on Scheduled Castes and Scheduled Tribes continue to occur and minorities continue to have a feeling of insecurity. What is more, there is involvement of police personnel (including senior officers) in serious crimes."

[S. No. 22, Appendix V, para No. 2.32 of PAC's Hundred and Thirty-Third Report (Fifth Lok Sabha)]

Action Taken

The increase in crime in the country has been caused by a variety of socio-economic factors like population growth, urbanisation and industrialisation. The police are doing their best to control the crime as also to give a sense of security to the weaker sections of the community.

2. While isolated cases of involvement of police personnel in some crimes cannot be ruled out, there is nothing to suggest that there is frequent involvement of police personnel including senior officers in serious crimes. As and when a policeman is found involved in a crime, appropriate action is taken against him. The Government has considered the suggestion of the Committee and feel that there is no need for a separate legislation to award exemplary punishment to delinquent police personnel. They can be adequately dealt with under the normal law of the land or the specific law governing the conduct of the force to which such personnel belong. Suitable instructions have been issued to the State Governments in regard to the measures to safeguard the interests of Scheduled Castes/Scheduled Tribes and other weaker sections of the society *vide* this Ministry's Secret D.O. letter No. 33/41/70-Poll I(A) dated the 26th October, 1970. These instructions provide *inter alia* that any failure to undertake prompt and efficient investigation or to exercise adequate supervision should be regarded as a grave dereliction of duty on the part of the officers concerned.

[Ministry of Home Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendations

The Committee are alarmed at the large scale increase in the number of crime cases in the Union Territory of Delhi. The number of cases increased from 17,605 in 1968 to 34,174 in 1973. In spite of the fact that the expenditure on police in Delhi has increased from Rs. 5.56 crores in 1968-69 to Rs. 7.82 crores in 1971-72, it has come to be known as the crime city in India. The crime position in urban Delhi is far worse than what is in Calcutta having much larger population. In 1972 the total number of crimes in urban Delhi was 30054 against only 9,793 in Calcutta. The contention of the Ministry of Home Affairs that the commitments of Delhi police for attending to demonstrations and processions etc., is so heavy that it comes in the way of discharging their normal functions in regard to prevention of crime, detection and investigation of cases registered with the police, is not convincing. The Committee desire that special measures should be taken immediately to reduce the incidence of crime in Delhi.

[S. No. 23 Appendix V, Para No. of Report 2.37 of PAC's 133rd
Report (Fifth Lok Sabha)]

Action Taken

1. Some of the special measures taken by the Delhi Police to improve its efficiency and control over crime and criminals are as under:—

- (i) Motor cycles fitted with wireless were given to Districts for patrolling the vulnerable areas.
- (ii) Selected number of foot patrol men were equipped with wireless to facilitate better co-ordination between patrol staff and district control rooms.
- (iii) Patrolling was intensified in the lonely spots from where the cases of robbery and dacoity had been recorded.
- (iv) Re-verification of character of three-wheelers' scooter drivers was started.
- (v) A concerted drive against the bad characters was launched.
- (vi) The back-log of pending investigation cases was drastically reduced. This enabled the investigating officers to concentrate on current cases and thus efficiency was improved.

(vii) IG/DIG (Range) made a frequent inspections of police stations and police posts and imparted instructions regarding control of crime etc.

(viii) In selected Police Stations law and order staff was separated from the investigation staff to facilitate better handling of cases. In fact, such separation was recommended by the Khosla Commission but due to shortage of staff, this suggestion could not be implemented before.

2. The Delhi Police have drawn up a scheme for detection of cases of robbery and dacoity under which the following steps have been taken:—

- (i) On receipt of information of an incident of robbery or dacoity the police control Room, the wireless fitted patrol vans, the Police Stations and the Special Staff of District Police are alerted and go into motion in a coordinated manner. Inner and outer cordons are set up around the place of incident to intercept the culprits.
- (ii) On pay days, heavy preventive patrolling is enforced near banks and commercial areas to prevent incident of robberies and dacoities.
- (iii) Mounted police patrolling is done in vulnerable areas from dusk to midnight.
- (iv) Special armed patrolling is done in areas where dacoities are usually expected. In addition, Nakabandies (traps) at strategic points are also organised.

3. (i) A new voluntary force styled as 'Citizen Voluntary Force' has been organised in selected Police Stations areas.

(ii) Police Assistance Booths have been established at selected places. These Assistance Booths render useful help to the public.

(iii) A beginning has been made in computerising the crime records of Delhi Police. This work will involve large expenditure and sanction of extra-manpower. But, however, for the present the Delhi Police have undertaken this task from within their present resources and a beginning has been made in this direction.

(iv) Certain property offences like cycle thefts, motor vehicle thefts, snatching, pick-pocketing and cheating and fraud required deeper prob and deft handling. An exhaustive study into these offences was made to identify the vulnerable areas and suggest

ways and means to combat these crimes. It is hoped that on account of these studies the Police Stations would be in a better position to devise preventive steps.

4. As a long term measure, the fifth battalion of the Delhi Armed Police has been sanctioned in addition to the existing four battalions. Also, two battalions of the Central Reserve Police Force have been placed under the Delhi Police and these battalions have largely taken over the static guard duties and other such commitments of the Delhi Police. The men of the Delhi Police so released are being put on duty for patrolling and this patrolling is being effectively supervised by senior officers of the Delhi Police. The Home Guards have been called upon to reinforce the police in night patrolling. It is expected that this increase in the presence of the police on the streets and the resultant surveillance by the police will go a long way in preventing crime in the urban areas of Delhi.

5. Because of the rapid increase in the population of the trans-Yumuna area of Shahdara, Gandhi Nagar, Krishan Nagar, Silampur and Patparganj, it was found that these area could not be adequately policed as a part of the North District. A fifth police district known as East District comprising the trans-Yumuna area was sanctioned and it started functioning with effect from 1st February, 1974.

6. Recently the Inspector General of Police, Delhi, has inspected all the Police Stations. During the inspection, it has been found that almost all the heinous cases and other IPC cases registered in 1973 have been put in court.

7. During the current year, there has been all-round improvement in the crime situation in Delhi. In the statement at Appendix 'A', it will be seen that the crime under almost all the heads has shown improvement in the last twelve months, i.e., 1-7-73 to 30-6-1974, as compared to the preceding one year. The crime has registered a decline particularly under heads robbery, burglary, riots, hurt cases, etc.

8. In recent study by the BPR&D, Ministry of Home Affairs, it has been reported that the detections under the following heads

have shown an improvement in 1973 as compared to 1971 and 1972:

	<u>1971</u>	<u>1972</u>	<u>1973</u>
Dacoity	40%	40·71%	65·38%
Murder	64·03%	69·22%	72·23%
Robbery	39·11%	39·15%	43·64%
Riots	54·77%	45·41%	67·62%
Thefts	09·66%	08·13%	10·78%

[Ministry of Home Affairs O.M. No. 7|2|74-Ac. (III) dt. 21-75]

APPENDIX 'A'

Statement of comparative crime figures of IPC cases in respect of Union Territory of D.Dh.

	1-7-72 to 31-12-72	1-1-73 to 30-6-73	Total	1-7-73 to 31-12-73	1-1-74 to 30-6-74	Total
Dacoity	21	11	32	15	16	31
Murder	74	79	153	73	90	163
Attempt to murder	122	125	247	115	135	250
Robbery	232	230	462	187	185	372
Riots	310	275	585	179	153	332
Burglary	1583	1583	3166	1454	1395	2849
Thefts	10518	9826	20344	9922	10220	20142
Misc. IPC	5066	5044	10110	5057	4683	9740
	<u>17926</u>	<u>17173</u>	<u>35099</u>	<u>17002</u>	<u>16877</u>	<u>33879</u>

Recommendation

The committee note that 40 Police officers were involved in cases of corruption during the year 1971 to 1973. There must be many more such cases which go undetected. The Committee have been informed that the Vigilance Branch of Delhi Police conducts enquiries into complaints from Public against police officials and other grievances, while an anti-corruption Branch lays traps and conducts raids in cases of alleged corruption. The Committee suggest that adequate publicity should be given to the functioning of those two

branches in order to facilitate reporting of cases of corruption against police officials.

(S. N. 24 Appendix V Para No. of the Report 2.38 of PAC's
133rd Report (Fifth Lok Sabha)]

Action taken

The suggestion of the Committee is accepted. The Delhi Administration has been asked to take necessary steps so that adequate publicity is given to the functioning of the Anti-Corruption Branch of Delhi Administration and Vigilance Branch of Delhi Police.

[Ministry of Home Affairs O.M. No. 7/2/74—AC III dt. 2-1-75]

Recommendation

“The Committee note that a distinction was drawn between the members of the All India Services and Central Services for the purposes of re-imbusement of anti-diabetic drugs. The position was rectified only in August, 1973 barely a few days before the officers of the Ministries concerned were to appear before the Committee. The Committee stress that in future no distinction should be made between the members of All India Services and Central Services in such cases.”

[Chapter III of the Public Accounts Committee Report No. 428 for the year 1973-74 submitted to the Lok Sabha on the 30th April, 1974. (Sl. No. 27 Para No. 3.23)]

Action taken

The recommendation made by the Public Accounts Committee referred to above, was with particular reference to two issues before it viz., (i) re-imbusement of the cost of expensive drugs and (ii) reimbursement of the cost of *anti-diabetic* drugs to members of the All India Services *vis-a-vis* Central Services.

2. So far as these two issues are concerned, there would be no difference in the two sets of the Rules because instructions have already been issued by the Ministry of Health doing away with the restriction regarding the reimbursement of the cost of anti-diabetic treatment taken by the Central Government employees. The All India Services (Medical Attendance) Rules, 1954 have already been amended prohibiting the reimbursement of the cost of expensive drugs etc. to the members of the All India Service. The list of

Inadmissible medicines issued by the D.G.H.S. under the Central Services (Medical Attendance) Rules, 1944 has also been made applicable to the members of the All India Services. There is, therefore, no discrimination on these two issues between members of the All India Services and the employees of the Central Services.

[Cabinet Secretariat Deptt. of Personnel O.M. No. 11/4/74—Ad II
dt. 11-2-75]

CHAPTER III

RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN THE LIGHT OF THE REPLIES OF THE GOVERNMENT

Recommendation

The committee are further distressed to see fairly frequent involvement of police personnel (including senior officers) in serious crimes. The Committee are strongly of the opinion that suitable legislation should be brought forward to punish police personnel found guilty with maximum and exemplary punishment which should be enforced strictly.

[S. No. 25—Appendix V para No. of Report 2.39 of PAC's 133rd Report (5th Lok Sabha)]

Action taken

While isolated cases of involvement of police personnel in some crime cases cannot be ruled out, there is nothing to suggest that there is fairly frequent involvement of police personnel including senior officers in serious crimes. As and when a policeman is involved in a crime, appropriate action is taken against him. The Government have considered the suggestion of the Committee and feel that there is no need for separate legislation to award exemplary punishment to delinquent police personnel. They can be adequately dealt with under the normal law of the land or the specific law governing the conduct of the force to which such personnel belong.

[Ministry of Home Affairs 7/2/74-AC. III dt. 2-1-75]

ACTION TAKEN ON THE RECOMMENDATIONS OF THE PUBLIC ACCOUNTS COMMITTEE

DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS

Recommendations

"The Committee deprecate the delay that has taken place in amending the Central Services (Medical Attendance) Rules, 1944 and All India Services (Medical Attendance)

Rules, 1954 by incorporating therein the instructions already issued. This calls for an explanation. Although the Ministry of Law advised as early as 1963 that the executive instructions providing restrictions cannot over-ride the rules, the All India Services (Medical Attendance) Rules, 1954 were only partially amended by the Ministry of Home Affairs in 1970 by incorporating restrictions on re-imburement of cost of preparations which were primarily foods, tonics, toilet preparations or disinfectants. The other restrictions regarding re-imburement of the cost of expensive drugs tonics, laxatives, or other elegant and proprietary preparations for which drugs of equal therapeutic value are available was not incorporated in these rules. It is regrettable that the Ministry of Health who were concerned with amending the Central Services (Medical Attendance) Rules, 1944 did not take any action in this direction for so long. The delay in amending the All India Services (Medical Attendance) Rules, 1954 was due to the fact that the case referred to by the Ministry of Home Affairs to the Ministry of Health in 1964 was not pursued by either of the Ministries until this matter was brought to their notice by the Audit in 1969. The omission on the part of the officials is inexcusable. The Committee desire that responsibility should be fixed in each Ministry and appropriate action taken."

(Chapter III of the Public Accounts Committee Report No. 428 for the year 1973-74 submitted to the Lok Sabha on the 30th April, 1974).

[S.No. 26 Para No. 3.22]

Action taken

Formal enquiry was made by the Department of Personnel and Administrative Reforms to fix responsibility or the inordinate delay in not pursuing the proposal for an amendment to the All India Services (Medical Attendance) Rules, 1954, in the light of the advice tendered by the Ministry of Law in 1963. A Deputy Secretary in this Department was asked to enquire into the matter.

2. After careful examination of the relevant files and other records available; it was found that S/Shri B.K. Chawla, R.S. Nagpal, the then Assistants, Shri M.P. Bijlani, the then Section Officer, Shri O.S. Marwah, the then Under Secretary, and Shri K.S.N. Murthy, the then Under Secretary and later Deputy Secretary, dealing with this subject during the period between 1964 and 1969 were *prima*

facie responsible for not pursuing the matter about the amendment to the Rules. Shri B. K. Chawla and Shri M. P. Bijlani retired from service in 1972 and 1967 respectively. Shri O. S. Marwah has been staying in the United States since August, 1966. Shri K. S. N. Murthy was reverted to his parent cadre of Karnataka in April 1965.

3. On file No. 7/16/62-AIS(III), it was decided on 24-9-1963, that after sending a reply to the Government of Rajasthan, further action to amend the All India Services (Medical Attendance) Rules, 1954 would be taken. However, on the 1st October, 1963, Shri B. K. Chawla, suggested that the file might be recorded. This suggestion was approved on 28-10-1963 by Shri Bijlani, without initiating any action about the amendment to the Rules. In 1964 the Government of Maharashtra asked for clarification regarding reimbursement of the cost of certain medicines and while sending a reply to the State Government, the question of amendment to the Rules, as suggested by the Ministry of Law in 1963, was again raised. The then Deputy Secretary (Services) Shri K. N. S. Murthy had given directions to Shri Bijlani that the question of amendment to the Rules should be pursued with the Ministries of Finance and Health. The relevant file (F.7/15/64-AIS(III)) was shown to the Ministry of Health who advised, on 19th February, 1965, that a proposal to do away with the list of inadmissible medicines, under the Central Services (Medical Attendance) Rules, 1944, was under their consideration and that the outcome of this proposal might be awaited and that their file would be shown to the Ministry of Home Affairs in due course. Shri R. S. Nagpal the then dealing Assistant suggested, on 8th March, 1965, that since no action was required at that stage, the file might be closed. This suggestion was approved on 8th March, 1965 both by Shri Bijlani the then Section Officer and Shri O. S. Marwah the then Under Secretary and the file was accordingly recorded.

3.1. The Section Officer neither kept a note on a separate file for pursuing the matter about the amendment to the All India Services Rules, nor did he give any direction to the dealing hand to do so.

4. Shri B. K. Chawla, M. P. Bijlani, B. S. Nagpal were asked to submit their explanation as to why action should not be taken against them in not pursuing the matter regarding amendment to the All India Services (Medical Attendance) Rules, 1954, in spite of clear advice of the Ministry of Law in 1963 and subsequent noting to that effect on the relevant files, which were recorded by them, without initiating action regarding the amendment to the Rules. In spite of reminders, Shri Chawla has not sent any reply. The replies of Shri Bijlani and R. S. Nagpal have been examined.

4.1. Shri Biliyani has pleaded not guilty. He has agreed that amendment to the Rules was not actually called for because the executive instructions issued by the Ministry of Health about the non-reimbursement of the cost of inadmissible medicines could be extended to the members of the All India Services, under the All India Services (Conditions of Service Residuary Matters) Rules, 1960. His reply has not been found satisfactory as while approving the recording of files he did not record his views about the application of the Residuary Matters Rules in this case, even though this view was not correct. He has tried to evade the real issue as to why he, as Section Officer, did not keep a note or initiate action to amend the Rules in the light of the Law Ministry's advise and the directions given to him by the then Deputy Secretary (Services).

4.2. The explanation submitted by Shri Nagpal has also been considered carefully. Shri Nagpal has pleaded that he had suggested the recording of 1964 file because according to his judgement no further action was called for on that file, as a reply had been sent to the Government of Maharashtra and the Ministry of Health had advised on that file that a proposal to do away with the list of inadmissible medicines, issued by them under the Central Services Rules, was under their consideration and when decision on that proposed was taken they would refer their file to the Ministry of Home Affairs that in the circumstances he thought no further action to amend the Rules at that stage was called for; that he was acting under the directions of his immediate superior officer—the Section Officer—and that his suggestion for recording the file had been approved both by the Section Officer and the then Under Secretary, Shri Nagpal has further stated that even in 1967 he had recorded a note on 22-4-1967, while dealing with a reference from the Accountant General—Madhya Pradesh, seeking clarification about the applicability of the list of inadmissible medicines to the members of All India Services, the former Deputy Secretary, Shri K. S. N. Murthy, was of the view that the pattern of the Central Service Rules need not be followed and the All India Service Rules need not be amended to bring more rigidity therein. He suggested that a reply to the A. G., Madhya Pradesh, might be sent on the lines of reply sent to the Government of Rajasthan in September, 1963, on a similar issue. This suggestion was approved by his superior officer. Shri Nagpal has stated that as an Assistant he could only make certain suggestion and it was for his superior officer either to approve his suggestion or to give any direction to the contrary. Shri Nagpal further stated that it was he who suggested in his note dated the 17th October, 1964, recorded on file No. 7/15/64-AIS(III) that the papers might be shown to the Ministry of Health for

amendment of the rules and that as an Assistant it would have been discourteous on his part to point out in his note the failings of the Section Officer that action contemplated in file No. 7/16/62-AIS(III) had not been taken. He further maintained that it was under the express guidance of the then Section Officer that he had to put up the note dated 8th March, 1965 on file No. 7/15/64-AIS (III) indicating that no action was required on that file at that stage and that the file might be recorded. In the circumstances, Shri Nagpal has pleaded not guilty of the charge that he was responsible for not pursuing the matter regarding amendment to the All India Services (Medical Attendance) Rules, 1954.

4.3. Shri Nagpal should not have suggested, on 8th March, 1965, the recording of the file without keeping a note for initiating action separately regarding the amendment of the Rules. However, since his suggestion was approved by the then Section Officer and the then Under Secretary for the recording of the file, Shri Nagpal cannot be held responsible for recording the file. In accordance with the Manual of Office Procedure it was for the Section Officer to satisfy himself that no action was pending on the file before approving or modifying the action proposed by the dealing hand, Shri Nagpal. It was, in fact, for the Section Officer and the then Branch Officer not to approve that suggestion and to give direction to Shri Nagpal either to keep that file open or to start a new file taking extracts from the 1964 file to pursue the matter with the Ministry of Health. According to the well established convention, once a suggestion submitted by a subordinate is approved by his superior officer, the responsibility for accepting the suggestion becomes that of the latter. Shri Nagpal while making a suggestion for the recording of the file did not misrepresent the facts inasmuch as he drew the attention of the superior officers to the earlier noting on the file and suggested that since no action at that stage was called for on that file, the file might be recorded. It was in fact for Shri Bijlani and Shri Marwah, the then Section Officer and Branch Officer respectively to pursue the matter further regarding amendment of the above said rules particularly when the various references from the State Governments/Accountants General were received by them for clarification and were, in fact, reminders for taking action to amend the Rules.

4.4. Taking all factors into account the conclusion is irresistible that Shri Nagpal did his best whenever opportunity arose to point out the need for pursuing the matter regarding the amendments of the All India Services (Medical Attendance) Rules, 1954 and

that he had only a subsidiary and subordinate role to play. Accordingly he cannot be held responsible for the delay in the amendment of the aforesaid Rules.

4.5. Since Shri Nagpal had mentioned in his note dated the 22nd April, 1967, that the former Deputy Secretary, Shri K. S. N. Murthy, was not in favour of amendment to the A.I.S. (Medical Attendance) Rules, 1954, Shri Murthy was requested to clarify the position. In his reply Shri Murthy has stated that though at the initial stages, i.e. in April, 1963, he had expressed the view that amendment to the AIS Rules to bring them at par with the Central Services Rules would bring in rigidity and hence the former set of Rules need not be amended, he had changed his view after the matter had been examined in the Ministries of Finance and Health who had pointed out the need for amendment to the AIS Rules. In September, 1963, when a draft reply to the Government of Rajasthan was submitted for the approval of Shri K. S. N. Murthy, a suggestion was also made in the Office note that after the issue of the reply to the State Government, further action to amend the Rules would be pursued. Shri Murthy had signed the Office note. Thus, while approving the draft reply to the Government of Rajasthan he had accepted the suggestion to pursue the matter later about the amendment of the Rules. In 1964, he gave directions, during the course of informal discussion, to the then Section Officer Shri Bijlani that amendment to the AIS Rules should be pursued with the Ministries of Finance and Health. Shri Murthy has, therefore, argued that in view of the fact that in September, 1963, and November, 1964, he had not only approved the suggestion of the Office that the matter regarding amendment of the Rules should be pursued further, but also he gave positive directions to the then Section Officer to do so in consultation with the Ministries of Health and Finance, it is not true that he was opposed to the amendment to the Rules. As regards, the closing of the file, Shri Murthy has stated that it was never put up to him.

4.6. As regards Shri Nagpal's note dated 22nd April, 1967, on F. No. 8/7/67-AIS(III) indicating that Shri Murthy was not in favour of the amendment to the Rules, Shri Murthy has stated that he left the Ministry of Home Affairs in April, 1965, and the note recorded after a period of two years by Shri Nagpal was out of context and was perhaps based on the earlier views he had expressed on April 1, 1963 on file No. 7/16/62-AIS(III) but which he had changed later.

5. It is clear from the explanation furnished by Shri Murthy that though he had expressed view in April, 1963, that the All India

Services Rules need not be brought at par with the Central Services Rules through an amendment because such action would bring in more rigidity in those Rules, he had accepted the proposals to amend the Rules subsequently in the light of the discussions in the Ministry of Health and Ministry of Finance.

In the circumstances, Shri Murthy cannot be held guilty of the change that he did not pursue the matter regarding the amendment of the AIS (Medical Attendance) Rules, 1954 or that he was opposed to such an amendment.

6. As regards the lapse on the part of Shri O. S. Marwah, his explanation was called for. He has been in the U.S.A. since 1966 and he has not returned to India in spite of clear instructions to this effect. He was addressed repeatedly at the last known address asking for his explanation, but he has not sent any reply in spite of reminders. The question of taking disciplinary action against him will be examined after his return to India. A note to this effect is being kept in his C.R. dossier file so that action is initiated to call for his explanation etc. as soon as he return to India and resumes duty.

7. The other officers involved in this case are S/Shri B. K. Chawla, the then Assistant and M. P. Bijlani, the then Section Officer. Shri Bijlani has been associated with the subject from a date even earlier than 1963 when the Ministry of Law had tendered its advice and till his retirement from the Service in 1967. The dealing hands, the Branch Officer and the Deputy Secretary in charge of the Section, have been changing from time to time. The only officer who was aware of the background of the case was Shri Bijlani and his action to approve the suggestion made by the assistants viz., S/Shri Chawla and Nagpal to record the files without initiating action either on a separate file or to keep one of these files pending to pursue the matter about the amendment to the rules indicates negligence of his duties as a Section Officer. There is, therefore, sufficient justification to proceed against Shri Bijlani.

8. As regards taking disciplinary action against Shri Bijlani, he retired from Service in 1967. According to the provisions of the Central Civil Services (Pension) Rules, 1972 departmental proceedings, if not instituted while the Government servant was in service, whether before his retirement or during his re-employment, shall not be instituted in respect of any event which took place more than four years before such institution. Since the lapse on the part of Shri Bijlani occurred more than a decade ago, and

he retired from Government Service in 1967, it would not be possible to take disciplinary action against him at this stage.

9. As regards fixing the responsibility for delay in amending the Central Services (Medical Attendance) Rules, 1944, the Ministry of Health and Family Planning (Department of Health) have initiated necessary action and would finalise such action shortly. Accordingly, the Department of Health have been requested to intimate the Lok Sabha Secretariat as soon as they take a final decision in the matter.

ACTION TAKEN ON THE RECOMMENDATIONS OF THE PUBLIC ACCOUNTS COMMITTEE

DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS

Recommendation

“The Committee have been informed that Government is now considering amendment to both All India Services (Medical Attendance) Rules, 1954 and Central Services (Medical Attendance) Rules, 1944. The Committee hope that it will not take more than 6 months.”

[Chapter III of the Public Accounts Committee Report No. 428 for the year 1973-74 submitted to the Lok Sabha on the 30th April, 1974].

Action taken

The All India Services (Medical Attendance) Rules, 1954 have already been amended *vide* this Department's notification No. 4/11/73-AIS(III) dated 11-7-1974. The list of medicines which has been appended as a Schedule to the Central Services (Medical Attendance) Rules, 1944, the cost of which is not admissible to a member of the Central Service, has been made applicable to the All India Services *vide* letter No. 4/11/73-AIS(III) dated the 6-8-1974 and 26-9-74 (copies enclosed).

2. The Ministry of Health have also amended the Central Services (Medical Attendance) Rules, 1944 (*vide* their notification No. S. 14011/4/74-M.C. dated the 12-9-1974—copy enclosed).

[Cabinet Secretariat O.M. No. 11/1/74-Ad, 4 dt. 11-2-74].

Published in Part II, section 3, sub-section (i) of the Gazette of India
No. 4/11/73-AIS(III)

**DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE
REFORMS**

New Delhi, the 11th July, 1974.

NOTIFICATION

G.S.R.....In exercise of the powers conferred by sub-section (1) of section 3 of the All-India Services Act, 1951 (61 of 1951), the Central Government, in consultation with the Governments of the State concerned, hereby makes the following rules further to amend the All-India Services (Medical Attendance) Rules, 1954, namely:—

1. (1) These rules may be called the All India Services (Medical Attendance) Amendment Rules, 1974.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the All-India Services (Medical Attendance) Rules, 1954:—

(1) for sub-clause (iii) of clause (k) of rule 2, the following shall be substituted, namely:—

“(iii) the supply of such medicines, vaccines, sera or other therapeutic substances as are ordinarily available in Government hospitals in the State but excluding—

(a) such preparations which are not medicines but are primarily used as food, tonic, toilet or disinfectant, and

(b) such expensive drugs, tonics, laxatives and other elegant and proprietary preparations (for which drugs of equal therapeutic value are available) as may be notified by the Central Government.”

(2) for clause (i-a) of rule 14, the following clause shall be substituted namely:—

“(i-a) entitle a member of the Service to reimbursement of any cost incurred in respect of—

(a) such preparations which are not medicines but are primarily used as food, tonic, toilet or disinfectant, and

(b) such expensive drugs, tonics, laxatives and other elegant and proprietary preparations (for which drugs of

equal therapeutic value are available) as may be notified by the Central Government.”

(M. R. Bhardwaj),
Deputy Secretary to the Government of India.

To

The Manager,
Government of India Press,
Ring Road,
New Delhi.

No. 4/11/73-AIS (III)

Dated the 11th July, 1974.

1. The Chief Secretaries to the Governments of all States.
2. All the Ministries and Department's of the Government of India.
3. The Comptroller and Auditor General of India, New Delhi.
4. All Accountants General.
5. Ministry of Home Affairs (Uts—Section), New Delhi.
6. Ministry of Home Affairs (Police Division), New Delhi.
7. Ministry of Agriculture (Department of Agriculture-AIS Section), New Delhi.
8. Secretary, Union Public Service Commission, New Delhi.
9. Director of Accounts, Cabinet Secretariat, R. K. Puram, New Delhi.
10. Lok Sabha Secretariat (Committee Branch), New Delhi.
11. Rajya Sabha Secretariat (Committee Branch), New Delhi
12. Chief Pay and Accounts Officer, Ministry of Agriculture, New Delhi.

(M. R. Bhardwaj),
Deputy Secretary to the Government of India.

Internal Distribution

AIS (IV) Section

AVD II Section

AIS (III) Section for Manual

IMMEDIATE
REGISTERED POST

No. 4/11/73-AIS(III)
GOVERNMENT OF INDIA
CABINET SECRETARIAT
DEPARTMENT OF PERSONNEL AND
ADMINISTRATIVE REFORMS

To

The Chief Secretaries to the
Governments of all States

SUBJECT:—*All India Services (Medical Attendance) Rules, 1954—
Rules 2(k) (iii) and 14(i-a)—List of medicines cost of
which is not reimbursible—regarding.*

Sir,

I am directed to refer to rules 2(k) (iii) and 14(i-a) of the All India Services (Medical Attendance) Rules, 1954 as revised *vide* this Department's notification of even number dated the 11th July, 1974 and to forward herewith a list of expensive drugs etc., the cost of which shall not be reimbursible to a member of an All India Service or a member of his family. The list may be circulated among the authorised medical attendants for their information and guidance.

Yours faithfully,
(M. R. BHARDWAJ),

Deputy Secretary to the Government of India.

No. 4/11/73-AIS(III)

Dated the 6th August, 1974.

A copy each with a copy of the list is forwarded to:—

1. All the Ministries and Departments of the Government of India.
2. All the Accountants General (with one spare copy each).
3. Director of Accounts, Cabinet Secretariat, R. K. Puram, New Delhi.
4. Ministry of Agriculture (AIS Section), New Delhi.
5. Ministry of Home Affairs (Per II Section), New Delhi.
6. Ministry of Home Affairs (UTS Section), New Delhi.

(M. R. BHARDWAJ),

Deputy Secretary to the Government of India.

LIST OF EXPENSIVE DRUGS ETC., COST OF WHICH IS NOT REIMBURSIBLE TO A MEMBER OF THE ALL INDIA SERVICE

[See rules 2(k) (iii) and 14(i-a) of the All India Services (Medical Attendance) Rules, 1954]

(i) Baby Foods, Milk Foods and Invalid Foods:—e.g.

Allenburys Cereal

-do-	diet	
-do-	Humanised Milk Food	No. 1
-do-	-do-	2
-do-	Malted Food	No. 3

Amborosia

Bednger's Food

Bournvita

MILK POWDER OF ALL KINDS, WHETHER IT IS FULL CREAM OR HALF CREAM OR HUMANISED OR FORTIFIED WITH VITAMINS OF MINERALS, SKIMMED MILK POWDER, EITHER IN POWDER, LIQUID, OR BISCUIT FORM

Cow and Gate Foods:—

1. Beuriac
2. Brestol Supplementary Food
3. Calcilac
4. Cerex
5. Daltose C. G.
6. Frailac
7. Full Cream Milk Food
8. Half Cream Milk Food
9. Hemolac
10. Humanised Milk Food
11. Lacidac Full Cream
12. Medilac
13. Peptalac
14. Prenatalac
15. Prelac
16. Separated Milk Food
17. Special Half Cream Milk Food
18. Weylac

Glaxo Products:—

1. Colact
2. Farex
3. Ferrolac
4. Ostermilk No. 1 & No. 2.

Lacta Milk Food**Lactagol****Libbp's Homogenised foods****Malted Milk, e.g. Barleva, Beulah Horlicks****Mellin's Food****M.O.F.****Nestle's preparations**

1. Condensed Milk
2. Lactogen
3. Milk Food
4. Milo Tonic Food
5. Homogenised Foods.

Neave's Food**Neave's Milk Food****Numel****Oatrex Infact and Invalid Food, Fine and Midium (Kings)****Ovaltine****Ovaltine Rusks****Robinson's Preparations**

1. "Patant" Barley
2. "Patent" Gretas
3. Robrex

Sanagogen**Savory and Moore Foods****Sister Laura's Foods****Slippery Elm Foods****Strained Foods, e.g. Heniz and****Scott's Torbet Lactic Oats****Trufood Follow on Food**

„ Humanised Food

„ Prosol

„ Secway

Vitasac

Vivemin and similar preparations

(ii) Compound Foods of Specified Vitamin Content,

Bemax

C.V.B.

Marmite

Robolenine

Virol And Similar preparations.

(iii) Glucose preparations

Glucose B.D.

Glucose with Vitamin D and similar preparations.

(iv) Liquid Foods and Wines

Apple Juices

Barluze

Diabetic Cordial

Glucosol

Lembar

Lucozade

Ribena

Robinson's Lemen Barley

Rose-Hip L.B.W.

Rose's Squashed and Diabetic Squashes

All Alcoholic Beverages, Wines, and Spirits and similar preparations.

(v) Malt Extract Preparations

Bronomalt

Bynegen

Halimalt

Malt extracts

Malted Wheaten Food

Ostomalt

Radio-malt

Vimaltol

Vitamin Malt extracts and similar preparations.

(vi) Malt and Vegetable extracts and Juices Bovril

Brand's Essence

Calf's Foot Jelly

Lemco

Oxo

Valentine Meat Juices—and similar preparations.

(vii) Mineral and Spa Waters

Apenta Water

Contrexeville

Malvern Mineral Water
 Soda Water
 Trefriw Water
 Vi-chy Water and Tablets and similar preparations.

(viii) Miscellaneous preparations

Arrowroot
 Aurum Ambrosium
 Blackcurrent Pastilles
 Charcoal Biscuits
 Dextrin Maltose
 Diabetic Preparations *e.g.* Energen Preparations
 Glucose Barley Sugar
 Iodised salt
 Kellogg's All Bran
 Lactose
 Malted Milk Tablets *e.g.* Barlove, Horicks, Ovaltine
 Malto-Dextrin
 Natex Slimming Food
 Nestrovite Tablets
 Saccharine Tablets
 Salt Substitutes
 Saxin
 Verisal Herbs
 Virolax
 Vitaminised Chocolate
 Vitaminised Chocolate and similar preparations,

INVALID FOODS

Bornvita
 Balahar (Dept. of Food)
 Complan (Glaxo)
 Complan—Banana Flavour (Glaxo)
 Casilan (Glaxo)
 Casilan—B12 (Glaxo)
 Horlicks (7-A):—Ovaltine
 Maltodex (R. Brett)
 Maltodex—S (R. Brett)
 Multipurpose Food (C.P.T.R.T.)
 Nutri Nagget (Part Nager-Agari-University)
 Syu (Protien Granules) (Anglo French)
 Proteena (Unichem) Powder
 Provita (Umi-Chem)
 Provitex (TCF)
 Proteinex (Dumex)
 Proteinules (Alembic)
 Protogen (Orient Pharma)

Ragotine
 Trophox (Raphta Koaz Brett)
 Uni-Protein (Unichem)
 Viva

And similar other preparations

NOTE:—Though some of the products included are marketed as drugs and manufactures under drug Licence. They are mainly Food/Dietary supplements, so not recommended for Reimbursement under AIS (M.A.) rules.

BABY FOODS

Amul Milk Food
 Amul Spray
 Glaxo Baby Food (Dried Milk)
 Lactogen
 Lactodex—Powder (R. Brett)
 Levers Baby Food
 Nespray
 Oster Milk (Glaxo)
 Parag
 Vita Milk Power
 And similar Preparations

WEANING FOODS

Bal Amual
 Marex (Glaxo)
 Nestum
 And similar preparations.

BISCUITS:

Nutro-Biscuits
 Pro-Brisk (Britania)
 Pro Pack (Salties) (Unichem)
 Proteena Biscuit (Agro-Processes)
 Thereptin (Biscuit/Pieces) (Raphaktoz Brett)
 Uni-Protein (Briskees)
 And similar preparations

GLYCEROPHOSPHATE WITH VITAMIN B COMPLEX, MALT ETC. (PROPRIETARY PRODUCTS):

B. G. Phos (MSD)
 B. G. Phos-12 (MSD)
 Biomin (Milnex)
 Bivit Phos (Gajjars)
 B-Neurophos (Sp Ltd.)
 Branervine (Modern Drug)

Calron (East India)
Chem-Digeston (Chemo-Phorma)
Deltaplex (Deltakem)
Deyplex (Dey's)
Dia-Papain (Udh)
Embelix (M & B)
Energon (BCPW)
Eugadine (UDH)
Evofofos (EVANS)
Ferlivone (Siris)
G-Phospho-Lecethin (Cal. Chem)
Glycimmin (SUNWTYS)
Hemo-Drakso Malt (Alembic)
Hemiphos (Geoffery Manners)
Hepatina Ferrous (Cal. Chem)
Hepatina (Cal. Chem)
Heprona (Evans)
Heptamin (Comteck)
Hevimin with B 12 (Napha)
Ipcamalt (IPCA)
Iphatone (National)
Ivi Malt (Bengal Immunity)
La-B-Phos (La Medica)
Leciphos Ferri (Sugma)
Limovita (Sunways)
Mandol (Geoffery Manners)
Mand H Elixir (M & H)
Metatone (Parke Davis)
Metavine (Anakem)
Microfer (Napha)
Minadex (Glaxo)
Minavitol (Modern Drug)
Minolad (TCF)
Nephamalt (NAPHA)
Neucalcin (Modern Drug)
Neurobin (ADCCO)
Neurotone (CSI)
Opimalt (OPII)
Orheptal (E. Merck)
Pabaplex (Pasteur)
Pernexin (Schering)
Phosfomin (Squibb)
Phosphokemp (Kemp)
Phosphoton (Cipla)
Picplex Elixir (P. C. Labs.)
Prolex—B (Bengal Immunity)

Rakto Phispho Malt (Zandu)
Renovan (Pasteur)
Siotone (Albert David)
Siovina (Albert David)
Sunplex (Sunways)
Tonavit (Fairdeal)
Tonocarine Forte (Bengal Immunity)
Univine (UDH)
Univine with Protein (UDH)
Vibegan (Cal. Chem)
Vipitone (BCPW)
Vinkola (S. P. Ltd.)
Vinkola-12 (S. P. Ltd.)
Vincola with Vitamins (S. P. Ltd.)
Vino-Ecithin (Adcco)
Vino-Malt (Bengal Immunity)
Vintone with Asoka (S. P. Ltd.)
Vitale-Cithin (East India)
Vitaminised Sanatogen (Wulfging)
Waterbury's Vitamin Compound (Warner)
Adcco's Co. (Adcco)
Bevitaco (UDH)
Cadimalt (Cadila)
Chemo Malt (Chemo Pharma)
Ferilex (TCF)
Ferilex Malt (TCF)
Ferradol (Parke Davis)
Gajjartone (Gajjar's)
Livoglopil (Opil)
M & H Elixir (M & H)
Malt & Vita. A Compound (M & H)
Maltomin (Cipla)
Maltivitol (Fairdeal)
Navitol Malt Compound (Squibb)
Sharkoferrol (Alembic)
Sharkomalt (Fisheries)
Sirimalt (Siris)
Sunmalt (Sunways)
Universal's Compound (UDH)
Vitmol Co (MSD)
Zuvmalt Liquid (Zandu)
Astringent Lotions
Bath Salts
Cold Creams
Face Powders

Hair Tonics
 Hand Creams
 Lanoline Toilet
 Shampoos
 Shaving Creams
 Shaving Soaps
 Shaving Syptics
 Skin Lotions
 Soaps
 Tooth Paste
 Tooth Powders
 Talcum Powders
 Vanishing Creams
 J. B. Powders.

Note:—AND ALL PREPARATIONS IN THE ABOVE GROUP

PHENOL AND PHENOL SUBSTITUTES

Phenol (Carbolic Acid)
 Phenol Gargle (B.P.C.)
 Phenol Lotion (B.P.C.)
 Alkaline Phenol Mouth Wash
 Sodium Phenate Solution
 Phenyle
 Cresol
 Chlorosol
 Chlorocresol (B.P.C.)
 Clearsol
 Creosote
 Lysol
 Zylol
 Thymol
 Thymol Glycerine Compound (B.P.C.)
 Thymol Mouth Wash
 Resorcinol
 Dettol Solution/Cream
 Hibitane Powder/Cream (I.C.I.)

ALCOHOLS

Ethyl Alcohol
 Rectified Spirit
 Isopropyl Alcohol

GLYCOL

Propylene Glycol
Triethyl Glycol

ALDEHYDES

Formadelyde Solution
Forwalin

ACIDS

Acetic Acid
Picric Acid

IODINE COMPOUNDS

Tr. Iodine
Weak Solution of Iodine
Iodoform (Powder)

CHLORINE CONTAINING COMPOUNDS

Hypochlorite Solution
Sodium Hypochlorits Solution (B.P.C.)
Liquid Chloramine Solution (B.P.C.)
Chlorinated Lime (Bleaching Powder)
Eusol—Solution
Hlazone Tablets

OXIDISSING AGENTS

H 2° 2° (Hydrogen Peroxide)
Potasium Permanganate
Zinc Sulphate
Zinc Chloride

DYES

Evans Blue
Brilliant Green
Tri-Dye
Crystal Violet
Methyl Violet
Methyline Blue
Melachite Green
Scarlet Red

CATIONIC SURFACTANTS

Cetrimids Cream/Solution
Cetavlon Conc. | Tinc. | (ICI)

Cetavlex Cream
Savlon Antiseptic Solution/Cream (ICI)

MISC.

Listerine Antiseptic Solution
Klofen Liquid
K-Liquid
Liso Liquid
Tetmosol Solution
Fairgenol Antiseptic Fluid/Cream

Note:—And the Products (Disinfectants/antiseptics) marketed by different Manufactures containing above Chemicals/ Drugs or preparation made out of them unless specifically exempted I.E. made Admissible.

Protovine/Liquid
Protozyme/Liquid
Provita/Powder
Provitex/Powder
Ptychotis/Tablets
Ptychosoda/Tablets
Ptycho Soda Co./Tablets
Ptychozyme/Elixir
Pudin Hara/Liquid
Pulmocod Plain/with Creosote & Guaiacol/Liquid
Pulmon/Liquid
Pulmotone Plain/Liquid
Pulmotone C Codeine/Liquid
Pulmovit/Liquid
Pulv Bonkolo/Powder
Pulv Cret, Aromat/Powder
Pumilet/Tablets
Purilla/Liquid
Purity Indian Barley
Pushcal-12/Syrup
Pushgynol/Liquid
Pushron/Syrup/Drops
Pustin/Powder
Pushtina/Tablets
Pushvit/Syrup
Pushvit with Lysine/Drops
Pushzyme/Syrup
Pyorin/Liquid
Pyorina/Powder
Pyorin Special/Liquid

Pyrex/Liquid
 Pyrinol/Liquid
 Pyrohaemin/Liquid
 Quinodex/Liquid
 Qixo/Tablets
 Queen's Balm
 Queen's Balamrit/Liquid
 Queen's Cough Syrup
 Queen's Gripe Water
 Quinine Sulphate/Tablets
 Quino-Haemogen/Syrup
 Quinolivon/Liquid
 Quino Plasmol Strong/Liquid
 Quinosol/Liquid
 Quinotone/Liquid
 Quito Cream
 R. Compound/Tablets
 Rakto Phospho Malt/Liquid
 Ralgertone/Dragees
 Ramadex Iodine Methyl Oint.
 Ramban Ague Mixture
 Ramban Amrit Mixture
 Ramban Balamrit/Liquid
 Ramban Liniment
 Ramban Milk of Magnesia/Liquid
 Ramban Pain Balm
 Ramban Peppermint Co./Liquid
 Ramban Ringworm Lotion
 Ramban Skinooint
 Ramban Toothache Drops
 Ramban Pain Killer/Liquid/Drops/Ointment/Lotion
 Rampen Gripe Mixture/Liquid
 Rampen's Gynomaz/Liquid
 Ranferon-12/Elixir.
 Ranvit/Elixir/Cap.
 Ranvitol/Syrup/Cap.
 Rarical/Suspension/Tablets
 Rasgent/Powder
 R.B. Clue/Capsules
 R.B. Tone/Syrup/Elixir
 R.C.K./Tablets
 Recolvin/Liquid
 Recolvin with Arsenic/Liquid
 Recosen/Tablets
 Regulax Mild/Tablets

Regulax Pil Strong/Pills
Relaxyl/Ointment
Remorin/Injection
Rennie/Tablets
Renno Pepsin/Liquid
Renovan/Liquid
Ricketin/Drops
Ring Cutter/Liquid
Ring Ring/Ointment
Renovan/Liquid
Ringworm/Ointment
Ripanto/Ointment
Ripason/Tablets
Rivizin/Tablets
Robinson's Patent Barley
Robinson's Pearl Barley
Rochbury/Capsules
Rocfer/Elixir
Rocfer M.F./Tablets
Rocvite/Forte/Elixir/Drops/Capsules
Roloferol/Liquid
Rololax/Tablets
Roloplex/Syrup
Roloplex-S-Forte/Tablets/Syrup
Rolovit/Drops/Syrup/Tablets
Rolovit Forte/Tablets/Liquid/Drops
Rolozyme/Liquid
Rolysine-B12/Liquid
Rosalin/Liniment
Royal Elpha/Tablets
Royal Otolin Eye Drops
Royabilla/Pills
R-Pairyn/Tablets
Rubex/Ointment
Rubical-D/Tablets
Rubical-D with Lysine/Syrup
Rubimalt/Ointment
Rubipepsin/Liquid
Rubivita/Liquid
Rubracal-D/Syrup/Tablet
Rubracaldin/Syrup
Rubraplex/Elixir/Tablets
Rubraton/Elixir
Rubraton Pediatric/Elixir
Rubravit/Capsules
Rubriment Liniment

Ruby-12/Drops/Liquid/Tablets
 Rubylysine/Drops
 Rubzone/Ointment
 Ruma-Heal/Tablets
 Rumalaya-T.B./Cream/Tablets
 Rumatone/Pills
 Rumofren/Tablets/Cream
 R-Vit-D2/Granules
 Rymanyl/Tablets
 Saccharine/Tablets (All Companies)
 Saccharine Sodium/Tablets (All Companies)
 Sahna Oil Comp.
 Saldigestin/Powder
 Sulphos/Tablets
 Salt/Tabs.
 Benovan/Liquid
 Ricketin/Drops
 Ring Cutter/Liquid
 Ring Ring/Ointment
 Ringworm Lotion
 Ringworm/Ointment
 Ripanto/Ointment
 Ripason/Tablets
 Rivizin/Tablets
 Robinson's Patent Barley
 Robinson's Pearl Barley
 Rocbury/Capsules
 Rocfer/Elixir
 Rocfer M.F./Tablets
 Rocvite/Forte/Elixir/Drops/Capsules
 Roloferol/Liquid
 Rololax/Tablets
 Roloplex/Syrup
 Roloplex-S-Forte/Tablets/Syrup
 Rolovit/Drops/Syrup/Tablets
 Rolovit Forte/Tablets/Liquid/Drops
 Rolozyme/Liquid
 Rolysine-B12/Liquid
 Rosalin/Liniment
 Royal Elpha/Tablets
 Royal Octolin Eye Drops
 Royalilla/Pills
 R-Pairyn/Tablets
 Rubex/Ointment
 Rubical-D/Tablets
 Rubical-D. with Lysine/Syrup
 Rubimalt/Ointment

Rubipepsin/Liquid
 Rubivita/Liquid
 Rubracal-D/Syrup/Tablet
 Rubracaldin/Syrup
 Rubraplex/Elixir/Tablets
 Rubraton/Elixir
 Rubraton Pediatric/Elixir
 Rubraviv/Capsules
 Rubriment Liniment
 Ruby-12/Drops/Liquids/Tablets
 Rubylysine/Drops
 Rubzone/Ointment
 Ruma-Heal/Tablets
 Rumalaya-T.B/Cream/Tablets
 Rumatone/Pills
 Rumofren/Tablets/Cream
 R-Vit-D2/Granules
 Rymanyl/Tablets
 Saccharine/Tablets (All Companies)
 Saccharine Sodium/Tablets (All Companies)
 Sahna Oil Comp.
 Saldigestin/Powder
 Sulphos/Tablets
 Salt Tabs.
 Salvizol/Lozenges
 Sanguigen/Syrup
 Saniline/Liquid
 Sanividol/Liquid
 Santevini/Liquid
 Sopera/Mild/Tablets
 Sopera Forte/Tablets
 Sarbyna/Tablets
 Saribadina/Liquid
 Sarphorex/Liquid
 Savlon Antiseptic/Liquid/Cream Lozenges
 Savouryn/Granules
 Scabies/Ointment/Emulsion
 Sedatin/Liquid
 Sedival/Liquid
 Selachomalt/Liquid
 Selective Mixed Cholesystitis Vaccine
 Selsun/Suspension/Samphoo
 Selvigon/Dragees
 Semit's Milk of Magnesia/Tablets
 Senalax/Tablets
 Senolax/Granules/Tablets
 Senzine/Tablets

Sepex/Dusting Powder
 Septilm/Tablets.
 Sero-Bismozyme/Liquid
 Sero Bromides/Liquid
 Sero Citrate-Pulv/Powder
 Sero-Compound/Liquid
 Sero Gripe Water
 Sero Salt Pulv/Powder
 Sero Sulphazyme/Powder
 Serotone/Liquid
 Serpina/Tablets
 Serpinol Compound/Tablets
 Sioplex Enzymes/Liquid
 Sioplex-Lysine/Elixir
 Siotrat Liq.
 Siovina/Oral/Liquid
 Siozyme/Tablets
 S. Flue/Tablets
 Shakti Rasayan/Tablets
 Sharkoferrol/Liquid
 Sharko Maltone/Liquid
 Sharkomalt/Liquid
 Sharkovit/Liquid
 Sheri Carnis/Liquid
 Siledin/Tablets
 Silver Pain Balm
 Sindol Pain Balm/Ointment
 Sinol/Liquid
 Sirifolin/Liquid
 Siriprotin-V./Granules
 Siris Asmasedin/Liquid/Tablets
 Siris Cardial/Tablets
 Siris Inhaler
 Sirimalt/Syrup
 Sirivite/Syrup/Tablets
 Sirivital/Capsules
 Sirolex/Liquid
 Sishuda/Tablets
 Six-'C'/Ointment
 Skelimin/Elixir
 Skinment/Ointment
 Solan's/Balm/Liniment
 Soap Liniment
 Soda Ginga-Mint Tabs./Tablets
 Sodamint (All Companies)/Tablets
 Sodium Chloride/Tablets
 Sodium Salicylate Mixture

Solupan/Syrup
 Solu-Resorcinol/Hair Tonic
 Somapan/Liquid
 Somizyme/Liquid
 Sooktyn/Tablets
 Sorbalka/Liquid
 Sorbilex/Liquid
 Spasma/Liquid
 Spasmolin/Liquid
 Special Cholera Tab.
 Speman/Forte/Tablets
 Spergen/Tablets
 Spermatone/Liquid
 Spogel-Co/Powder
 Spolax/Granules
 Spr Compound/Liquid
 S-Pyrin/Tablets
 Stamavit/Tablets/Drops
 Stamazyme/Elixie
 Stanzyme/Emulsion/Liquid
 Standatorie Liquid
 Stanlavit Liquid
 Stanlazyme Liquid
 STK's Glycerin Acid Pepsin/Liquid
 STK's Gripe Water
 STK's Thio-D-Calcium/Tablets
 STK'S Thio-Kof with Vit. A & D Syrup
 STK's Toothache Drops
 Stomach Cure/Liquid (All Companies)
 Stomax/Liquid
 Stopache/Tablets
 Strepsils/Lozenges
 Styplon/Tablets
 Sucaryl/Tabs.
 Sucrets/Lozenges
 Sucromint/Lozenges
 Sulfasen/Injection
 Sulphaiodogael/Powder
 Sulphonex/Pills
 Su-Mag/Granules/Powder
 Sunmalt/Syrup
 Sunplex/Syrup
 Sunway's Gripe Water
 Supari Pak/Powder
 Super Forte/Tablets
 Super Mindif for Cattle

Super Neo Cod./Elixir
 Superplex/Liquid
 Supradyn/Cap/Tab.
 Suprazyme/Tablets
 Suranjani/Tablets
 Swapanahari/Tablets
 Sweetaril/Tablets/Liquid
 Sweetex/Liquid/Pellets
 Seetin/Liquid/Tablets
 Synavit/Tablets
 Synveg/Tablets
 Syrofig/Liquid
 Syrup Hypophosphite of Lime
 Syrup of Orange
 Syrup of Figs
 Syrup Tulsi-Calcii
 Syrup Tulsi Vasaka
 Syrup Vasaka with Hypo and Tolu
 Sytol/Liquid
 Syu/Powder/Protein/Granules
 Taka Complex/Elixir
 Taka Complex Kapseal/Kapseals
 Taka Diastase/Liquid/Tablets
 Taka Diastase & Pepsin Co./Tablets
 Takazyme/Powder
 Taxine/Tablets
 Teething/Syrup
 Tentex/Forte/Tablets
 Tenophos/Liquid
 Testophos/Dragees
 Tetmosol/Salution/Soap
 Theragran/Tablets/Drops
 Theragan-M/Tablets
 Thia-Calcinex/Syrup
 Thio-Feral/Liquid
 Thioflu/Syrup
 Thiclax/Tablets

Thiolin/Syrup
Thiophosmin/Liquid
Thiovita/Tablets/Capsules
Thiozyme/Liquid
Theeptin/Biscuits/Pieces
Throat Paint/Liquid
Thymocin/Liquid
Thyro-Gum/Paint
Thyrol/Liquid
Tila Sultani/Liniment
Tincture Iodine/Liquid
Tint. Benzoin/Liquid
Tint. Iodine/Liquid
Tonavit/Liquid
Toniozyme/Syrup/Tablets
Tonia Zol/Liquid
Tonirin/Capsules
Tono Blood with Mercury & Arsenic/Liquid
Tonocarnine Forte/Syrup
Tonoferon/Syrup/Drops
Tono Liver/Liquid
Tono Malt/Liquid
Tonos-7/Elixir
Tonoron/Elixir
Tonozime/Liquid
Tonup/Liquid
Tooth Ache Drops
Toothache Remedy/Liquid
Tooth Drops
Totalin-B/Syrup/Tablets
Tox/Tablets
Track/Powder
Tranquiny1/Tablets
Trical-D/Tablets/Syrup
Taifalco/Powder

Triflue/Tablets
 Trikocid/Ovules
 Triphoson/Liquid
 Trophox/Powder
 Tropistat/Tablets
 Trox/Lozenges
 Tryzym/Tablets
 TTone/Tables
 Tuborex Forte/Tablets
 Tulsi Compound/Oil
 Tulsi Cough Syrup
 Turpentine Ointment
 Turii-Co/Tablets
 Twinall/Liquid
 Tyrozets/Lgenges
 Tysicof/Syrup/Lozenges
 Tysma/Tablets
 Tysobin/Elixir
 Udidex/Ointment
 Udidex with MS/Ointment
 Udimalt/Liquid
 Uni-Enzyme/Tablets
 Unipiron Forte/Liquid
 Uniporin/Salty/. . . Briskies
 Universal's Compound/Liquid
 Univine/Liquid
 Univite with Protein/Liquid
 Univite/Tablets/Drops/Syrup
 Univite with Choline/Syrup
 Unizyme/Syrup
 Urexynol/Tablets/Urodonal/Granules
 Urodol/Granules
 Urtiplex/Tablets
 Utatone/Liquid
 Uterol/Liquid
 Uteron/Liquid
 Uteronol/Liquid
 Utizyme/Liquid
 Utretone Famina/Liquid
 Utrex/Liquid
 Utrotone/Liquid
 Utrosedine/Syrup
 Vaculax/Tablets
 Valerian Bromide/Liquid
 Vapodex/Ointment
 Vapodex Iodine with M.S./Ointment

Vapolime/Ointment
 Veps Valamrit/Liquid
 Vaps Gripe Water Liquid
 Vaps Pain Balm
 Vaps Ringworm/Ointment
 Vasaka/Liquid
 Vaska Throat Tabs.
 Vasaksar/Liquid
 Vegecort/Tablet/Ointment
 Veganin/Tablets
 Vegetble Laxative/Tablets
 Veritol/Liquid
 Velroc Plaster of Paris Bandages
 Ventalin Inhaler
 Vermicide/Tablets
 Viacal/Liquid/Drops
 VI-Andro/Capsules
 Vibegan with Lecithin & Glycerophosphates/Liquid
 Vibegan with Liastase/Liquid
 Vibiton/Liquid
 Vicarin/Liquid
 Vicks formula 4 Cough Drops
 Vicks Inhaler
 Vicks Medicated Cough Drops
 Vicks Vaporub
 Vidaylin/Syrup
 Vidaylin-Drops
 Vidaylin-M-Syrup
 Vidrope/Liquids
 VI-Estandro/Capsules
 VI-Estryn/Capsules
 Vigorini/Ointment
 Vigoroll Special/Pill/Jelly
 Vigotab/Tablets
 Viliron/Liquid
 VI-Mgna/Capsules/Drops/Syrup
 Vima-Tone/Liquid
 Vimgran/Tablets
 Vimisules/Capsules
 Vimix/Drops/Tablets/Syrup
 Vinola's Exemol/Skin Oint
 Vinkola-12/Liquid
 Vinkola with Vitamins/Liquid
 Vino Asoka/Liquid
 Vinoberm's Compound/Red/with Vitamins/Liquid

Vino Cod/with Creosote/Guaiagol/Liquid
 Vinodex/Liquid
 Vinola/Liquid
 Vino-Lecithin/Liquid
 Vino-Malt/Syrup
 Vintone with Asoka/Liquid
 Vipex/Balm
 Virpholin/Syrup
 VI-Syneral/Adult/Capsule/Syrup
 VI-Syneral Vitamin/Drops
 Vitabiol/Elixir
 Vitabs/Tablets
 Vitacom/Plain/Vorte/Liquid
 Vitadex/Liquid
 Vitadilin Liq.
 Vitadiline with Lysine/Drops
 Vitafix/Tablets
 Vitahext/Liquid
 Vital Essence/Tablets
 Vitalsine/Syrup
 Vitalysin/Elixir/Drops
 Vitalysine/Liquid
 Vitamalt/Liquid
 Vitamina/Liquid
 Vitamindon/A & B/Syrup
 Vitamines Forte/Tablets
 Vitamiron Drops
 Vitaminised Sanatogen/Powder
 Vitamulsion/Syrup
 Vita Orange/Syrup
 Vitapan/Tablets
 Vitaped Pediatric/Drops
 Vitapepsin/Liquid
 Vitaphosmin/Liquid
 Vitaphor/Liquid
 Vitaplus/Capsules
 Vitazyme/Liquid
 Viterra/Capsules
 Vitmol Comp./Elixir
 Vitoferin/Liquid
 Vitol/Drops/Syrup
 Vito Malt/Liquid
 Viton '99'/Syrup
 Vitop/Syrup

Vitrona/Liquid
 Vomectil/Tablets
 Vomilak/Tablets
 Vomiteb/Tablets/Syrup
 V Sex/Drops

 Waterbury's Compound/Liquid
 Waterbury's Vit. Compound/Liquid
 Waxolve/Ear Drops
 Wellcome Lanoline Toilet/Tubes
 Wellcome Seltzee Tabs.
 Whipex/Liquid
 Wiltex Ringworm Ointment
 Winhepar Plain/Liquid
 Winogarnis/Liquid
 Winofit/Elixir
 Minominos/Liquid
 Worm Tabs.
 Wyamin/Capsules
 XXX Tablets

 Xymex/Liquid

 Yeastmin/Liquid
 Yura/Liquid

 Zamuk Herbal Ointment
 Zandu Balm
 Zefs/Tablets
 Zentolive/Oil
 Zestol/Liquid
 Zuplex/Syrup
 Zuvimalt/Liquid
 Zuvitab/Tablets
 Zyme-Bio/Liquid
 Zymomalt/Syrup
 Zymotone/Liquid/Tablets

MISC.

Any Appliance/Equipment/Instrument used in treatment such as:—

1. Abdominal Binder/Stretched/Elastic
2. Atomiser Rubber Bulb/Cover for
3. Air Rings/Air Cushions
4. Blood Percolater

Bottle Feeder/Bottle Feeding

Breast Pump

Blood Collection set

Blood Trasfusion set

Bed Fan

Cat Gut/Different Sizes/Nos

Catheters/Rubber/Metal

Cyinder Oxygen

Dropper Eye

Feeder Grip Tight

Glass Urinal

Glass Rod/Stirring

Hot Water Bottles

Irrgators/Pipe

Inhalers

Ice Caps

Ice Coollar

Iron Putty Fitting with Pulley

Low Elastic Sacro—Illiac-Belts

Measure Glass

Maternity Belts

Needle Hypodermic/Different Sizes/Nos

Needle Sulturing/Cutting/Curved/Straight

Needle Sreild/Nipples

Nozel Set

Pot Urinal

Rubber Sheeting/Machintosh

Rubber Tube/Tubing/Polythene of otherwise

Sprayers

Sponge

Syringe/All Glass/Record/Enema/Ear Syringe etc.

Safety Pins

Teats

Thermometers

Valves

All materials used for dressing wounds etc. such as:—

Bandage Cotton

Bandage Crepe

Bandage Adhesive
Cotton Wool
Collon Voric
Cotton all Varieties whether Boric or otherwise medicated
Elastic Crepe Bandage
Elastic Plaster
Gauze/Gauze Medicated etc.
Gypsona Plaster Bandage/Slabs
Lint Cloth
Lint Absorbent
Leucoplast Elastic
Lead Towels
Paragon Reel
Plaster Sticking
Plaster Zinc Oxide Adhesive
Sanitary Pads/Townels
Suspensory Bandage
Spirit Methlated/Rectified
Tape Adhesive
Velroc/Plasterbandages/Slabs.
 Such items as are exempted elsewhere will remain
 reimbursible

All Artificial Appliances such as:—

- (a) Belts/Surgical/Hernia etc.
 - (b) Crutches
 - (c) Corsets
 - (d) Calipers
 - (e) Collars
 - (f) Artificial Limbs
 - (g) Surgical Boots
 - (h) Walking Iron
 - (i) Wheel Chairs.
- Etc. Etc.
- A. B. C. Liniment/Liquid
 Abdec Kapseals
 Abdec Drops
 Abdevit Drops

Abdevit with Lysine Drops
Abecod Drops
Abedin with Lysine Drops
Abin Oinment
Ablari/Liquid
Acidin with Belladonna/Powder
Acidol Pepsin/Tablets

Aci Enzyme/Capsules
Aci-Jel Vaginal/Jelly
Aciminos/Elixir

Acivules/Capsules
Aqua Ptychotiscong/Liquid
Acriflavine
Acromalt/Liquid
Acrovitaplex/Capsules/Liquid
Acrozyme/Syrup
Abccodex with Methyl Salicydate/Ointment
Adcco's Compound (Red)/Liquid
Adcco's Compound (Yellow)/Liquid
Addyzoa/Tablets
Adax/Ointment
Adical-12/Liquid
Adiplors-12/Drops
Adivite/Capsules
Admalt/Liquid
Adminol/Syrup
A & D Pearls
Adrari/Tablets
Advit Drops Forts/Liquid
Advitamin Massage Oil
Agar-Co./Tablets
Agarol/Emulsion
Agla Atomiser
Agre Antacid/Tablets/Granules
Agre Tonicum/Liquid
Ague Mixture
Aknepak/Lotion/Cream
Aknepak Cleanser
Alkasu/Oil
Albo-Sang/Tablets & Powder
Alephos/Elixir
Aletri-asok/Liquid
Aletris Cordial/Liquid

Aletrol Uterine Tonic/Liquid
 Algipan Cream
 Alka/Oil
 Allerin/Tablets
 Allomalt/Liquid
 Allozyme/Liquid
 Almaron/Syrup
 Almavit/Drops/Liquid
 Aloes Compound/Tablets
 Alok Gripe Syrup
 Alopex/Lotion/Ointment
 Al-Proton/Compound/Liquid
 Alsarex/Tablets
 Altris Elixir
 Aluzyme/Tablets
 Alvite/Tablets/Drops
 Alvite Forte/Capsules
 Al-VI-Tone/Drops
 Alvizyme/Tablets
 Amadrop
 Amagol/Liquid
 Amar Dant Manjan/Powder
 Amino B-Zyme/Liquid
 Aminoco
 Aminodex/Liquid
 Aminoplex/Liquid
 Amino-Protein/Liquid
 Aminovin Tonic/Liquid
 Aminoxyl Elixir
 Aminozyme/Liquid
 Amiron/Liquid
 Amosan/Mouth Wash
 Amyglia/Tablets
 Anacin/Tablets
 Anakem Drops
 Andre-Vitdrops
 Angiers Emulsion
 Angur Salsa/Liquid
 Anise Water Cong./Liquid
 Anodex/Ointment
 Anol/Ointment
 Anti Bactrin
 Antiflamin/Poultices
 Antifug/Lotion
 Antiflu/Tablets

Antiphlogistine/Ointment
Anthical/Lotion
Anti-Plaspin/Liquid
Anti Rabic Vaccine (A.R.V.)
Antipyretic Liquid
Antol Antiseptic/Liquid
Apitolin/Elixer
Argentum Ophthalmic Collosol/Drops
Argentum with Ephedrine Collosol/Drops
Argotone Nasal Drops
Argusal/Syrup
Arjin/Tablets
Arjunin/Tablets
Arseno-Typhoid Vaccine
Arshonyt/Forte Tablets/Ointment
Ascamid/Liquid
Ashar/Tablets
Ashoka Compound/Liquid
Ashok Cordial/Liquid
Ashok Cordial with Hormones & Vits./Liquid
Ashokarin Tablets
Askletris/Liquid
Asmaco/Liquid
Asmaplon/Tablets
Asmin/Tablets/Liquid
Asmocide/Liquid
Asmolone/Syrup/Tablets plain/Dept.
Asmorol/Elixer
Asokachem/Elixer
Asoka Cordial/Liquid
Asokavin/Liquid Tablets
Asokavin with Hormones/Liquid/Tablets
Asok-Ovarian/Liquid
Asthawil/Liquid
Asthma Relief/Powder
Asthma Reliever/Liquid
Asvan/Elixer
Atcolysin/Drops
Atcovin/Syrup/Drops/Capsules
Auratinum/Tablets
Aurinol/Drops
Ayapon/Tablets
Ayazol/Oral amples
Ayurzyme/Liquid

Azmol/Liquid
Asmosal/Liquid
Azmatone/Liquid
Baboolrin/Liquid
Babynol/Liquid
Baby Tone/Liquid
Balamrit/Liquid
Balshoolarka/Liquid
Bangshil/Tablets
Banovit/Tablets
Ban's Cough Syrup
Bardase/Liquid/Tablets
B. Ascorvit/Tablets
Basymalt/Liffpid
Bayer's Tonic/Liquid
B.C.F. Compound/Liquid
B.C.F. Gripe Water
B.C.F. Idonex/Ointment
B.C.G. Stomach Cure/Liquid
B.C.G. Vaccine
B-Colax/Tablets
Becadexamin/Capsules
Becamin/Tablets
Becolysine 12.C/Capsules
B. Complex with Lyzine/Elixer
Beniplex/Forte/Capsules/Syrup
Bepantben Lozenges
Benylet/Cough Lozenges
Benzomones/Injection
Benzytol/Alcoholic/Liquid
Bestol/Liquid
Becofral/Elixir
Becolysine 12/Caps.
Becosules/Capsules/Syrup
Bekovite/Caps.
Belcordial/Liquid
Belladonna Liniment
Belmozyme/Liquid
BelvipleX/Liquid
Belvizyme/Liquid
Benedict's Soln
Benelix/Drops
Bestrenol/Syrup
Betaplexil Forte/Tablets

Betonin (Vit. B Complex)/Elixir
Bevitaco Forte/Elixir
 B. G. Min/Elixir
 B. G. Phos/Elixir & B. G. Phos-12/Elixir
 B. H. Elixir/Elixir
 B. H. Pills/Pills
 BI-Agar Oil/Liquid
 BI-Alkzyme/Powder
 BI-Alumina/Suspension
 B. I. Chol/Tablets
 B. I. Choleraphage/Solution
 Bicochilate/Syrup
 Bico-Cordial/Liquid
 Bicodin/Syrup
 Bicogadine Elixir
 BI-Colates/Tablets
 Bioliphos Compound/Liquid
 Bicomin Drops
 Bidicalp-12/Syrup
 Bidical with Ibon/Tablet/Powder
 Bicovita/Elixir
 Bidistase/Liquid
 B. I. Dysenthyphage/Solution
 B. I. Elixir B-Complex/Elixir
 B. I. Glyceropepsin/Liquid
 B. I. Intestiphage/Solution
 Biligen/Liquid
 Bilolax/Tablets
 BI-Mag. Paste/Paste
 BI-Milk of Magnesia/Suspension
 Biodex M. S./Ointment
 Biodyne/Liquid
 Biofol Iron/Syrup
 Biolfol-12/Elixir
 Biogum Paint/Liquid
 Biogripe/Liquid
 Bicomin/Syrup
 Biomin with Vit. B-12/Syrup
 Bisal Gripe Mixture
 Bioviton Compound/Liquid/Drops
 Bipand Bandhu/Liquid
 BI-Phlogiston/Poltice
 Bipivite/Forte/Drops
 Bipivules/Capsules
 Biron/Tablets

Biron D Cal/Tablets
 Biron D with Liver/Liquid
 Bisedyl/Liquid
 Bishahari/Liquid
 Bismag Bisurated Magnesia/Powder
 Bismutrpepco/Liquid
 Bis-O-Pep/Liquid
 Bis-Papin/Liquid
 Bispapca/Cyrup
 Bitta Pastilles/Tablets
 BI-Transfusion and Infusion set
 Bitter Pills/Tablets
 BI-Typhoidphage/Solution
 Bivinal/Tablets
 BI-Vita-B/Syrup
 Vivit-Phos/Liquid
 Blood Collection set
 Blood Transfusion set
 Blood-Vigour/Liquid
 Blood-Vina/Liquid
 Blood-Vita/Liquid
 B & M Pills/Pills
 B-Neurophos/Elixir
 Boldine/Tablets
 Boots Urine Test
 Borofax/Ointment
 Boroline/Cream
 Bowlax/Tablets
 B. P. Vit./Liquid
 Brahamdine/Tablets
 Brahmi Triphal Tail/Oil
 Branervine/Liquid
 Branomalt/Liquid
 Brentosan/Liquid
 Bromal/Liquid/Elixir
 Bromalin/Elixir
 Bromoral/Liquid
 Bromoserpentine/Liquid
 Bromotone/Liquid
 Bromo Valerate/Elixir
 Bromovalin/Liquid
 Bromton-Mixture

Bronchosol/Elixir
 Brovolco/Elixir
 Brovalerian/Liquid
 Brovimin Compound/Liquid
 Brovon Inhalent/Liquid
 B-Tex Pain Balm
 Burn Cure/Ointment
 Burn-O-Rub
 Burn Rub/Ointment
 Burnol/Ointment
 B-Vitol Elixir
 Beldrops/Drops
 Broven Bronchial Mixture/Liquid
 Broven Midget Inhaler
 Broven Brovonetta Inhaler
 Broven Bonaccord Inhaler
 Cadilagripe/Liquid
 Cadimalt/Liquid
 Caladol/Ointment
 Caladryl/Cream/Lotion
 Calamine/Lotion
 Calamine Lotion
 Calamine with Silicone/Lotion
 Calbisix/Syrup
 Calci-K/Tablets
 Calci Lysine/Elixir
 Calcinol/Syrop/Tablets
 Calcinol with Iron & B 12/Syrup
 Calciphos-12/Liquid
 Calci-Rutin-K/Tablets
 Calcipca AD 12/Syrup
 Calcitone/Liquid
 Calcium-CD Inga/Tablets/Syrup
 Calcium-D Redoxon/Tablets
 Calcium Sandoz/Syrup
 Calcium Vit. C&D with B-12/Tablets
 Calcium Sandoz with Vitamin C&D/Tablets
 Calculex-O/Pills
 Calcury/Tablets
 Calcurosin/Capsules/Syrup
 Caldic Calcium C Vit. C&D/Tablets
 Caldicin/Lozenges
 Caldivir/Liquid
 Caldivite/Liquid
 Cal-D Rubra/Liquid

Calma Balamrit/Syrup
 Cal Ron/Liquid
 Calvimag/Syrup
 Calvirix/Liquid/Tablets
 Calviron/Liquid
 Camphor Liniment Ammoniated
 Campoferron/Capsules/Syrup
 Cantilyn/Liquid
 Capsovit/Capsules
 Capyna/Plain/Compound/Tablets
 Carbindon Mild/Tablets
 Carbindon Strong/Tablets
 Carbo Citra/Powder
 Carbospasmin/Tablets
 Cardatol Liquid
 Cardcosol/Liquid
 Cardiased/Tablets
 Cardiotone/Mild/Strong/Tablets/Pills
 Cardmon Co./Liquid
 Carica-Dizol/Liquid
 Carisoma Compound
 Carmicide Strong/Syrup/Liquid
 Carminative Mixture
 Carminex/Liquid
 Carmino/Liquid
 Carmisar/Liquid
 Carmitab/Tablets
 Carmozyme/Liquid
 Carritone/Tablets
 Casilan/Powder
 Casilon B-12/Powder
 Castellani's Paint/Liquid
 Castroline Laxative/Tablets
 Casymal/Liquid
 Catalin/Tablets
 Certina/Tablets
 Cetavlon/Concentrate/Liquid/Tincture
 Chaulmoogra Oint.
 Chavan Prash with Ashtavarg/Powder
 Chemagar/Liquid
 Chem-Digeston/Syrup
 Chem-Digeston Forte/Forte
 Chem Heper/Syrup

Chemi-B-Phos/Elixir
Chemitone B-12/Elixir
Chemo-Malt/Liquid
Cherana/Cough drops
Chesol/Liquid
Cheston/Syrup
Chewcee/Tablets
Chicken Essence/Oral Liquid
Chinium-Co/Tablets
Chlorodyne/Liquid
Chloroform Spirit/Solution
Cholinoplex/Syrup
Cinchona Tinc Com./Liquid
Cinpa/Tabs.
Cipules/Capsules
Clearasil/Cream
Clemenstol/Liquid
Cocolax/Tablets
Codinga/Tabs.
Codylex/Lozenges
Colax/Tablets
Cold Vaccine
Colibils/Liquid
Colliginol/Liquid
Col-Cal-D-B12/Liquid
Colloid Sulphar/Liquid
Colysine/Liquid
Complex/Plain/Forte/Liquid
Combitone/Elixir
Combitone Sf/Elixir
Combizyme/Dragee
Complan/Powder
Complan Banana/Flavour/Powder
Complizyme/Liquid
Compound Effervescent Powder/Powder
Compound Essence of Peppermint/Liq.
Constilax/Pills
Cooper's B-Complex/Syrup
Coopers Cough Tabs.
Cooper's Cough Syrup
Cord Powder
Cordial-Aletro-Ashoka/Liquid
Coroll/Syrup/Lozenges

Cornac/Liquid
 Corn and Wart Remover/Liquid
 Cosylin/Syrup
 Cremaffin Pink/Liquid
 Croyfer/Syrup
 Croyvit/Drops
 Crulivex/Liquid
 Crumivill/Syrup
 Curill/Tablets
 Cutfar/Ointment
 Cuticura Oint
 Cuticura Talcum Powder
 Cyclovarin/Syrup
 Cyphoids/Lozenges
 Cytex
 Cystolysine/Liquid
 Cystone/Tablets

 Dab Dama/Liquid
 Dabur Aqua Ptychotis/Liquid
 Dabur Balm/Ointment
 Dabur Cholrodyne/Liquid
 Dabur Fleohydric/Solution
 Dabur Gripe Mixture
 Dabur Influenza Tabs.
 Dabur Iodised Sarsa/Liquid
 Dabur Malaria **Tab.**
 Dabur Mercuricoleate/Paint.
 Dabur Mritsanjiwani/Liquid
 Dabur Sarbgun Oil
 Dabur Pyorrhoea Remedy/Liquid
 Dacetol/Liquid
 Dadrugajinas/Ointment
 Damagal/Dragees
 Dagine/Tablets
 Dardant/Liquid
 Dardina/Liquid
 Darkan/Liquid
 Daturin/Liquid
 D-Caron/Tablets
 D.D.T. Powder
 Decab/Syrup/Drops
 Decab Superforte/Syrup
 Decaferon/Liquid
 Decaplex Forte/Capsules/Liquid
 Decil/Tablets.

Deepan/Tablets
 Deferon/Liquid
 Delfen Contraceptive Cream
 Deltahematin/Liquid
 Deltavite-M/Liquid
 Deltazyme/Liquid
 Demultin/Tablets
 Dentament
 Dentex Drops
 Dentin/Paint
 Dent-Kure/Liquid
 Dentol/Paint
 Dentol/Drops
 Dentone/Liquid
 Dentyle/Liquid
 Deschiens/Syrup
 Desentrail/Tablets
 Desma/Tablets
 Detigon-Cough Drops
 Detol Antiseptic/Liquid/Cream.
 Devtol/Drops
 Dextropil-D-Powder
 Dextrose Powder
 Dettolin/Mouth wash
 Dexorange's Syrup of Haemoglobin/Syrup
 Diadyn/Liquid
 Dia-Pepco/Liquid
 Diapepsin/Liquid
 Diaphorex/Plain/Forte/Liquid
 Diapsol/Liquid
 Diarex/Tablets
 Diarrhoea Mixture
 Diastase/Liquid
 Diastin/Liquid
 Diastos Liquid/Liquid
 Diasyn/Tablets
 Diazol/Syrup
 Diazyme/Powder
 Di-Calcil Plex/Elixir
 Diagensymes/Elixir
 Digeplex/Liquid
 Digecid/Tablets
 Digest Elixir
 Digestive Syrup
 Digestone/Liquid

Digevit/Elixir
 Digex/Tablets/Powder
 Dill Water
 Dill Water Conc
 Diocol/Liquid
 Dipavite/Capsules
 Dipep/Tablets
 Diplozyme/Tablets
 Dispeptal/Dragees
 Dispeptase/Liquid
 Ditaquin Super/Liquid
 Drakshasava/Liquid
 Dropovit/Drops
 Dryconyl/Liquid
 Dulcolox/Suppositories
 Durol/Liquid
 Dysentery Caps
 Dysentrolin/Liquid
 Easterns Cough Cure/Liquid
 Easterns Stomach Cure/Liquid
 Eastob Isepsol/Liquid
 Eastogadin/Liquid
 Easton's Syrup/Liquid
 Eastovit/Liquid
 E-darin/Syrup
 Edinol/Capsules
 Egluvite/Tablets
 Eisocal/Tablets
 Elastocrepe Elastic Bandages
 Elastoplast Elastic Adhesive Bandages
 Elbizyme/Capsules/Liquid
 Ele. B/Cap./Syrup
 Eldec Kapseals
 Electrolytic Chlorine/Liquid
 Elixir Bromo-Valerian
 Elixir Digevit/Liquid
 Elixier Neozyme
 Elixir Neurobin
 Elixier Velerian Brom
 Elixir Valerobrom
 Elliman's Embrocation/Liquid
 Elocit/Drops/Syrup
 Elpha/Tablets
 Elphin Pain Balm
 Eltonal-16/Liquid/Cap.

Emerplex/Elixir
Emo Cordial/Liquid
Emoform Medicated/Tooth Paste
Energon/Liquid
Enervit/Tablets/Drops
Engran/Tablets
Eno's Fruit Salt
Enterodarin/Tablets
Entrups/Oil
Entrovitazyme/Tablets
Entrozyvit/Tablets
Enzovit/Tablets
Enzymex/Tablets/Syrup
Enzytab/Tablets
Enzyvit/Liquid
Ephomag/Elixir/Tab./Syrup
Ergadol/Capsules
Ergamin/Capsules
Ergopex/Capsules
Ercoquin/Capsules
Eromalt/Liquid
Eroprotein/Powder
Eryt Hrotone/Capsules/Liquid/Syrup
Essence of Chicken/Oral Liquid
Estienzyme/Tablets
Estypan/Syrup/Drops
Estyzyme/Liquid
Ethyl Chloride Spray
Eucalyptus Oil
Eucoal/Tablets
Eu-Enzyme/Tablets
Eugadine/Elixir
Eugadine with Lysine/Elixir
Eumalt/Liquid
Eupeptine Elixir
Eupharma's Sugar Tape
Euphomin/Liquid
Euroton/Drops
Eutheria/Balm
Euvita/Capsules
Euvitan/Tablets/Drops/Elixir
Evofos/Forte/Syrup/Liquid
Eves Cordial/Liquid
Eye Nola/Eye Lotion

Fairgenol Antiseptic Fluid
Fairgenol Hospital Strength
Farex/Powder
F.C. Tone/Liquid
Fehling's Soln-A
Fehling's Soln-B
Felamal/Liquid
Femaline/Liquid
Femiflora/Capsules
Famina (Ashoka Cordial)/Liquid
Femiplax/Pills
Femocordial/Liquid
Fentalax/Tablets
Ferakem/Liquid
Fepsa/Tablets
Fercal/Syrup
Ferlex/Liquid
Feritex Malt/Liquid
Ferilivine/Liquid
Ferindomin/Tablets
Ferilivone/Liquid
Feristron-T/Tablets
Fermmina/Liquid
Fero-B-Liver/Syrup
Fero-B-Cal/Tablets/Syrup
Ferodex/Liquid
Ferolectron/Liquid
Ferradol/Liquid
Ferratone/Forte/Liquid
Ferraton/Liquid
Ferroson/Liquid
Ferro-Vitol/Liquid
Fetex/Paste
Fever Caps.
Filbon/Caps.
Flue Foe/Liquid/Tabs.
Flue/Tab.
Fluzen/Tablets
Folifer-12/Liquid
Formode
Fortage/Tablets.
Fructogen/Liquid
Fruitlax/Mild/Forte/Jelly

Furvitone/Tablets
Gajjartone/Liquid/Plain/Compound
Galcol/Tablets
Gamphen Soap
Garga Phos/Liquid
Garg Asmodin/Liquid
Garg Ashoka Cordial/Liquid
Garg Calcition/Liquid
Garg Calferon/Liquid
Garg Ferol/Liquid
Garg Gripe Water
Garg Kafolin/Liquid
Garg Liverin/Liquid
Garg Multimin/Capsules
Garill/Pills
Gasex/Tablets
Gaskil/Tablets
Gasofix/Pills
Gastral/Liquid
Gastrex/Tablets
Gastrol/Powder
Gastrozime/Tablets
Gastrozyme/Liquid
Gelco Sponge/Sponge
Gerivit/Capsules
Geriadrine/Tablets
Geriatric Indon/Tablets
Germex/Ointment
Germs Kutter/Ointment
Gerobiom/Tablets
Geronyl/Tablets
Getsit/Liquid
Gevral/Capsules
Gharin/Ointment
Gipizyme/Tablets
Girko Asokarin Cordial/Liquid
Girko Balamrit/Liquid
Girko Bromvel/Liquid
Girko Dantsudha/Drops
Girko Kanthol/Liquid
Girko Karnol/Drops
Girko Reddol/Liquid
Givit/Syrup/Tab./Caps.
Glamur Shampoo
Glaxo/Dried Milk
Glaxose—D/Powder

Glucoferrol/Liquid
 Gluconate/Syrup
 Glucose-D/Powder/Tablets
 Glucozyme/Liquid
 Glusymn/Liquid
 Glutaplex/Elixir
 Glutaplex/Elixir
 Glutaphos/Tablets/Capsules
 Glutazym/Liquid
 Glycerine Acid Pepsin/Liquid
 Glycerine of Pepsin/Liquid
 Glycerine Suppositories
 Glycero Thymol/Mouth Wash
 Glycero-Thymol Compound/Liquid
 Glycimn/Syrup
 Glycodin Lozenges
 Glicerrhiza/Liquid
 Glypep/Liquid
 Glypep/Liquid
 Glysovit/Liquid
 Goitre Cure/Liquid
 Golden Ear Drops
 Golden Terp Vasaka/Syrup
 Grando-Cc/Tablets
 Green P nar Nawa/Liquid
 Gripease/Liquid
 Gripol/Liquid
 Gripepa/Gripe Mixture (All Companies)
 Gripe Water (All Compaines)
 Gripina/Liquid
 Gripo/Liquid
 Gripo Gripewater/Liquid
 Griptone/Elixir

 Grypanil/Liquid
 Gudhal/Tablets
 Gul Vasak/Liquid
 Gumtone/Powder
 Gynaecoin/Liquid
 Gynodil/Syrup
 Gynosedan/Liquid
 Gynicol/Syrup
 Gynipca/Syrup

Gynocol/Liquid
 Gynotone/Liquid
 Gypsona Plaster of Paris/Bandages
 Glpsona Plaster of Paris/Slabs
 Haematinic-Palata/Liquid
 Haematinic-Liver/Capsules
 Haemivita/Tablets
 Haemo Gen/Syrup
 Haemolin/Liquid
 Haemoplon/Capsules
 Haemostil/Syrup
 Haemotone/Syrup
 Haemo-Quinotone/Liquid
 Halibrance/Syrup
 Halibutol Oronge/Syrup
 Halical/Liquid
 Hazeline Beauty Talc
 Hazelin 2-Way Cold Cream
 Hazeline Snow
 Healan/Powder
 Healx/Tablets
 Healex/Ointment
 Healo-Brom/Tablets
 Healo-Cordial/Liquid
 Healogesic/Tablets
 Healopectin/Plain/Forte/Suspension
 Healophos/Elixir
 Healozyme Sufer Forte/Elixir
 Heart Soothin/Liquid
 Hemasto Hepatine/Liquid
 Hematone/Capsules
 Hematrine/Capsules/Liquid
 Hemiphos/Elixir
 Hemo Asoka/Liquid
 Hemobin with Liver Ext./Liquid
 Hemochromin/Capsules
 Hemo-Drakso-Malt/Liquid
 Hemoferin/Liquid
 Hemoferin O liver Ext./Liquid
 Hemofolbin/Liquid
 Hemogenic Compound/Liquid
 Hemolivit/Tablets/Elixir
 Hemopatol/Liquid
 Hemoplex/Tablets
 Hemo-Quinotone/Liquid

Hemorran/Liquid
 Hemovine/Liquid
 Hemsudha Kdh/Liquid
 Heary's Omum Cappoor
 Hepa-70/Tab./Drops/Syrup
 Hepabin/Liquid
 Hepachol/Liquid
 Hepafolin/Liquid
 Hepanate/Liquid
 Hepargen with Methionine & Choline/Liquid
 Hepartone/Liquid
 Hepason/Liquid
 Hepasules/Capsules
 Hepatina/Syrup Ferrous
 Hepatex/Liquid
 Hepatone/Liquid
 Heptuna/Capsules
 Hepatoglobine/Syrup
 Hepaviron/Liquid
 Hepavitron/Liquid
 Hepazol Cordial/Liquid
 Hepoferrum/Cap/Liquid
 Hepovite/Granules
 Heprona/Syrup
 Heptamin/Elixir
 Heptamin Oral/Liquid
 Harbal Bitters/Tablets
 Herbolax Mild Strong/Tablets
 Herbo-Sulpha/Tablets
 Herbotone/Liquid
 Hermin/Liquid
 Herzolan/Liquid
 Hevimin with B12/Liquid
 Hevimin Co. with Foric Acid/Liquid
 Hexarrom/Elixir
 Hexaplex/Tablets
 Hexaron/Syrup
 Hexavit/Tablets
 H-B-Phos/Liquid
 Hill's Cough Syrup
 Hill's Glycerine/Liquid
 Hill's Gripe Water
 Hills Liment
 Hills Pain Balm
 Hills Throat Paint
 Himcolin/Ointment

Himrod's Powder
Hi-Nutron/Oral/Liquid
Horlicks/Powder
Hormo-Gerobion/Tablets
Hormopirin/Tablets
Hornby'e Tablet
Hormotone-Milt/Forte/Tablets/Liquid
Horvite/Syrup/Tablets/Drops
Hydary Skin Cure/Liquid
Hydrogen Peroxide/Solution
Hydropron/Liquid
Hydroprotein/Liquid
Hypocal/Syrup
Hypotone/Liquid
I.C.C. Elixir
Idocyl/Ointment
Idolint with M.S./Ointment
Incremin/Drops/Syrup
Incremin with Iron/Syrup
Incretone Elixir
Ind-Compound/Liquid
Indocolates/Capsules
Indoliver/Liquid
Indocordial/Liquid
Indo Malt/Liquid
Indoplex/Liquid
Indozyme/Liquid
Infant Carminat/Tablets
Infladin/Liquid
Influenza Mixture/Liquid
Influenza Tabs.
Influenza with Quinine/Tablets
Ingazyme/Tablets/Syrup
Intestozyme/Tablets
Iobine/Tablets
Iodema with Methyl Salicylate/Ointment
Iodex/Ointment
Iodex with Methylsalicylate/Ointment
Iodima/Ointment
Iodima with Methylsalicylate/Ointment
Iodine with Methylsalicylate/Ointment

Iodine Sol
Iodine/Ointment
Iodine/Solution
Iodine Weak Sol
Iodised Sarsaparilla/Liquid
Iodised Sarasparilla with Mercury & Arsenic/Liquid
Iodised Sarsa/Liquid
Iodocol with Methylsalicylate/Ointment
Iodocyl/Ointment
Iodogel Compound/Powder
Iodolep with Methyl Salicylate/Ointment
Iodol Ointment
Iodoment with M.S./Ointment
Iodomex/Ointment
Iodomex with Methylsalicylate/Ointment
Iodorub/Ointment
Iodyl/Ointment
Ioquin/Tablets
Ipca Malt/Liquid
Ipcamin/Tablets
Ipcatone/Syrup
Icavite/Syrup/Forte/Capsules
Irin Glyceropepsin/Elixir
Irvine/Liquid
Irinvita Compound/Liquid
Irinvitaphos/Liquid
Irodex/Liquid
Iroplex/Liquid
Iroplon/Liquid
Isobael/Granules
I-So-Gel(Gel)
Isovin/Liquid
Iteol-3/Liquid
IVI-Malt/Liquid
Jaglux/Tablets
Jagson Pain Balm
Jalmar Jelly
Jakhmeruz Pink/Ointment
Jaylysin/Syrup/Drops
Jelonet Dressing
J. K. 22/Tablets

Joamina/Liquid
Jodol
Johnson's Adhesive Plaster Zinc Oxide
Julabin/Tablets
Julax/Tablets
Juritap/Liquid
Jwarantika/Liquid
Jyoti Bindu/Liquid
Kafbin/Syrup
Kafonul/Liquid
Kafsol/Liquid
Kafu/Liquid
Kalmegh Compound/Liquid
Kalmegh Liq. Comp.
Kalzana/Tablets
Kalzana/Syrup
Kampip/Liquid
Kaolin Mixutre/Mixture/Suspension
Kaolin Mixture with Pectin/Liquid
Kaolin Mixture with Pectin C B 12/Liquid
Kaolin Mixture Pectin
Kaolin Pectin Mixture
Kaolin with Opium Mixture
Kaolo-Pectin with Sulphaguanidine/Suspension
Karan Bindu/Liquid
Karmitol/Liquid
Karnative/Liquid
Karpin Lotion
Karvol Inhalant/Capsules
Kayzyme/Liquid
Kemivit/Capsules
Kemplyvite/Capsules
Keo-Karpin/Oil
Kepler Malt Extract with Shark Liver Oil
Kepler Multi Vit./Capsules
Kesadrops/Drops
Kesa Malt/Liquid
Kesazyme/Syrup
Khandellab Gripe Water
Khujlina/Pills/Oil
Kilik/Liquid
Kinetone/Elixir
K-Liquid
Klofen/Liquid

K.M.P. Suspension
Koflozen/Lozenges
Koflyn/Tablets
Kofol/Pills
Kof-Tone/Liquid
Kolaria/Liquid
Kolog Powder
Kolrub/Ointment
Kosmobroad/Syrup
Kotephrol Kdh/Syrup
Koterp-Vasak Kdh/Syrup
Kotia Bebizol/Liquid
Kotia Jeevatdhara/Elixir
Kozymidin/Liquid
Kremina Kdh/Elixir
Krimeehun/Tablets
Kriminash, Tablets
Kristal/Tooth Paste
Krusohen Salt/Powder
Kufex Kdh/Syrup
Kuffzol/Syrup
Kuf Kuf/Liquid
Kynotomine/Tablets
Lacteena/Liquid
Lactisyn/Oral Amples
Lacto-Calamine/Lotion
Lactodex/Powder
Lactoferment/Tablets
Lacto-Lysine/Syrup
Lady's Cordial/Liquid
Lal Shar/Balament
La-Multivitamin/Tablets
Laxagol (with Phenolphtholein)/Suspension
Laxalax/Tablets
Laxatab/Tablets
Laxative/Tablets
Laxil/Tablets
Laxin Don/Tablets
Laxin Don/Tablets
Laxo/Tablets
Laxolax/Mild/Forte/Tablets
Laxolein/Tablets
Laxomil/Tablets
Laxophen/Tablets

Leciphos/Elixir
 Lee-Plex/Syrup
 Leptaden/Tablets
 Leucocide/Tablets
 Leucocide/Pills
 Leucorrhin No. 1 & 2/Liquid
 Leukora/Liquid
 Levina/Tablets
 Libatone Ferri/Liquid
 Libforte/Liquid
 Libinal/Liquid
 Libraphos/Liquid
 Lifolex/Liquid
 Li-Mic Forte/Liquid
 Limical/Powder
 Limovita/Syrup
 Liniment|ABC|Anodyne|Belladonna|Camphor|Wmbromation
 Terpentine Etc.
 Liptrop/Syrup
 Liq. Menorin
 Liquitone/Liquid
 Liso/Liquid
 Listerine Antiseptic/Liquid
 Listerine Antiseptic Throat
 Lozengers
 Little's Gripe Water
 Little's Inhaler
 Little's Oriental Balm
 Little's Tiger Brand Eucalyptus Oil
 Iivalbrom/Syrup
 Livamine-6/Liquid
 Liver-Bel/Liquid
 Liverbin/Liquid
 Livergen/Tablets/Liquid/Syrup
 Livernut 12/Liquid
 Livernut Iron/Liquid
 Livernut/Capsules
 Livertone/Pills/Liquid
 Liver/Tab./Syrup/Drops
 Livex Tabs.
 Li-Vidrops-B/Drops
 Li-Vidrops-M/Drops
 Liviferrol/Liquid
 Li-Vimalt/Liquid
 Livirubra with Polic & B-12/Liquid

Livitaron/Liquid
 Livitone/Liquid
 Livitone Forte/Liquid
 Livo-B Complex
 Livo-B Complex with B-12/Syrup
 Livobin/Liquid
 Livo-B-PHOS/Liquid
 Livodex/Liquid
 Livofer/Capsules
 Livogen/Cap./Liquid
 Lovoglopil/Syrup
 Livomagna/Capsules
 Livomaz with Ext. Polic Acid/12/Liquid
 Livominex/Elixir
 Livomyn/Tab./Drops/Syrup
 Livopep/Liquid ..
 Livopepcin/Liquid
 Livosin/Liquid
 Lovosol/Liquid
 Lovospin/Liquid
 Livotone/Liquid
 Lovotrit/Tab./Liquid
 Livo Usan/Liquid
 Livozyme/12/With Ext. Polic Acid/Liquid
 Livrol/Elixir
 Livules/Capsules
 Livules with Polic Acid & V.T.B. B.12/Capsules
 Lorexame Antiseptic/Dusting
 Powder/Head Lotion
 Lucogyl/Capsules
 Lukol/Tablets
 Lunarex/Mild/Forte/Tablets
 Lupiefolin-12/Liquid
 Lupimalt/Liquid
 Lupivite/Drops/Liquid
 Lupizyme/Liquid
 Lycal-12/Syrup
 Lycotonic/Liquid
 Lycozyme/Liquid
 Lykamalt/Liquid
 Lypolex/Syrup
 Lysical/Liquid
 Lysidec/Syrup

Lysimin/Drop/Elir/Tab./Syrup
Lysin D-2/Drops
Lysin-12/Drops
Lysindon-B/Liquid
Lysinex/Elixir
Lysivit/Drops
Lysivit/Syrup
Lysol Special/Liquid
Lysol/Liquid
Lysovin/Liquid
Lysovit/Tablets
Macalvit/Syrup
Maclean Brand Indigestion Powder
Maxodex Ointment
Mac's Liminent
Madhu Prash
Malhurin/Tablets/Drops
Madhu Tab./Tablets
Magaffin/Liquid
Mag-Mag
Magnolax/Liquid
Magneolax/Liquid
Magnine/Tablets
Magnomint/Liquid/Tablets
Malaria Mixture
Malodin/Liquid
Malteen/Liquid
Maltodex/Powder
Maltofer/Liquid
Maltomin/Liquid
Maltorix/Liquid
Malt and Vt. A Compound/Liquid
Maltvitol/Liquid
Manadol/Liquid/Tablets
Manavit/Tablets
Mandles Paint/Liquid
Mangal Balm
Mangal Malam
Manhar Gripe Water
Manner's Gripe Mixture
Manners Health Salt/Liquid
Manoll/Jelly/Tabs.
Marlin/Liquid
Martin's Antiseptic Cream
Martin's Balm

Martin's Malt with Vita
Martin's Prickly Heat Powder
Martin's Liminment
Mary-Self-Sulphonated Hair Shampoo
Master Balm
Maxamin/Fort/Capsules
M. B. Dex/Ointment
Mecholin Liquid
Mechositol/Liquid
Mecolin Plain/Liquid
Medicreme/Cream
Medidrops/Drops
Medilysin Liquid
Medimalt/Liquid
Mediphos Liquid
Martins Iodine Ointment
Meditab Tablets
Medithane Ointment
Medivit Capsules
Medizyme Capsules
Medicated Tooth Powder
Medomalt/Liquid
Mendaco
Mendine Ointment
Mendo Asoke/Elixir
Mamdo-Diasine/Liquid
Memdo-Gastrin/Liquid
Mendo-Liver/Liquid
Mendo-Sarsae/Liquid
Mendo-Valerian/Liquid
Mendo Vine/Liquid
Menofel Tablets
Menogen/Liquid
Mento-Rub Balm
Mercoplex/Forte/Liquid/Capsules
Mercovite/Forte/Tablets/Syrups/Capsules
Meridol/Elixir
Merilax Tablets
Marimalt/Tablets
Meriphosmin/Elixir
Mersina Tablets
Merizyme/Tablets
Metadrops/Drops

Metalin/Oral/Liquid
Methicol/Syrup
Methicol/Liquid
Methidex/Ointment
Methiliod/Powder
Metatone Liquid
Melavine Compound Liquid
Methinchol/Capsules
Methonine with Choline/Syrup
Methionin with Chloine Syrup/ Syrup.
Methiozol/Liquid
Methiozol Pediatric/Syrup
Methyl Salicylate/Ointment/Liniment
Metules/Capsules
Microfer/Liquid
Milken E. H./Ointment
Milkan Paste
Milkan Shark Liver Oil Ointment
Milkan Suplph Anilamide|Ointment
Milkan Suphanilamide/Ointment
Milkan Sulphar Lotion
Milkan Undecyl Cream
Milk of Magnesia (Manufactured by various Company)/
Liquid/Suspension/Tabs.
Milkomag/Tablets/Liquid.
Milton Antibacterial Soln.
Menadex/Syrup.
Minain (Minadin)/Syrup.
Miniferrol/with Vit. E/Liquid.
Minaphos/Syrup.
Minavit/Capsules.
Minavitol/Syrup
Miniplex/Drops.
Minolad/Syrup.
Minotone/Liquid.
Mintab/Tablets.
Mint Cold & Painrelief/Liquid.
Mintee Mouth Wash
Minzana/Powder.
Mistura Bismuth Co.
Mistura Pepsion Co.
Mittavin/Capsules.
Mivets/Tablets.

Mivets-G/Tablets.
 Modex/Ointment.
 Molivex Plain/Compound/Liquid.
 Monobevine/Syrup.
 Morris Stomachcure|Liquid.
 Moritone/Liquid.
 Mozan/Liquid.
 M-2 Tone/Liquid.
 Muci Bael/Granules.
 Mukta Cordial/Liquid.
 Multibion/Drops/Syrup/Tablets.
 Multi-Drops/Drops.
 Multi Fol 12/Forte/Liquid/Capsules.
 Multilysine/Syrup.
 Multimalt/Liquid;
 Multimin/Drops.
 Multindomin/Tablets.
 Multiplon/Capsules.
 Multiplon-M/Capsules.
 Multiseam/Capsules.
 Multiviflor/Drops.
 Multivin Forte/Capsules.
 Multivir/Drops/Capsules.
 Multivit/Drops.
 Multivitamin/Tablets/Drops/Liquid/Caps.|Syrup (of all
 Companies).
 Multivitamin with Lysine/Drops.
 Multivitamin Plex Forte/Capsules.
 Multivatamin II/Tablets.
 Multivitaplex/Forte/Elixir/Tabs./Drops|Caps.
 Multivite/Pellets/Drops/Tabs.
 Multivitonic/Syrup.
 Multizyme/Liquid.
 Mum-Deodorant/Cream.
 Myadec/Kapseal
 Mycol/Tablets.
 Mynberrys Compound/Liquid.
 Myron/Tablets.
 Myvitel/Syrup.
 Naniks Amoti Ointment/Oil
 Naphamalt/Syrup
 Naphavit/Drops.

Nabdyl/Tablets
 Naresol Nasal/Drops
 Narvinol/Liquid
 Natles/Elixir/Tablets
 Navi-B-Fol/Syrup
 Navicad/Tablets/Syrup
 Naviglobin/Syrup
 Naviminol/Drops/Syrup
 Navinules/Capsules
 Navitol Malt Compound
 Navzol/Tablets
 Neso|calcin|Elixir
 Nectalax/Tablets
 Nectarine/Oil
 Nectarine Pearls
 Nectarine pearls with vitamins and hormones/tablets.
 Ned/tablets.
 Neko soap
 Nembolini/tablets
 Neo/tablets
 Neo/Calcin/Elixir
 Neo-cordial/liquid/injection
 Neo-Epinine No. 1 & 2/spray.
 Neo/Calcin/Elixir
 Neofort Indian/Tabs.
 Neogastrozyme/liquid
 Neogadine/Elixir
 Neogadine sulphoguaiacolated/liquid
 Neo-Gynergen/Tabs.
 Neo-Hematina/Syrup
 Neo kim/Syrup
 Neovitacaps Forte|Caps
 Neoviton/caps
 Neozyme/tabs.
 Nervo-plex/injection
 Netra gulab/liquid
 Meurolecithin/syrup
 Meuro-phosphate/liquid
 Neuroson-12/liquid
 Neurotone/liquid
 Nevoss/Tablets
 Nevrovitamine-4 'A'-'C'/tabs./Granules.
 Newcordial/Liquid
 New esdavite/Tabs.
 Nips cough drops

Nixoderm/Ointment
 Nokuff|C Codeine & Ephidrine|liquid.
 Nopain/Liquid
 Nopin/Balm
 Normvit/Syrup
 Nourison/Caps
 Novozyme/ Tabs. Liquid
 Nuasoka/Liquid
 Nucitron/Liquid
 Nucol/Liquid
 Nucompound/Liquid
 Nuferon/Liquid
 Nuhem/Liquid
 Numerovits/Drops/Caps.
 Numin/Liquid
 Numin Fort/Liquid
 Nutrifil/Liquid
 Nutrima/Tabs./Syrup
 Nutroplex/Elixir
 Nutriplex Forte/Syrup/Caps.
 Nutripolon/Liquid
 Nutrisan/Caps.
 Nutrolin B/Caps.
 Nutrolysate/Liquid
 Nutrotone/Oral/Liquid
 Nutrozym/Caps.
 Nycil/Powder
 Obenyl/Tabs.
 Ointment of Icdins
 Ojus/Tabs/Liquid
 Okay Pills No XXX
 O. K. Malt/Liquid
 Olivine Massage Oil
 Olosyn/Oil
 Omilcal-F/Suspension
 Omni/Liquid
 One a day Caps.
 Opical XII/Syrup
 Opical D/Tab.
 Opidex/Ointment
 Opilax/Tab.
 Opil Gripe Mixture
 Opil Pain Balm

Opimalt/Liquid
 Opivitol/Tabs.
 Opizyme/Syrup
 Optilebs Filmatab
 Orheptal/Liquid
 Orivite Forte/Drops/Syrup/Cap.
 Orzyme/Liquid
 Orliver/Caps/Liquid
 Ortho Applicator
 Orucylin/Tablets
 Oslervit/Liquid
 Ossopan/Tab.
 Ostermilk/Dried Milk
 Ostomalt/Liquid
 Ovima Liq.
 Ovoterin/Liquid
 Ovolutolin/Liquid
 Pabaplex/Liquid
 Pachan Sudha/Powder
 Painaprin/Tablets
 Pain Balm/Ointment
 Pain Destroyer/Liquid
 Painex/Tablets
 Painicure/Ointment
 Paintex/Liquid
 Paladac/Liquid
 Palamin/Plain/Drops
 Palamin Compound/Liquid
 Pallrywyn/Forte/Tablets
 Palymin/Liquid/Drops.
 Paymentak/Ointment
 Panacaedam/Elixir
 Panacod/Liquid
 Panaferon/Liquid
 Panacordial/Liquid
 Panamin/Liquid
 Panazyme/Liquid
 Panaminos/Liquid
 Panadex/Ointment
 Panaplex Forte/Liquid
 Panavine/Liquid
 Panoplex B12/Elixir.
 Panovin/Compound Plain 1/4 Gaulacol & Creosote/Liquid/Elixir/

Panvit/Drops/Tablets
Papu Gripe Water
Papu Inhaler
Papulax/Tablets
Papu Ointment
Papu Pain Balm/Balm
Papu Forte/Liquid/Tablets
Paragol/Emulsion
Panzy Noram/Dragees
Papu Cough/Tablets
Paragon Zinc Oxide Adhesive Plaster
Paralytol/Liquid
Pasuma Strong/Tablet/injection
Pavitin/Elixir.
Pacivie/Tablets
Pediatriin/Elixir/Drops
Pedilax/Mild/Liquid
Pediplon/Drops
Peditvit/Drops
Peditvit M./Caps.
Pedrix/Syrup
Pekavit Forte/Caps.
Penicillin Lozenges
Penorub with M. S./Ointment.
Penotran/E Disting/Powder
Penotrane Pessaries/Tablet
Penotran E Tincture/Liquid
Penovan/Liquid
Penzine/Tablets
Peomalt/Liquid
Pepadiastase/Liquid
Peoco/Elixir
Pepco with Morphine/Elixir.
Pep Diastate/Liquid
Pepliver/Liquid
Papsol/Tablet
Pepsi Digest IV E Compound
Peps Inozyme/Liquid
Pepsalex/Tablets
Pepsolorin/Tablets
Pepsol/Liquid

Pericalvit/suspension
 Pericordial/Syrup
 Peridex/Syrup
 Periplex with Enzyees/Syrup/Caps
 Perivite/Drops
 Perlivite/Caps.
 Peroperon/Syrup
 Periferon/Syrup
 Pernavit/Ragees/Syrup
 Pesulin-O/Suspension
 Petrolagar/Forte/Plain/Suspension
 Phenocalcine/Tablets
 Philips Milk of Magnesia/tablets/Liquid
 Phl/Powder
 Phospho BI/Tablets
 Phosphokem/Liquid
 Phospholecithin/Liquid
 Phosfomin/Liquid
 Phosphoton/Oral Liquid
 Phosphovitamin/Liquid
 Picivit/Drops/Elixir
 Plex/Ointment/Tablets
 Pilzano/Pilss
 Pinotab//Tablets
 Piparid/Tablets
 Pipex/Tablets
 Piya Multi Vit/Tablets
 Piciplex/Elixir
 Planitab/Ovales
 Plastets/Tablets
 Plastules/Liv./Cap.
 Polic/Capsules B12/Cap./Elixir
 Plebex/Elixir
 Plex/Liquid
 Polasta/Poultice
 Polivol/Liquid
 Poly-B-Complex B12/Syrup
 Poly-B-Complex/Liquid/Tablets/Syrup
 Poly-B-Complex with Vit. C./Liquid/Syrup/Tab.
 Polybrin/Drops/Syrup
 Polyvitamin/Tablets
 Polyvite-9/Tablets
 Polyvit/Drops
 Polyvite/Drops/Syrup./Tab.

Polyvit-II/Caps.
 Polyvitamin/Drops/Tablets/Syrup (All Companies)
 Polyvitamine/Tablets
 Polyvitamin Prophylactic/Tablets
 Polyvitamin Therapeutic/Tablets
 Poly-Vit-Calcium/Syrup./Tablets
 Polyvit Heapar/Liquid
 Poly-Vit-Heaper with Folic Acid & B12/Liquid
 Polyvitin-M/Tablets
 Posex/FortE/Pills
 Potenza/Pills
 Pramillets/Tablets
 Preceptin/Contraceptive Gel.
 Pregniton/Tablets
 Prenatal Capsules
 Prenex capsules
 Prickly Heat Powder
 Primobrom/Liquid
 Primocod/Liquid
 Primopect FortE/Liquid
 Primophos/Liquid
 Primoplex/Liquid
 Primovit/Drops
 Primozyme/Liquid
 Procasenol/Granules
 Prolifex/Syrup/Tabs.
 Polypo/Liquid
 Promolan/Powder
 Protein Hydrolystate/Liquid
 Protimino/Liquid
 Protiex/Powder
 Protinex/Powder
 Protinozyme/Liquid
 Protinules/Powder
 Protocasein/Powder
 Protodol/Liquid
 Protogen/Powder
 Protolystate FortE/Liquid
 Protovit/Drops/Tablets

No. 4/11/73-AIS (III) *Immediate/Regd. Post.*

Government of India/Bharat Sarkar
Cabinet Secretariat|Mantrimandal Sachivalaya,
Department of Personnel & Admn. Reforms.
(Karmik Aur Prashasnik Sudhar Vibhag)

New Delhi-110001, dated, 26th Sept. 1974.

to,

The Chief Secretaries to the
Governments of all States.

Subject: All India Services (Medical Attendance) Rules, 1974—Rules
2(k) (iii) and 14 (ia)—List of medicines cost of which is not
reimbursible—regarding—

Sir,

In continuation of this Department's letter of even number dated
the 6th August, 1974 I am directed to forward herewith an additional
list of expensive drugs etc., cost of which is not reimbursible to a
member of an All India Service and a member of his family. The
list may also be circulated among the authorised medical attendants
for their information and guidance.

Yours faithfully,

(Sd.) R. L. AGGARWAL,

Under Secretary to the Government of India.

No. 4/11/73-AIS (III)

Dated, 26th Sept., 1974.

A copy each with a copy of the list of medicines if forwarded:—

1. All the Ministries/Departments of the Government of India.
2. All the Accounts General (with one spare copy).
3. Director of Accounts, Cabinet Secretariat, R. K. Puram,
New Delhi.
4. Ministry of Agriculture (AIS) Section, New Delhi.
5. Ministry of Home Affairs (Per. II Section), New Delhi.
6. Ministry of Home Affairs (UTS Section), New Delhi.

(Sd.) R. L. AGGARWAL,

Under Secretary to the Govt. of India.

*List of Expensive Drugs etc., cost of which is not reimbursable to
a Member of the All India Service.*

[See rules 2(K) (iii) and 14 (ia) of the All India Services
(Medical Attendance) Rules, 1954]

Protovine/Liquid
 Protozyme/Liquid
 Ptuchosoda Co./Tablets
 Provita/Powder
 Provitek/Powder
 Ptychotis/Tablets
 Ptychosoda/Tablets
 Ptycho Soda Co./Tablets
 Ptychozyme/Elixir
 Pudín Hara/Liquid
 Pulmocod Plain/with Creosote & Guaiacol/Liquid
 Pulmon/Liquid
 Pulmotone Plain/Liquid
 Pulmovit/Liquid
 Pulv Bonkolo/Powder
 Pulv Cret. Aromat/Powder
 Pulilet/Tablets
 Purilla/Liquid
 Purity Indian Barley
 Pushcal-12/Syrup
 Pushgynol/Liquid
 Pushron/Syrup/Drops
 Pustin/Powder
 Pushtina/Tablets
 Pushvit/Syrup
 Pushvit with Lysine/Drops
 Pushzyme/Syrup
 Pyorin/Liquid
 Pyorina/Powder
 Pyorin Special/Liquid
 Pyrex/Liquid
 Pyrinol/Liquid
 Pyrohaemin/Liquid
 Quinodex/Liquid
 Qixa/Tablets
 Queen's Balm
 Queen's Balamrit/Liquid
 Queen's Cough Syrup

Queen's Gripe Water
 Quinine Suphate/Tablets
 Quino-Harmogen/Syrup
 Quinolivon/Liquid
 Quino Plasmol/Strong/Liquid
 Quinosol/Liquid
 Quinotone/Liquid
 Quito Cream
 R. Compund/Tablets
 Rakto Phospho malt/Liquid
 Ralgertone/Dragees
 Ralvitamin/Dragees
 Ramadex Iodine Methyl Oint
 Ramban Ague Mixture
 Ramban Amrit Mixture
 Ramban Balamrit/Liquid
 Ramban Liniment
 Ramban Milk of Magnesia/Liquid
 Ramban Pain Balm
 Ramban Peppermint Co./Liquid
 Ramban Ringworm Lotion
 Ramban Skinoint
 Ramban Toothache Drops
 Ramban Pain Killer/Liquid/Drops/Ointment/Lotion
 Rampen Gripe Mixture/Liquid
 Rampen's Gynomaz/Liquid
 Ranferon-12/Elixir
 Ranvit/Elixir/Cap.
 Rarvitol/Syrup/Cap.
 Rarical/Suspensin/Tablets
 Rasgent/Powder
 R. B. Glue/Capsules
 R. B. Tone/Syrup/Elixir
 R. C. K./Tablets
 Regolvin/Liquid
 Regolvin with Aresnic/Liquid
 Recosen/Tablets
 Regulax Pill Strong/Pills
 Relaxyl/Ointment
 Remorin/Injection
 Rennie/Tablets
 Renno Pepsin/Liquid
 Renovan/Liquid
 Ricket in/Drops

Ring Cutter/Liquid
 Ring Ring/Ointment
 Ringwork Lotion
 Ringworm Ointment
 Ripanto/Ointment
 Ripason/Tablets
 Rivizin/Tablets
 Robinson's Patent Barley
 Robinson's Pearl Barley
 Rochbury/Capsules
 Rocfer/Elixir
 Rocfer M. F./Tablets
 Rocvite/Forte/Elixir/Drops/Capsules
 Roloferol/Liquid
 Roloax/Tablets
 Roloplex/Syrup
 Roloplex-S-Forte/Tablets/Syrup
 Rolovit/Drops Syrup/Tablets
 Rolovit Forte/Tablets/Liquid/Drops
 Rolozyme/Liquid
 Rosalin/Liniment
 Royal Elpha/Tablets
 Royal Otolin Eye Drops
 Royapilla/Pills
 Rpairyn/Tablets
 Rubex/Ointment
 Rubical-D/Tablets
 Rubical-D with Lysine/Syrup
 Rubimalt/Ointment
 Rubipepsin/Liquid
 Rubivita/Liquid
 Rubracal-D/Syrup/Tablet
 Rubracaldin/Syrup
 Rubraplex/Elixir/Tablets
 Rubracaldin/Syrup
 Rubraplex/Elixir Tablets
 Rubraton/Elixir
 Rubraton Pediatric/Elixir
 Rubravit/Capsules
 Rubriment Liniment
 Ruby-12/Drops/Liquid/Tablets
 Rubylysine/Drops
 Rubylysine/Drops
 Rubzone/Ointment
 Ruma-Heal/Tablets
 Rumalaya/Tablets/Cream
 Rumatone/Pills
 Rumofren/Tablets/Cream

R-Vit-D2/Granules
Rymanyl/Tablets
Saccharine/Tablets (All Companies)
Saccharine Sodium/Tablets
Sahna Oil Comp.
Saldigestin/Powder
Sulphos/Tablets
Salt Tabs.
Salvizol/Lozenges
Sanguigen/Syrup
Saniline/Liquid
Sanividol/Liquid
Sapera/Mild/Tablets
Sopera Forte/Tablets
Sarbyna/Tablets
Saribadina/Liquid
Sarphorex/Liquid
Savolon Antiseptic/Liquid/Cream/Lozenges
Savouryn/Granules
Scabies/Ointment/Imulsion
Sedatin/Liquid
Sedival/Liquid
Selachomalt/Liquid
Selective Mixed Cholesystitis Vaccine
Selsun/Suspension/Samphoo
Selvigon/Dragees
Semit's Milk of Magnesia/Tablets
Senalax/Tablets
Senolax/Granules/Tablets
Senzine/Tablets
Sepex/Dusting Powder
Septilin/Tablets
Sero Bismozyme/Liquid
Sero Bromides/Liquid
Sero Citrate-Pulv/Powder
Sero-Compound/Liquid
Sero Gripe Water
Sero Salt Pulv/Powder
Sero Sulphazyme/Powder
Serotone/Liquid
Serpina/Tablets
Serpinol Compound/Tablets
Sioplex Enzymes/Liquid

Stoplex-Lysine/Elivir
Siotrat Liq.
Siovina/Oral/Liquid
Siozyme/Tablets
S. Flu/Tablets
Shakti Rasayan/Tablets
Sharkoferrol/Liquid
Sharko. Maltone/Liquid
Sharkomalt/Liquid
Sharkovit/Liquid
Sheri Crnnis/Liquid
Siledin/Tablets
Silver Pain Balm
Sindol Pain Balm/Ointment
Sinol/Liquid
Sirifolin/Liquid
Siriprotin-V/Granules
Siris Asmasedin/Liquid/Tablets
Siris Cardial/Tablets
Siris Inhaler
Sirimalt/Syrup
Sirivite/Syrup/Tablets
Sirivital/Capsules
Sirolex/Liquid
Sishuda/Tablets
Six-'C'/Ointment
Skhlimin/Wlixir
Skinment/Ointment
Solan's/Balm/Liniment
Soap Linment
Soda Ginga-Mint Tabs./Tablets
Sodamint (All Companies/Tablets)
Sodium Chloride/Tablets
Sodium Salicylate Mixture
Solupan/Syrup
Solu-Resorcinol/Hair/Tonic
Somapan/Liquid
Somizyme/Liquid
Soortyn/Tablets
Sorbalka/Liquid
Sorbilex/Liquidispasma/Liquid
Spasmolin/Liquid
Special Cholera Tab.
Speman/Forte/Tablets

Spergen/Tablets
 Spermatone/Liquid
 Spogel-Co./Powder
 Spholaz/Granules
 S-Pyrin/Tablets
 Stamazyme/Tablets/Drops
 Stamazyme Elixir
 Standatone/Liquid
 Stanlavig/Liquid
 Stanlazyme/Liquid
 Stanzyme/Emulsion/Liquid
 Stk's Gripe Water
 Stk's Thio-D-Calcium/Tablets
 Stk's Thio-Kof with Vit. A & D/Syrup
 Stk's Toothache Drops
 Stomach Cure/Liquid (All Companies)
 Stomax/Liquid
 Stopache/Tablets
 Strepsils/Lozenges
 Styplon/Tablets
 Sucaryl Tabs.
 Sucrets/Lozenges
 Sucromint/Lozenges
 Sulfasen/Injection
 Sulphaicoqbael/Powder
 Suphonex/Pills
 Su-Mag/Granules/Powder
 Sunmalt/Syrup
 Sunplex/Syrup
 Sunway's Gripe Water
 Supari Pak/Powder
 Super Forte/Tablets
 Super Mindif for Cattles
 Super Neo Cod./Elixir
 Superplex/Liquid
 Supradyn/Cap./Tab.
 Suprazyme/Tablets
 Suranjant/Tablets
 Swapanahari/Tablets
 Sweetaril/Tablets/Liquid
 Sweetex/Liquid/pellets
 Sweet in/Liquid/Tablets
 Synavit/Tablets
 Synveg/ Tablets

Syrofig/Liquid
 Syrup Hypophosphite of Lime
 Syrup of Orange
 Syrup of Figs
 Syrup Tulsi-Calcii
 Syrup Tulsi Vasaka
 Syrup Vasaka with Hypo Andtolu
 Sytol/Liquid
 Syu/Powder/Protein Granules
 Takacomplex/Elixir
 Taka Complex Kapseal/Kapseals
 Taka Dias-Tase/Liquid/Tablets
 Takazyme & Peesin Co./Tablets
 Takazyme/Powder
 Taxine/Tablets

 Teething Syrup
 Teenapain/Tablets
 Tenophos/Liquid
 Tentek/Forte/Tablets
 Tenstophos/Dragees
 Tetmosol/Solution/Soap
 Theragran/Tablets/Drops
 Theragan-M/Tablets
 Thia-Calcinex/Syrup
 Thio-Feral/Liquid
 Thioflu/Syrup
 Thiophosmin/Liquid
 Thiovita/Tablets/Capsules
 Thiozyme/Liquid

 Threptin/Biscuits Pieces
 Throat Paint/Liquid
 Thymocin/Liquid
 Thybo-Gum-Paint
 Thyrol/Liquid
 Tila Sultani/Liniment
 Tincture Iodine/Liquid
 Tint. Benzoin/Liquid
 Tint. Iodine/Liquid
 Tonavit/Liquid
 Toniozyme/Syrup/Tablets
 Tonia Zol/Liquid
 Tonirin/Capsules
 Tono Blood with Mercury & Arsenic/Liquid

Tonogarnine Forte/Syrup
Tonoferon/Syrup/Drops
Tono Liver/Liquid
Tono Malt/Liquid
Tonosa-/Elixir
Tonoron/Elixir
Tonozime/Liquid
Tonup/Liquid
Tooth Ache Drops
Toothache Remedy/Liquid
Tooth Drops
Totalin-B/Syrup/Tablets
Tox/Tablets
Track/Powder
Tranquinyll Tablets
Trincal-D/Tablets/Syrup
Taifalco/Powder
Triflue/Tablets
Trikocid/Ovules
Triphoson/Liquid
Throphox/Powder
Tropistat/Tablets
Trox/Lozenges
Tryzym/Tablets
T-Tone/Tablets
TubereX Forts/Tablets
Tulsi Compound/Oil
Tulsi Cough Syrup
Turpentine Ointment
Turai-Co/Tablets
Twinall/Liquid
Tyrozents/Lozenges
Tysicof/Syrup/Lozenges
Tysma/Tablets
Tysobin/Elixir
Udiex/Ointment
Udidex with MS/Ointment
Udimalt/Liquid
Uni-Enzyme/Tablets
Unipiron Forte/Liquid
Uniportin Salty/Briskies
Universal's Compound/Liquid
Univine/Liquid
Univine with Protein/Liquid

Univite/Tablets/Drop/Syrup
 Univite with Choline/Syrup
 Unizyme/Syrup
 Urexynol/Tablets
 Urodonal/Granules
 Urtiplex/Tablets
 Utatone/Liquid
 Uterol/Liquid
 Uteron/Liquid
 Uteronol/Liquid
 Utizyme/Liquid
 Utretone Famina/Liquid
 Utrex/Liquid
 Utrotone/Liquid
 Utrostdine/Syrup
 Vaculax/Tablets
 Valerian Bromide/Liquid
 Vapodex/Ointment
 Vapodex Iodine with M. S./Ointment
 Vapoline/Ointment
 Vaps Valamrit/Liquid
 Vaps Gripe Water/Liquid
 Vasps Pain Balm
 Vaps Ringworm/Ointment
 Vasaka/liquid
 Vasaka Throat Tabs.
 Vasaksar/liquid
 Vegecort/Tablet/ointment
 Veganin/tablets
 Vegetable laxative/tablets
 Veritol/liquid
 Velroc plaster of paris bandages
 Vetalin inhaler
 Vermicide/tablets
 Viacal/liquid/drops
 Vi-Andro/capsules
 Vibrigan with legithin & glycerophosphates/liquid
 Vibeganwith diastase/liquid
 Vibition/liquid
 Vicarin/liquid
 Vicks formula 44 cough drops
 Vicks inhaler
 Vicks medicated cough drops
 Vicks vaporub

Vidaylin/syrup
Vidaylin-M-drops
Vidaylin-M-syrup
Vidrops/liquid
Vi-estandro/capsules
Vi-estrin/capsules
Vigorini/ointment
Vigoroll special/pill/jelly
Vigotab/tablets
Viliron/liquid
Vimagna/capsules/drops/syrup
Vima-tone/liquid
Vimgram/tablets
Vimisules/capsules
Vimix/drops/tablets/syrup (vimix)
Vimola's exemol/skin oint
Vinkola-12/liquid
Vinkola with vitamins/liquid
Vino asoka/liquid
Vinoberry's compound/red/with vitamins/liquid
Vino cod/with creosote/gualacol/liquid
Vinodex/liquid
Vinola/liquid
Vino-lecthin/liquid
Vino-malt/syrup
Vintone with asoka/liquid
Vipex/balm
Virpholin/syrup
Vi-syneral/adult/capsules/syrup
Vi-syneral vitamin/drops
Vitabiol/elixir
Vitabs/tablet
Vitacom/plain/forte/liquid
Vitadex/liquid
Vitadilin liquid
Vitadiline with lysine/drops
Vitafix/tablets
Vitahext/liquid
Vital essence/tablets
Vitalsine/syrup
Vitalysin/elixir/drops
Vitalysin/liquid
Vitamalt/liquid
Vitamina/liquid
Vitamindon/A&C/syrup

Vitaminets forte/tablets
 Vitamiron drops
 Vitaminised sanatogen/powder
 Vitamulsion/syrup
 Vita orange/syrup
 Vitapan/tablets
 Vitaped peocatric/drops
 Vitapepsin/liquid
 Vitaphosmin/liquid
 Vitaphor/liquid
 Vitaplus/capsules
 Vitazyme/liquid
 Viterra/capsules
 Vitmol comp./elimir
 Vitoferin/liquid
 Vitol/drops/syrup
 Vitomalt/liquid
 Viton '99'/syrup
 Vitop/syrup
 Vitrona/liquid
 Vomectil/tablets
 Vomilak/tablets
 Vomites/tablets/syrup
 Vysex/drops
 Waterbury's compound/liquid
 Waterbury's vit. compound/liquid
 Waxolve/far drops
 Wellcome lanline toilet/tubes
 Wellcome seltzer tabs.
 Whipex/liquid
 Wiltax ringworm ointment
 Winhepar plain/liquid
 Winocaints/liquid
 Winofit/elixir
 Winominos/liquid
 Worm tabs.
 Wyamin/capsules
 XXX tablets
 Xymex/liquid
 Yeastmin/liquid
 Yura/liquid
 Zambuk herbal ointment
 Zandu balm
 Zefs/tablets
 Zentolive/oil

Zestol/liquid
 Zuplex/syrup
 Zuvimalt/liquid
 Zuvitab/tablets
 Zyme-bio/liquid
 Zymomalt/syrup
 Zymotone/liquid/tablets.

(To be published in part II section 3, sub-section (ii) of the
 Gazette of India)

No. S. 14011/4/74-MC

Bharat Sarkar,

Swasthya Aur Parivar Niyojan Mantralaya

(Swasthya Vibhag).

New Delhi, the 12th September, 1974.

NOTIFICATION

G.S.R.....In exercise of the powers conferred by the proviso to article 309 of the Constitution and, in relation to persons serving in the Indian Audit and Accounts Department, also by clause (5) of article 148 of the Constitution, the President, after consultation with the Comptroller and Auditor General of India, hereby makes the following rules further to amend the Central Services (Medical Attendance) Rules, 1944 as continued in force under article 313 and 372 of the Constitution and paragraph 19 of the Adaptation of Laws Order 1950, namely:—

1. (1) These rules may be called the Central Services (Medical Attendance) Amendment Rules, 1974.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Central Services (Medical Attendance) Rules, 1944, in Rule 2,
 - (i) after clause (f), the following shall be inserted:

“Rule 2(ff) “Schedule” means a Schedule attached to these rules”;
 - (ii) in clause (h), for sub-clause (iii) the following shall be substituted, namely:—

“(iii) The supply of such medicines, vaccines, sera or other therapeutic substances, not ordinarily so available, as the authorised medical attendant may certify in writing to be essential for the recovery or for the prevention of serious deterioration in the condition of the Government servant, except the items mentioned below, namely:—

- (1) Preparations which are not medicines but are primarily foods, tonics, toilet preparations or disinfectants as specified in Schedule I; and
- (2) expensive drugs, tonics, laxatives or other elegant and proprietary preparations as specified in Schedule II, for which drugs of equal therapeutic value are available.”

Sd/-
(N. S. Bhatia),

Under Secretary to the Government of India.

The Manager,
Government of India Press,
Ring Road,
New Delhi.

No. S. 14011/4/74-MC

Ordered that the Notification be published in the Gazette of India.

Ordered that the Notification be forwarded for information to all Ministries of the Government of India as per list attached.

(N. S. Bhatia),

Under Secretary to the Government of India.

(It is requested that 20 copies of the notification may be sent to this Department when published.)

LIST

All Ministries/Departments of the Government of India (except the Ministries of Finance but including the Ministry of External Affairs (External Publicity Division).

P.S. to President/Cabinet Secretariat/Lok Sabha (with 5 spare copies)/Rajya Sabha (with 5 spare copies)/Prime Minister's Secretariat (with 10 spare copies)/Supreme Court/Planning Commission/Election Commission to the Government of India/Department

of Company Law Administration/Department of Atomic Energy, Bombay/U.P.S.C. (with 6 spare copies)/All State Governments and Union Territory/Directorate General of Posts and Telegraphs, New Delhi/Ministry of Finance (Def. Division)/Ministry of Finance (E.V. Branch) (with 10 spare copies)/Ministry of Finance (Deptt. of E.A.)/Directorate General of Health Services (Medical General Section) (with 60 spare copies)/Ministry of Finance (Deptt. of Revenue)/Directorate General of Health Services (CHS II Section) and CHS V Section/Department of Social Security/Pay and Accounts Officer/Department of Personnel (JCA Sec.) (with 40 spare copies). This has reference to AGENDA Item No. 2 of the Tenth meeting of the National Council (J.C.M.) held on the 27th January, 1971.

Copy with 40 spare copies, forwarded to the Comptroller and Auditor General, New Delhi, for information and communication to all officers under his control.

Director, All India Institute of Speech and Hearing, Mysore

Copy to all Officers/Sections, Deptt. of Health.

Copy to Monday List.

20 spare copies.

SCHEDULE I

PREPARATIONS CLASSIFIED AS FOODS

The following preparations are classified as Foods, whether they are used as Baby Foods, Milk Foods, Invalid Foods, Beverages, drinks etc., etc.

1. INVALID FOODS:—

Bournvita
 Casilan
 Casilan—B12
 Complian
 Complian Banana Flavour
 Horlicks
 Maltodex
 Maltodex—S
 Milpro
 Miltone
 Multipurpose Foods
 Nutro-protein

Nutri-nugget
Ovaltine
Proteena
Provimin
Provita
Provitex
Proteinex
Protinules
Protogen
Protein Granules (SYU)
Protein plus Breakfast food
Protein Hydrolysate (P.H.L.)
Ragotine
Robinson's patent barley
Sanatogen Vitaminised
Trophox
Uni-protein
Viva

And similar preparations.

2. BABY FOODS:—

Amul Milk Food
Amul Spray
Glaxo baby food
Lactogen
Lactodex
Lever's baby food
Nespray
Oster milk
Parag
Vita milk powder

And similar preparations.

3. WEANING FOODS:—

Bal amul
Bal ahar
Farex
Nestum

And similar preparations.

4. GLUCOSE PREPARATION:—

Glucose-D
Glucose with vitamins

And similar preparations.

5. LIQUID FOODS AND WINES:—

Apple juices and other juices
 Orange squash and other squashes
 All alcoholic beverages, wines and spirits

And similar preparations.

6. MEAT EXTRACT AND JUICES:—

Chicken essence

And similar preparations.

7. CARBONATED/FLAVOURED/SWEETENED BEVERAGES:—

Soda water
 Coco Cola
 Fanta
 Limca
 Gold Spot
 Vimto
 Ginger Ale

And similar preparations.

8. PROTEIN RICH BISCUITS:—

Nitro biscuits
 Pro brisk
 Pro pack salties
 Proteena biscuits
 Threptin biscuits/pieces
 Uni-protein briskees

And similar preparations.

9. MISCELLANEOUS PREPARATIONS:—

Arrowroot
 Cocoa
 Corn Flakes
 Iodised salts
 Lacfose
 Kalt extracts/malted wheaten foods
 Saccharine tablets
 Salt substitutes
 Vitaminised chocolates
 Oats

And similar preparations.

Note:—Milk powders of all kinds, wheather it is full cream or half cream or humanised or fortified with vitamins and Skimmed Milk Powder, Fither Powder, Liquid, Condensed or minerals, tablet form.

Though some products mentioned above may be manufactured under drug licence the same are considered, food/dietary suppliments taking into consideration the composition of the items concerned.

PREPARATIONS COMMONLY USED AS TONICS

TONICS

Glycerop Phosphate with vitamin B complex, malt etc. etc.
(proprietary products)

B.G. phos (MSD)
 B.G. phos-12 (MSD)
 Biomin (Milnex)
 Bivit phos (gajjars)
 B-neurophos (Sp. Ltd.)
 Branervine (modern drug)
 Calron (East India)
 Chem-digeston (chemo—pharma)
 Deltaplex (deltakem)
 Deyplex (dey's)
 Dia-papain (UDH)
 Embelix (M&B)
 Energon (BOPW)
 Eugadine (UDH)
 Evofos (evans)
 Ferlivone (siris)
 G-phospho-lecethin (cal. chem).
 Glycimin (Sunways)
 Hemo-drakso malt (alembic)
 Hemiphos (geoffery manneps)
 Hepatina ferrous (cal. chem.)
 Hepatina (cal. chem.)
 Heprona (evans)
 Heptamin (comteck)
 Hevimin with B-12 (napha)
 Ipcamalt (IPCA)
 Iphatone (nationai)
 Ivi malt (engal immunity)
 La-B-phos (La medica)

Leciphos ferri (Sigma)
Limovita (Sunways)
Manadol (Geoffery manners)
Mand H elixir (M&H)
Metatone (Parke davis)
Metavine (Anakem)
Microfer (NAPRA)
Minadex (Glaxo)
Minaviton (Modern drug)
Minolad (TCF)
Nephamalt (Napha)
Neucalcin (Modern drug)
Neucalcin (Modern drug)
Neurobin (ADCCO)
Neurotone (CSI)
Opimalt (OPIL)
Orheptal (E. merck)
Pabaplex (Pasteur)
Pernexim (Schering)
Phosfomin (Squibb)
Phosphokemp (KEMP)
Phosphoton (CIPLA)
Piciplex elixir (P.C. labs.)
Prolex-B (Bengal immunity)
Rakto phospho malt (ZANDU)
Renovan (Pasteur)
Siotone (Albert david)
Siovina (Albert david)
Sunplex (Sunways)
Tonavit (Fairdeal)
Tonocarine forte (Bengal immunity)
Univine (UDH)
Univine with protein (UDH)
Vibegan (Cal. chem.)
Vipitone (BCPW)
Vinkola (Sp. Ltd.)
Vinkola-12 (Sp. Ltd.)
Vincola with vitamins (Sp. Ltd.)
Vino-lecithin (ADCCO)
Vino-malt (Bengal immunity)
Vintone with asoka (Sp. Ltd.)
Vitale-cithin (East India)
Vitaminised sanatogen (Wulfin)
Waterbury's vitamin compound (Warner)

Adcco's Co (ADCCO)
 Bevitaco (UDH)
 Cadimalt (Cadila)
 Chemo malt (Chemo pharma)
 Ferilex (TCF)
 Ferilex malt (TCF)
 Ferradol (Parke davis)
 Gajjartone (Gajjar's)
 Livoglopil (OPIL)
 M & H elixir (M & H)
 Malt & Vit. A compound (M & H)
 Maltomin (Cipla)
 Maltivitol (Fairdeal)
 Navitol malt compound (SQIBB)
 Sharkoferrol (Alembic)
 Sharkomalt (Fisheries)
 Sirimalt (Siris)
 Sunmalt (Sunways)
 Universal's compound (UDH)
 Vitmol col (MSD)
 Zuvimalt liquid (Zandu)

TOILET PREPARATIONS

PREPARATIONS NORMALLY USED FOR TOILET PURPOSES

Astringent lotions
 Bath salts
 Cold creams
 Face powders
 Hair tonics
 Hand creams
 Lanoline toilet
 Shampoos
 Shaving creams
 Shaving soaps
 Shaving syptics
 Swan lotions
 Soaps
 Tooth paste
 Tooth powders
 Talcum Powders
 Vanishing creams
 J.B. powders

Note.—And all preparations in the above groups.

DISINFECTANTS**1. Phenol & Phenol Substitutes**

Phenol (Carrolic Acid)
Phenol Gargle (B.P.C.)
Phenol Lotion (B.P.C.)
Alkaline Phenol Mouth Wash
Sodium Phenate Solution
Phenyle
Chesol
Chlorosol
Chilorocresol (B.P.C.)
Clearsol
Creosote
Lysol
Zylol
Thymol
Thymol Glycerine Compound (B.P.C.)
Thymol Mouth Wash
Rescreinol
Detrol Solution/Cream
Hibitane Powder/Cream (I.C.I.)

2. Alcohols

Ethyl Alcohol
Rectified Spirit
Isopropyl Alcohol

3. Glycol

Propylene Glycol
Triethyl Glycol

4. Aldehydes

Formadelyde Solution
Formalin

5. Acids

Acetic Acid
Picric Acid

6. Iodine Compounds

Tr. Iodine
Weak Solution of Iodine
Iodoform (Powder)

7. Chlorine Containing Compounds

Hypochlorite Solution
 Sodium Hypochlorite Solution (B.P.C.)
 Liquid Chloramine Solution (B.P.C.)
 Chlorinated Lime (Bleaching Powder)
 Eusol-Solution
 Balazone Tablets

8. Oxidising Agents

H^2O^2 (Hydrogen Peroxide)
 Potasium Permanganate
 Zinc Sulphate
 Zinc Chloride

9. Dyes

Evans Blue
 Brillinat Green
 Crystal Violet
 Methyl Violet
 Methyline Blue
 Melachite Green
 Scarlet Red

10. Cationic Sureactants

Cetrimide Cream/Solution
 Cetavlon Conc./Tinc./(ICI)
 Cetavlex Cream
 Savlon Antiseptic Solution/Cream (ICI)

11. Misc.

Listerine Antiseptic Solution
 Klofen Liquid
 K-Liquid
 Liso Liquid
 Tetmosol Solution
 Fairgenol Antiseptic Fluid/Cream.

Note:—And the products (Disinfectants/Antiseptics) marketed by different manufacturers containing above chemicals/Drugs or preparation made out of them unless specifically exempted i.e. made admissible.

Schedule II

List of Expensive, Drugs, Tonics, Laxatives or other Elegant and proprietary preparations

'A'

A. B. C. Liniment/Liquid
 Abdec Kapseals
 Abdec Drops
 Abdevit with Lysine Drops
 Abecod Drops
 Abedin with Lysine Drops
 Abin Ointment
 Ablari/Liquid
 Acidin with Belladonna/Powder
 Acidol Pepsin/Tablets
 Aci Enzyme/Capsules
 Aci-Jel Vaginal/Jelly
 Aciminos/Elixir
 Acivules/Capsules
 Aqua Ptychotiscon/Liquid
 Acriflavine
 Acromalt/Liquid
 Acrovitaplex/Capsules/Drops/Liquid
 Acrozyme/Syrup
 Adcodex with Methyl Aalicylate/Ointment
 Adcco's Compound (Red)/Liquid
 Adcco's Compound (Yellow)/Liquid
 Addyzo/Tablets
 Adex/Ointment
 Adical-12/Liquid
 Adiplon-12/Drops
 Adivite/Capsules
 Admalt/Liquid
 Adminol/Syrup
 A & D Pearls
 Adrari/Tablets
 Advit Drops Forte/Liquid
 Advitamin Massage Oil
 Agar-Co./Tablets
 Agarol/Emulsion
 Agla Atomiser
 Agre Antacid/Tablets/Granules
 Agre Tonicum/Liquid
 Ague Mixture

Aknepak/Lotion/Cream
Aknepak Cleanser
Alkasu/Oil
Albo-Sang/Tablets & Powder
Alephos/Elixir
Aletri-Asok-Liquid
Aletris Cordial/Liquid
Aletrol Uterine Tonic/Liquid
Algipan Cream
Alka/Oil
Allerin/Tablets
Allomalt/Liquid
Allozyme/Liquid
Almaron/Syrup
Almavit/Drops/Liquid
Aloes Compound/Tablets
Alok Gripe Syrup
Alopek/Lotion/Ointment
Al-proton/Compound/Liquid
Alsarex/Tablets
Altris Elixir
Aluzyme/Tablets
Alvite/Tablets/Drops
Alvite Forte/Capsules
Al-VI-Tone/Drops
Alvizyme/Tablets
Amadrop
Amagol/Liquid
Amar Dant Manjan/Powder
Amino Bzyme/Liquid
Aminoco
Aminodex/Liquid
Aminoplex/Liquid
Amino-Protein/Liquid
Aminovin Tonic/Liquid
Aminoxyl Elixir
Aminozyme/Liquid
Amiron/Liquid
Amosan
Amyglia/Tablets
Anacin/Tablets
Anakem Drops
Andre-Vitdrops
Angiers Emulsion
Angur Salsa/Liquid

Anise Water Conc./Liquid
 Anodex/Ointment
 Anol/Ointment
 Anti Bactrin
 Antiflamin/Poultice
 Antifug/Lotion
 Antiflu/Tablets
 Antiphlogistine/Ointment
 Anthical/Lotion
 Anti-Plastin/Liquid
 Anti Rabic Vaccine (A.R.V.)
 Antipyretic Liquid
 Antol Antiseptic/Liquid
 Apitolin/Elixir
 Argentum Ophthalmic Collosol/Drops*
 Argentum with Ephedrine Collosol/Drops*
 Argotone Nasal Drops
 Argusal/Syrup
 Arjin/Tablets
 Arjunin/Tablets
 Arseno-Typhoid Vaccine
 Arshonyt/Forte Tablets/Ointment
 Ascamid/Liquid
 Ashar/Tablets
 Ashoka Compound/Liquid
 Ashok Cordial/Liquid
 Ashok Cordial with Hormones & Vits./Liquid
 Ashokarin/Tablets
 Askoletris/Liquid
 Asmaco/Liquid
 Asmaplon/Tablets
 Asmin/Tablets/Liquid
 Asmocide/Liquid
 Asmolone|Syrup|aTblets Plain|Depot
 Asmorol/Elixir
 Asokachem/Elixer
 Asoka Cordial/Liquid
 Asokavin/Liquid/Tablets
 Asokavin with Hormones/Liquid/Tablets
 Asok-Ovarian/Liquid
 Asthawil/Liquid
 Asthma Relief/Powder
 Asthma Reliever/Liquid
 Asvan/Elixir
 Atcolysin/Drops

Atcovin/Syrup/Drops/Capsules
Auratinum/Tablets
Aurinol/Drop.
Ayapon/Tablets
Ayazol/Oral amples
Ayurzyme/Liquid
Azmol/Liquid
Azmosal/Liquid
Azmatone/Liquid

'B'

Baboolrin/Liquid
Babynol/Liquid
Baby Tone/Liquid
Balamrit/Liquid
Balshoolarka/Liquid
Bangshil/Tablets
Banovit/Tablets
Ban's Couch Syrup
Bardase/Liquid/Tablets
B. Ascorvit/Tablets
Basymalt/Liquid
Bayer's Tonic/Liquid
B. C. F. Compound/Liquid
B. C. F. Gripe Water
B. C. F. Idonex/Ointment
B. C. F. Stomach Cure/Liquid
B. C. C. Vaccine
B-Colax/Tablets
Becadexamin/Capsules
Becamin/Tablets
Becolysine 12-C/Capsules
B-Complex with Lysine/Elixir
Beniplex|Forte|Capsules|Syrup
Bepanthen Lozenges
Benylet/Cough Lozenges
Benzocin Lozenges
Benzomones/Injection
Benzytol/Alocoholic/Liquid
Bestol/Liquid
Becofral/Elixir
Becolysine 12/Caps
Becosules/Capsules/Syrup
Bekovite|Caps

Belcordial/Liquid.
Belladonna Liniment
Belmozyme/Liquid
BelvipleX/Liquid
Belvizyme/Liquid
Benedict's/Soln.
Benelix/Drops
Bestrenol/Syrup
Betaplexil Forte/Tablets.
Betonin (Vit. B Complex)/Elixer
Bevitaco Forte/Elixer.
B. G. Min/Elixer
B. G. Phos/El xir. & B. G. Phos-12/Elixir
B. H. Elixir/Elixir
B. H. Pills/Pills
Bi-Agar Oil/Liquid
Bi-Alkazyme/Powder
Bi-Alumina/Suspension
B. I. Chol/Tablets
B. I. Choleraphage/Solution
Bioo Chilate/Syrup
Bico-Cordial Liquid
Bicodin/Syrup
Bicogadine Elixir
Bicolates Tablets
Bicoliphos Compound/Liquid
Bicomin Drops
Bidical 12/Syrup
Bidical with Iron/Tab
Bicovita Elixir
Bidistase Liquid
B. I. Dysenteryphage/Solution
B. I. Elixir B-Complex/Elixir
B. I. Glyceropepsin/Liquid
Bi-Intestiphage/Solution.
Biligen Liquid
Bilolax/Tablets
Bi-Magpaste/Paste
Bi-Milk of Magnesia/Suspension
Biodex M. S./Ointment
Biodyne/Liquid
Biofol Iron/Syrup
Biofol-12/Elixir
Biogum Paint/Liquid
Biogripe/Liquid.

Biomim/Syrup
Biomim with Vit. B 12/Syrup
Biosal Gripe Mixture
Bioviton Compound/Liquid/Drops
Bipad Bandhu/Liquid
Bi-Phlogiston/Poultice
Bipivite/Forte/drops
Bipivules/Capsules
Biron/Tablets
Biron D Cal/Tablets*
Biron D with Liver/Liquid
Bisedyl/Liquid
Bishahari/Liquid
Bismag Bisurated Magnesia/Powder
Bismuthpepco/Liquid
Bis-O-Pep/Liquid
Bis-Papin/Liquid
Bispepca/Syrup
Bita Pastilles/Tablets
Bi-Transfusion and Infusion Set
Bitter Pills/Tablets
Bi-Typhoidphage/Solution
Bivinal/Tablets
Bi-Vita-B/Syrup
Bivit-Phos/Liquid
Blood Collection Set
Blood Transfusion Set
Blood-Vigour/Liquid
Blood-Vina/Liquid
Blood-Vita/Liquid
B. & M. Pills/Pills
B-Neurophos/Elixir
Boldine/Tablets
Boots Urine Test
Borofax/Ointment
Boroline/Cream
Bowlax/Tablets
B. P. Vit./Liquid
Brahamdine/Tablets
Brahmi Triphal Tail/Oil.
Branervine/Liquid
Branomalt/Liquid
Brentosan/Liquid
Bromal/Liquid./Elixir

Bromalin/Elixir
Bromoral/Liquid
Bromoserpentine/Liquid
Bromotone/Liquid
Bromo Valerate/Elixir
Bromovalin/Liquid
Bromton Mixture
Bronchosol/Elixir
Brovalco/Elixir
Brovalerian/Liquid
Brovimin Compound/Liquid
Brovon Inhalent/Liquid
B-Tex Pain Balm
Burn Cure/Ointment
Burn-O-Rub
Burn Rub/Ointment
Burnol/Ointment
B-Vitol Elixir
Beldrops/Drops
Broven Bronchial Mixture/Liquid
Broven Midget Inhaler
Broven Brovonetta Inhaler
Broven Bonaccord Inhaler

Cadilagripe//Liquid
Cadimalt/Liquid
Caladol/Ointment
Caladryl/Cream/Lotion
Calamine/Lotion
Calamine Lotion
Calamine with Cilicone/Lotion
Calbisix/Syrup
Calci-K/Tablets
Calci Lysine/Elixir
Calc'nal/Syrup/Tablets
Calc'nal with Iron & B 12/Syrup
Calciphos-12/Liquid
Calci-Rutin-K/Tablets
Calcipca Ad 12/Syrup
Calcitone/Liquid

Calcium-Cd Inga/Tablets/Syrup
 Calcium-D Redoxon/Tablets
 Calcium Sandoz/Syrup
 Calcium Vit. C & D with B 12/Tablets
 Caldic Calcium C Vit. C & D/Tablets
 Calcuix-O/Pills
 Calcury/Tablets
 Calcurosin/Capsules/Syrup.
 Caldic Calcium C Vit. C & D/Tablets
 Caldicin/Lozenges
 Caldivir/Liquid
 Caldivite/Liquid
 Cal-D Rubra/Liquid
 Calma Balamrit/Syrup
 Cal Ron/Liquid
 Calvimag/Syrup
 Calvirix/Liquid/Tablets
 Calviron/Liquid.
 Camphor Liniment Ammoniated
 Campoferron/Capsules/Syrup
 Cantilyn/Liquid
 Capsovit/Capsules
 Capyna/Plain/Compound/Tablets
 Carbindon Mild/Tablets
 Carbindon Strong/Tablets
 Carbo Citra/Powder
 Carbospasmin/Tablets
 Cardatol Liquid
 Cardcosol/Liquid
 Cardiased/Tablets
 Cardiotone/Mild/Strong/Tablets/Pills
 Carimon Co. Liquid
 Carica-Dizol/Liquid
 Carisoma Compound
 Carmicide Strong/Syrup/Liquid
 Carminative Mixture
 Carminex/Liquid
 Carmino/Liquid
 Carmisar/Liquid
 Carmitab/Tablets
 Carmozyme/Liquid
 Carritone/Tablets
 Casilan/Powder
 Casilon B 12/Powder
 Castellani's Paint/Liquid

Castboline Laxative/Tablets.
 Casymal/Liquid
 Catalin/Tablets
 Certina/Tablets.
 Cetavlon/Concentrate/Liquid/Tincture
 Chaulmoogra Oint
 Chavan Prash with Ashtavarg/Powder
 Chemagar/Liquid
 Chem-Digeston/Syrup
 Chem-Digeston/Syrup
 Chem-Digeston Forte/Forte
 Chem Heper/Syrup
 Chemi-B-Phos/Elixir
 Chemitone B 12/Elixir
 Chemo-Malt/Liquid
 Cherana/Cough drops
 Chesol/Liquid
 Cheston/Syrup
 Chewcee/Tablets
 Chicken Essence/Oral Liquid
 Chinium-Co/Tablets
 Chlorodyne/Liquid
 Chloroform Spirit Solution
 Cholinoplex/Syrup
 Cinchona Tinc Com/Liquid
 Cinpa/Tabs.
 Cipules/Capsules
 Clearasil/Cream
 Clemenstol/Liquid
 Cocolax/Tablets
 Coidnga Tabs.
 Codylex/Lozenges
 Colax/Tablets
 Cold Vaccine
 Colibils/Liquid
 Colliginol/Liquid
 Col-Cal-D-B12/Liquid
 Colloid Sulphar/Liquid
 Colysine/Liquid
 Complex/Plain/Forte/Liquid
 Combitone/Elixir
 Combitone SF/Elixir
 Cambizyme/Dragee
 Complian/Powder

Complian Banana/Flavour/Powder
 Complizyme/Liquid
 Compound Effervescent Powder/Powder
 Compound Essence of Peppermint/Liquid
 Constilax/Piles
 Constilax/Pills
 Cooper's B-Complex/Syrup
 Coopers Cough Tabs.
 Cooper's Cough Syrup
 Cord Powder
 Cordial-Aletro-Ashoka/Liquid
 Coroll/Syrup/Lozenges
 Cornac/Liquid
 Corn and Wart Remover/Liquid
 Cosylan/Syrup
 Cremaffin Pink/Liquid
 Croyfer/Syrup
 Croyvit/Drops
 Crulivex/Liquid
 Crumivill/Syrup
 Curill/Tablets
 Cutar Ointment Cuticura Oint.
 Cuticura Talcum Powder
 Cyclovarin/Syrup
 Cyphoids/Lozenges
 Cystex
 Cystolysine/Liquid
 Cystone/Tablets
 Dab Dama/Liquid
 Dabur Aqua Ptychotis/Liquid
 Dabur Balm/Ointment
 Dabur Cholrodyne/Liquid
 Dabur Fluohydric Solution
 Dafur Gripe Mixture
 Dabur Influenza Tabs
 Dabur Iodised Sarsa/Liquid
 Dabur Malaria Tab
 Dabur Mercuricoleate Paint
 Dabur Mritsanjiwani/Liquid
 Dabur Sarbgun Oil
 Dabur Pyorrhoea Remedy/Liquid
 Dacetol/Liquid
 Dadrugajinas/Ointment
 Damagal/Dragees

Dangine/Tablets
Dardant/Liquid
Dardina/Liquid
Daturin/Liquid
D-Caron/Tablets
D. D. T. Powder
Decab/Syrup/Drops
Decab Superforte/Syrup
Decaferon/Liquid
Decaplex Forte/Capsules/Liquid
Decil/Tablets
Deepan/Tablets
Deferon/Liquid
Delfen Contraceptive Cream
Deltahematin/Liquid
Deltavite-M/Liquid
Deltazyme/Liquid
Demultin/Tablets
Dentament
Dentex Drops
Dentin/Paint
Dent Kure/Liquid
Dentol/Paint
Dentol/Drops
Dentone/Liquid
Dentyl/Liquid
Dequadin/Lozenges
Deschiens/Syrup
Desentrall/Tablets
Desma/Tablets
Dettgon Cough Drops
Dettol Antiseptic/Liquid/Cream
Devtol/Drops
Dextropil-D-Powder
Dextrose Powder
Dettolin/Mouth Wash
Dexorange's Syrup of Haemoclabin/Syrup
Diadyn/Liquid
Dia-Pepco/Liquid
Diapepsin/Liquid

Diaphorex/Plain/Forte/Liquid
Diapsox/Liquid
Diarex/Tablets
Diarrhoea Mixture
Diastase/Liquid
Dia Stin/Liquid
Diasos Liquid/Liquid
Diasyn/Tablets
Diazol/Syrup
Diazyme/Powder
Di-Calcii Plex/Elixir
Diagenzymes/Elixir
Digeplex/Liquid
Digeacid/Tablets
Digest Elixir
Digestive Syrup
Digestone/Liquid
Digevit/Elixir
Digex/Tablets/Powder
Dill Water
Dill Wate Conc
Diocol/Liquid
Dipavite/Capsules
Dipep/Tablets
Diplozyme/Tablets
Dispeptal/Dragees
Dispeptase/Liquid
Ditaquin Super/Liquid
Drakshasava/Liquid
Dropovit/Drops
Dryconyl/Liquid
Dulcolax/Suppositives
Durol/Liquid
Dysentry Caps
Dysentrolin/Liquid
Easterns Cough Cure/Liquid
Easterns Stomach Cure/Liquid
Eastobispepsol/Liquid
Eastogadin/Liquid
Easton's Syrup/Liquid

Eastovit/Liquid
Edarin/Syrup
Edinol/Capsules
Egluvite/Tablets
Eisocal/Tablets
Elastocrepe Elastic Bandages
Elastoplast Elastic Adhesive Bandage
Elibizyme/Capsules/Liquid
Ele.-B/Cap./Syrup
Eldec Kapseals
Electrolytic Chlorine/Liquid
Elixir Bromo-Valerian
Elixir Digevit/Liquid
Elixir Neozyme
Elixir Neurobin
Elixir Valerian Brom
Elixir Valerobrom
Elliman's Embrocation/Liquid
Elovit/Drops/Syrup
Elpha/Tablets
Elphin Pain Balm
Eltonal-1 6/Liquid/Cap.
Emerplex/Elixir
Emo Cordial/Liquid
Emoform Medicated/Tooth Paste
Energon/Liquid
Enervit/Tablets/Drops
Engran/Tablets
Eno's Fruit Salt
Enterodarin/Tablets
Entrops/Oil
Entrovitazyme/Tablets
Enzymex/Tablets/Syrup
Enzytab/Tablets
Enzyvit/Liquid
Ephomag/Elixir/Tab./Syrup
Ergadol/Capsules
Ergamin/Capsules
Ergopex/Capsules
Ergoquin/Capsules
Eromalt/Liquid
Eroprotein/Powder

Erythrotone/Capsules/Liquid/Syrup
Essence of Chicken/Oral Liquid
Estienzyme/Tablets
Estypan/Syrup/Drops
Estyzyme/Liquid
Ethyl Chloride Spray
Eucalypus Oil
Eucoal/Tablets
Eu-enzyme/Tablets
Eugadine/Elixir
Eugadine with Lysine/Elixir
Eumalt/Liquid
Eupeptine Elixir
Eupharma's Sugar Tap E
Euphomin/Liquid
Euroton/Drops
Eutheria/Balm
Euvita/Capsules
Euvitan/Tablets/Drops/Elixir
Evofos/Forte/Syrup/Liquid
Eve's Cordial/Liquid
Eye Nola/Eye Lotion
Fairgenol Antiseptic Fluid
Fair Genol Hospital Strength
Farex/Powder
F. C. Tclone/Liquid
Fehling's Soln-A
Fehling's Loin-B
Felamal/Liquid
Femaline/Liquid
Femiflora/Capsules
Femina (Ashoka Cordial)/Liquid
Femiplax/Pills
Femocordial/Liquid
Fentalax/Tablets
Fentalax/Tablets
Ferakem/Liquid
Fepsa/Tablets
Fercal/Syrup
Ferilex/Liquid
Feritex Malt/Liquid

Ferlivine/Liquid
Ferindomin/Tablets
Ferlivone/Liquid
Feristron-T/Tablets
Fermina/Liquid
Fero-B-Liver/Syrup
Fero-B-Cal/Tablets/Syrup
Fero-B-Cal/Tablets/Syrup
Ferodex/Liquid
Ferolectron/Liquid
Ferradol/Liquid
Ferratone/Forte/Liquid
Ferreton/Liquid
Ferrosol/Liquid
Fetex/Paste
Fever Caps.
Filibon Caps.
Flue Foe/Liquid/Tabs
Flu-Tab.
Fluzen/Tablets
Folifer-12/Tablets
Flue Foe/Liquid/Tabs.
Foliplon-12/Liquid.
Formode
Fortege/Tablets
Fructogen/Liquid
Fruitlax/Mild/Forte/Jelly
Furvitone/Tablets.
Gajjartone/Liquid/Plan/Compound
Calacol/Tablets
Gamophen Soap
Garga Phos/Liquid
Garg Asmodin/Liquid
Garg Ashoka Cordia L/Liquid
Garg Calciton/Liquid
Garg Ferol/Liquid
Garg Gripe Water
Garg Kafolin/Liquid
Garg-Liverin/Liquid
Garg Multimin/Capsules
Garlill/Pills

Gasex/Tablets
Gaskil/Tablets
Gasofix/Pills
Gastral/Liquid
Gastrex/Tablets
Gastrol/Powder
Gastrozime/Tablets
Gastrozyme/Liquid
Gelco Sponge/Sponge
Gerivit/Capsules
Geriatone|Capsules|Tablets
Geriadrine|Capsules|Tablets
Geriadrine/Tablets
Geriatric Indon/Tablets
Germex/Ointment
Germs Kutter/Ointment
Gerogion/Tablets
Geronyl/Tablets
Getsit/Liquid
Gevral/Capsules
Gharin/Ointment
Gipizyme/Tablets
Girko Asokarin Cordial/Liquid
Girko Balamrita/Liquid
Girko Bromvel/Liquid
Girko Dantsudha/Drops
Girko Ferripent/Liquid
Girko Kanthol/Liquid
Girko Karnol/Drops
Girko Reddol/Liquid
Givit|Syrup|Tab.|Caps.
Glamur Shampoo
Glaxo/Dried Milk
Glaxose-D/Powder
Glucoferrol/Liquid
Gluconate/Syrup
Glucose-D/Powder/Tablets
Glucozyme/Liquid
Glusymin/Liquid
Glutaplex/Elixir
Glutaphos/Tablets/Capsules
Glutazym/Liquid
Glyeerine A Cid Pepsin/Liquid
Glycertin of Pepsin/Liquid

Glycerine Suppositaries
 Glycero Thymol/Mouth Wash
 Glycero-Thymol Compound/Liquid
 Glycimim/Syrup
 Glycodin Lozenges
 Glycerrhiza/Liquid
 Glypep/Liquid
 Glysovit/Liquid
 Goitre Cure/Liquid
 Golden Ear Drops
 Golden Terp Vaska/Syrup
 Grand-Co./Tablets
 Green Punarnawa/Liquid
 Gripease/Liquid
 Gripal/Liquid
 Gripema/Gripe Mixture (All Companies)
 Gripe Water (All Companies)
 Gripina/Liquid
 Gripo/Liquid
 Gripo Gripe Water/Liquid
 Griptone/Flixir
 Grymix/Liquid
 Grypanil/Liquid
 Gudhal/Tablets
 Gul Vasak/Liquid
 Gumtone/Powder
 Gynaecolin/Liquid
 Gynedol/Syrup
 Gynosedan/Liquid
 Gynicol/Syrup
 Gynipca/Syrup
 Gynocol/Liquid
 Gynotone/Liquid
 Gypsona Plaster of Paris/Bendages
 Gypsona Plaster of Paris Slabs.

"H"

Haemastica Palata/Liquid
 Haematinic Liver/Cap.
 Haemivita/Tablets
 Haemo Gen/Syrup
 Haemolin/Liquid
 Haemoplon/Capsules

Haemostil/Tablets
 Haemotone/Syrup
 Haemo-Quinotone/Liquid
 Haliborange/Syrup
 Halibuto Orange/Syrup
 Halical/Liquid
 Hazeline Beauty Talc
 Hazeline 2-Way Cold Cream
 Hazeline Snow
 Healan/Powder
 Healax/Tablets
 Healex/Ointment
 Healo-Brom/Tablets
 Healo-Cordial/Liquid
 Healogsic/Tablets
 Healopectin/Plain/Forts/Suspension
 Healophos/Elixir
 Healozyme Super Forte/Elixir
 Heart Soothin/Liquid
 Hemasto Hepatine/Liquid
 Hematone/Capsules
 Mematrine/Capsules/Liquid
 Hemiphos/Elixir
 Hemo Asoka/Liquid
 Hemobin with Liver Ext./Liquid
 Hemochrmin/Capsules
 Hemo-Drakso-Malt/Liquid
 Hemoferin/Liquid
 Hemoferin C-Liver Ext./Liquid
 Hemofolbin/Liquid
 Hemogenic Compound/Liquid
 Hemolivit/Tablets/Elixir
 Hemopatol/Liquid
 Hemoplex/Tablets
 Hemo-Quinotona/Liquid
 Hemoran/Liquid
 Hemovine/Liquid
 Hemsulha KDH/Liquid
 Heary's Omum Carpoor
 Hepa-70/Tablets/Drops/Syrup
 Hepabin/Liquid
 Hepachol/Liquid
 Hepafolin/Liquid
 Hepanate/Liquid
 Hepargen with Methionine & Choline/Liquid

Hepartone/Liquid
 Hepason/Liquid
 Hepasules|Capsules
 Hepatine/Syrup
 Ferrous
 Hepatex/Liquid
 Hepatone/Liquid
 Heptuna|Capsules
 Hepatoglobine/Syrup
 Hepaviron/Liquid
 Hepavitron/Liquid
 Hepazol Cordial/Liquid
 Hepoferrum|Capsules|Liquid
 Hepovite/Granules
 Heprona/Syrup
 Heptamin/Elixir
 Heptamin Orl/Liquid
 Harbal Bitters/Tablets
 Herbolax/Mild/Strong/Tablets
 Herbo-Sulpha/Tablets
 Herbotone/Liquid
 Hermin/Liquid
 Herzolan/Liquid
 Hevimin with B-12/Liquid
 Hevimin Co. with Folic Acid/Liquid
 Hexabrom/Elixir
 Hexaplex/Tablets
 Hexaron/Syrup
 Hexavit/Tablets
 HI-B-Phos/Liquid
 Hill's Cough Syrup
 Hill's Glycerine/Liquid
 Hill's Gripe Water
 Hill's Liment
 Hill's Pain Balm
 Hill's Throat Paint
 Himcolin/Ointment
 Himrod's Powder
 HI-Nutron/Oral/Liquid
 Horlicks/Powder
 Hormo-Gerobion/Tablets
 Hormopirin/Tablets
 Hornby's Tablet
 Hormotone-Milt/Forte/Tablets/Liquid
 Hovite/Syrup/Tablets/Drops

Hydary Skin Cure/Liquid
 Hydrogen Peroxide/Solution
 Hydropron/Liquid
 Hydroprotein/Liquid
 Hypocal/Syrup
 Hypotone/Liquid

"I"

I.C.C. Elixir
 Ldocyl/Ointment
 Idolint with M.S./Ointment
 Incremin/Drops/Syrup
 Incremin with Iron/Syrup
 Incretone Elixir
 Ind-Compound/Liquid
 Indocolates/Capsules
 Indoliver/Liquid
 Indocordial/Liquid
 Indo Malt/Liquid
 Indoplex/Liquid
 Indozyne/Liquid
 Infant Carminat/Tablets
 Infladin/Liquid
 Influenza Mixture/Liquid
 Influenza Tablets
 Influenza with Quinine/Tablets
 Ingazyme/Tablets/Syrup
 Intestozyme/Tablets
 Iodine/Tablets
 Iodolep with Methyl salicylate/Ointment
 Iodex/Ointment
 Iodex with Methylsalicylate/Ointment
 Iodima/Ointment
 Iodima with Methylsalicylate/Ointment
 Iodine with Methylsalicylate/Ointment
 Iodine Sol.
 Iodine/Ointment
 Iodine Solution
 Iodine Weak Sol.
 Iodised Sarsaparilla/Liquid
 Iodised Sarasaparilla with Mercury & Arsenic/Liquid
 Iodised Sarsa/Liquid
 Iodocol with Methylsalicylate/Ointment
 Iodocye/Ointment

Iodogel Compound/Powder
 Iodolep with Methyl Salicylate/Ointment
 Iodol Ointment
 Iodoment with M.S./Ointment
 Iodomex/Ointment
 Iodomex with Methylsalicylate/Ointment
 Iodorub/Ointment
 Iodyl/Ointment
 Ioquin/Tablets
 Ipca Malt/Liquid
 Ipcamin/Tablets
 Ipcatone/Syrup
 Ipcavite|Syrup|Forte|Capsules
 Irin Glycerpepsin/Elixir
 Irvine/Liquid
 Irinvita Compound/Liquid
 Irin-Vitaphos/Liquid
 Irodex/Liquid
 Iroplex/Liquid
 Iroplon/Liquid
 Isobael/Granules
 I-So-Gel (Gel.)
 Isovin/Liquid
 Iteol-3/Liquid
 Ivi-Malt/Liquid

"J"

Jaglax/Tablets
 Jagson Pain Balm
 Jalmer Jelly
 Jakhmeruz Pink/Ointment
 Jaylysin|Syrup|Drops
 Jelonet Dressing
 J. K. 22/Tablets
 Joamina/Liquid
 Jodol
 Johnson's Adhesive Plaster Zinc Oxide
 Julabin/Tablets
 Julax/Tablets
 Juritap/Liquid
 Jwarantika/Liquid
 Jyoti Bindu/Liquid

"K"

Kafbin/Syrup
Kafonul/Liquid
Kafsol/Liquid
Kafu/Liquid
Kalmegh Compound/Liquid
Kalmegh Liq. Comp
Kalzana/Tablets
Kalzana/Syrup
Kampip/Liquid
Kaolin Mixture/Mixture/Suspension
Kaolin Mixture with Pectin/Liquid
Kaolin Mixture with Pectin C B 12/Liquid
Kaolin Mixture Pectin
Kaolin Pectin Mixture
Kaolin with Opium Mixture
Kaolo-Pectin with Sulphaguanidine/Suspension
Karan Bindu/Liquid
Karmitol/Liquid
Karnative/Liquid
Karpin Lotion
Karvol Inhalant/Capsules
Kayzyme/Liquid
Kemivit/Capsules
Kemplivite/Capsules
Keo-Karpin/Oil
Kepler Malt Extract with Shark Liver Oil
Kepler Multi Vit./Capsules
Kesadrops/Drops
Kesa Malt/Liquid.
Kesazyme/Syrup
Khandellab Gripe Water
Khujlina/Pills/Oil
Kilik/Liquid.
Kinetone/Elixir
K-Liquid
Klofen/Liquid
K. M. P. Suspension
Koflozen|Lozenges
Koflyn/Tablets.
Kofol/Pills
Kof-Tone/Liquid
Kolaria/Liquid
Kolog Powder

Kolrub/Ointment
Kosmobroad/Syrup
Kotephrol Kdh/Syrup
Koterp-Vask Kdh/Syrup
Kotia Bebizol/Liquid
Kotia Jeevatdhara/Elixir
Kozymidin/Liquid
Kremina Kdh/Elixir
Krimeehun/Tablets
Kriminash/Tablets
Kristal/Tooth paste
Kruschen Salt/Powder
Kufex Kdh/Syrup
Kuffzol/Syrup
Kuf Kuf/Liquid
Kynotomine/Tablets

"L"

Lacteena/Liquid
Lactisyn/Oral ampules
Lacto-Calamine/Lotion
Lactodex/Powder
Lactoferment/Tablets
Lacto-Lysine/Syrup
Lady's Cordial/Liquid
Lal Shar/Balament
La-Multivitamin/Tablets
Laxagol (With Phenolphtholein)/Suspension
Laxalax/Tablets
Laxatab/Tablets
Laxative Tablet
Laxil/Tablets.
Laxin Don/Tablets
Laxo/Tablets
Laxolax/Mild/Orte/Tablets
Laxolein/Tablets
Laxomil/Tablets
Laxophen/Tablets
Leciphos/Elixir
Lee-Plex/Syrup
Leptaden/Tablets
Leucocide/Tablets
Leucogen/Pills
Leucorrhin No. 1 & 2/Liquid

Leukora/Liquid
 Levina|Tablets
 Libatone Ferri/Liquid
 Libforte/Liquid
 Libinal/Liquid
 Libraphos/Liquid
 Lifolex/Liquid
 Li-Mic Forte/Liquid
 Limical/Powder/Biscuits
 Limovita/Syrup
 Liniment|Abc|Anodyne|Belladonna|Camphor|Embrocation|
 Terpentine|Etc
 Lipotrop/Syrup
 Liq. Menorin
 Liquitone/Liquid
 Liso/Liquid
 Listerine Antiseptic/Liquid
 Listerine Antiseptic Throat Lozenges
 Little's Gripe Water
 Little's Inhaler
 Litte's Oriental Balm
 Little's Tiger Brand Eucalyptus Oil
 Livalorom/Syrup
 Livamine-6/Liquid.
 Liver-Bel/Liquid
 Liverbin/Liquid
 Livergen/|Tablets/Liquid/Syrup
 Livernut 12/Liquid
 Livernut Iron/Liquid
 Livernut/Capsules
 Livertone/Pills/Liquid
 Livex/Tab./Syrup/Drops
 Livex Tabs
 Li-Vidrops-B/Drops.
 Li-Vidrops-M/Drops
 Liviferrol/Liquid.
 Li-Vimalt/Liquid
 Livirubra with Folic & B-12/Liquid.
 Livitaron|Liquid
 Livitone/Liquid
 Livitone Forte/Liquid.
 Livo-B Complex
 Livo-B Complex with B-12/Syrup
 Livobin/Liquid
 Livo-B-Phos/Liquid.

Livonex/Liquid
 Livofer/Capsules
 Livogen/Cap./Liquid
 Lovoglopil/Syrup
 Livomagna/Capsules
 Livomaz with Ext. Folic Acid/12/Liquid
 Livominex/Elixir
 Livomyn|Tabs.|Drops|Syrup
 Livo pep/Liquid
 Livopepcin/Liquid
 Livosin/Liquid
 Livosol/Liquid
 Livospin/Liquid
 Livotone/Liquid
 Livotrit|Tabs.|Liquid
 Livo Usan/Liquid
 Livozyme/12/with Ext. Folic Acid/Liquid
 Livrol/Elixir
 Livules/Capsules
 Livules with Folic Acid & Vt. B. 12/Capsules
 Lorexame Antiseptic/Dusting Powder/Head Lotion
 Lucogyl/Capsules
 Lukol/Tablets
 Lunarex/Mild/Forte/Tablets
 Lupifolin 12/Liquid
 Lupimalt/Liquid
 Lupivite/Drops/Liquid
 Lupizyme|Liquid
 Lycal-12/Syrup.
 Lycotonic/Liquid
 Lycozye/Liquid
 Lykamalt/Liquid
 Lypolex/Syrup
 Lysical/Liquid
 Lysidec/Syrup
 Lysimin/Drop/Elixir/Tab./Syrup
 Lysin D-2/Drops
 Lysin-12/Drops
 Lysindon-B/Liquid
 Lysinex/Elixir
 Lysivit/Drops
 Lysivit Syrup
 Lysol Special/Liquid.
 Lysol/Liquid

Lysovin/Liquid
Lysovit/Tablets

"M"

Macalvit/Syrup
Maclean Brand Indigestion Powder
Macodex Ointment
Mac's Limiment
Madhu Prash
Madhurin/Tablets/Drops
Madhu Tab./Tablet
Magaffin/Liquid
Mag-Mag
Magnolax/Liquid
Magneolax/Liquid
Magnine/Tablets
Magnom Int/Liquid/Tablets
Malaria Mixture
Malodin/Liquid
Malteen/Liquid
Maltodex/Powder
Maltofer/Liquid
Maltomin/Liquid
Maltorix/Liquid
Malt and Vit. A Compound/Liquid
Maltvitol/Liquid
Manadol/Liquid/Tablets
Manavit Tablets
Mandle's Paint/Liquid
Mangal Balm
Mangal Malam
Manhar Gripe Water
Manner's Gripe Mixture
Manners Health Salt/Liquid
Manoll/Jelly/Tab
Marlin/Liquid
Martins Antiseptic Cream
Martin's Balm
Martin's Iodine Ointment
Martin's Malt with Vit. A
Martin's Prickly Heat Powder
Martin's Limiment
Mary-Sulf-Sulphonated Hair Shampoo
Master Balm

Maxamin, Forte/Capsules
M. B. Dex/Ointment
Mecholin/Liquid
Mechositol/Liquid
Mecolin Plain/Liquid
Medicreme/Cream
Medidrops/Drops
Medilysin/Liquid
Medimalt/Liquid
Mediphos/Liquid
Meditab/Tablets
Medithane/Ointment
Medivit/Capsules
Medizyme/Capsules
Medicated Tooth Powder
Medomalt/Liquid
Mendaco
Mendine/Ointment
Mendo Asoke/Elixir
Mendo-Diasine/Liquid
Mendo-Gastrin/Liquid
Mendo-Liver/Liquid
Mendo-Sarsae/Liquid
Mendo-Valerian/Liquid
Mendo Vine/Liquid
Menofel/Tablets.
Menogen/Liquid
Mento-Rub/Balnr
Mercoplex/Forte/Liquid/Capsules
Mercovite/Forte/Tablets/Syrup/Capsules
Meridol/Elixir
Merilax/Tablets
Merimalt/Tablets
Meriphosmin/Elixir
Mersina/Tablets
Merizyme/Tablets
Metadrops/Drops
Metalin/Oral/Liquid
Metatone/Liquid
Metavine Compound/Liquid
Methicol/Syrup
Methicol/Liquid
Methodex/Ointment
Methilod/Powder
Methinchol/Capsules
Methonine with Choline/Syrup

Methionin with Chloine Syrup/Syrup
Methiozol/Liquid
Methiozol Pediatric/Syrup
Methylsalicylate/Ointment/Liniment
Metules/Capsules
Microfer/Liquid
Milkan E.H./Ointment
Milkan Paste
Milkan Shark Liver Oil Ointment
Milkan Sulphanilamide/Ointment
Milken Sulphar Lotion
Milken Undecyl Cream
Milk of Magnesia (Manufactured by Various Company)
Liquid/Suspension/Tabs
Milkomag/Tablets/Liquid
Milton Antibacterial Soln
Menadex/Syrup
Minadin (Minadin)/Syrup
Minaferrol/with Vit. E/Liquid
Minaphos/Syrup
Minavit/Capsules
Minavitol/Syrup
Miniplex/Drops
Minolad/Syrup
Minotone/Liquid
Mintab/Tablets
Mint Cold and Pain-Relief/Liquid
Mintee Mouth Wash
Minzana Powder
Mistura Bismuth Co.
Mistura Pepsion Co.
Mittavin/Capsules
Mivets/Tablets
Mivets-G/Tablets
Modex/Ointment
Molivex Plain/Compound /Liquid
Monobevine/Syrup
Morris Stomachcure/Liquid
Moritone/Liquid
Moza/Liquid
M-2 Tone/Liquid

Muci Bael/Granules
Mukta Cordial/Liquid
Multibion/Drops/Syrup/Tablets
Multi-Drops/Drops
Multi Fol 12/Forte/Liquid/Capsules
Multilysine/Syrup
Multimalt|Drops
Multimint|Drops
Multindomin/Tablets
Multipylon/Capsules
Multipylon-M/Capsules
Multiseam/Capsules
Multiviflor/Drops
Multivin Forte/Capsules
Multivir/Drops/Capsules
Multivit/Drops
Multivitamin/Tablets/Drops/Liquid/Caps./Syrup (of all
 companies)
Multivitamin with Lysine/Drops
Multivitamin Plex Forte/Capsules
Multivitamin II/Tablets
MultivitaPlex Forte|Elixir|Tabs. |Drops|Caps.
Multivite/Pellers/Drops/Tabs.
Multivitonic/Syrup
Multizyme/Liquid
Mum-Deodorant/Cream
Myadec/Kapseal
Mycol/Tablets
Mynberrys Compound/Liquid
Myron/Tablets
Myvitel/Syrup
 "N"
Naniks Amoti Ointment/Oil
Naphamalt/Syrup
Naphavit/Drops
Nardyl/Tablets
Naresol Nasal/Drops
Narvinol/Liquid
Natles /Elixir/Tablets
Navi-B-Fol/Syrup
Navicad /Tablets/Syrup
Naviglobin/Syrup
Naviminol/Drops /Syp
Navinules/Capsules
Navitol Malt Compound

Navzol/Tablets
Necophos/Liquid
Nectalax/Tablets
Nectarine/Oil
Nectarine Pearls
Nectarine Pearls with Vitamins and Hormons/Tablets.
Ned/Tablets
Neko Soap
Nembolin/Tablets
Neo/Tablets
Neo-Calcin/Elixir
Neo-Cardial/Liquid/Injection
Neopinine No. 1 and 2/Spray
Neo Ferilex/Caps./Liquid
Neofortindon/Tabs
Neogastrozyme/Liquid
Neogadine/Elixir
Neogadine Sulphoguaiacolated/Liquid
Neo-Gynergen/Tabs
Neo-Hematina/Syrup
Neo Kim/Syrup
Neovitacaps Forte/Cap
Neoviton/Caps
Neozyme/Tabs
Nervo-Plex/Injection
Netra Gulab/Liquid
Neurolecithin/Syrup
Neuro-Phosphate/Liquid
Neuroson-12/Liquid
Neurotone/Liquid
Nevoss/Tablets
Nevrovitamine-4 'A'/Tabs./Granules
Newcordial/Liquid
New Esdavite/Tabs
Nips Cough Drops
Nixoderm/Ointment
Nokuff/Coodfine and Ephidrine/Syrup/Liquid
Nopain/Liquid
Nopin/Balm
Normvit/Syrup
Nourison/Caps
Novozyme/Tabs./Liquid
Nuasoka/Liquid
Nucitron/Liquid
Nucol/Liquid

Nucompound/Liquid.
Nuferon/Liquid
Nuhem/Liquid
Numerovits/Drops/Caps
Numin/Liquid.
Numin Forte/Liquid
Nutrifil/Liquid
Nutrima/Tabs./Syrup
Nutriplex/Elixir
Nutriplex Forte/Syrup/Caps
Nutriplon/Liquid.
Nutrisan/Caps
Nutrolin B/Caps.
Nutrolysate/Liquid.
Nutrotone/Oral/Liquid.
Nutrozym/Caps
Nycil/Powder

“O”

Obenyl
Ointment of Iodine
Ojus/Tabs./Liquid
Okay Pills No. XXX
O. K. Malt/Liquid
Olivine Massage Oil
Olosyn/Oil
Omilcal-F/Suspension.
Omni/Liquid
One 1 Day Caps.
Opical XII/Syrup
Opical-D/Tab
Opidex/Ointment
Opilax/Tab
Opil Gripe Mixture
Opil Pain Bain
Optmalt/Liquid
Opivitol/Tabs
Opizyme/Syrup
Optilets Filmtab
Orheptal/Liquid
Orivite Forte/Drops/Syrup/Cap
Orzyme/Liquid
Orliver/Cap./Liquid
Ortho Applicator

Orucyan/Tablets
 Orlervit/Liquid
 Ossopan/Tab
 Ostemilk/Dried Milk
 Ostomalt/Liquid
 Ovima Liq.
 Ovoterin/Liquid
 Ovolutolin/Liquid

“P”

Pabaplex/Liquid
 Pachan Sudha/Powder
 Painaprin/Tablet
 Pain Balm/Ointment
 Pain Destroyer/Liquid
 Painex/Tablets
 Painicure/Ointment
 Paintex/Liquid
 Paladac/Liquid
 Palamin/Plain/Drops
 Palamin Compound/Liquid
 Pallrywyn/Forte/Tablets
 Palymin/Liquid/Drops
 Pamantak/Ointment
 Panacaedam/Elixir
 Panacod/Liquid
 Panaferon/Liquid
 Panacordial/Liquid
 Panamin/Liquid
 Panazyme/Liquid
 Panaminos/Liquid
 Panadex/Ointment
 Panaplex Forte/Liquid
 Panavine/Liquid
 Panoplex B-12/Elixir
 Panovin|Compound Plain|C Gaiiacol & Creosote|Liquid|Elixir
 Panvit/Drops/Tablets
 Panzynorm/Dragees
 Papu Cough & Throat Tabs./Tablets
 Papu Gripe Water
 Papu Inhaler
 Papulax/Tablets
 Papu Ointment
 Papu Pain Balm/Balm

Papyta Forte/Liquid/Tablets
 Paragol/Emulsion
 Paragon Zinc Oxide Adhesive Plaster
 Paralytol/Liquid
 Pasuma Strong/Tablet/Injection
 Pavitin/Elixir
 Pacivit/Tablets
 Pediatrin/Elixir/Drops
 Pedilax/Mild/Liquid
 Pediplon/Drops
 Peditvit/Drops
 Peditvit M./Caps.
 Pedrix/Syrup
 Pekavit Forte/Caps.
 Penicillin Lonzenges
 Penorub with M.S./Ointment
 Penotrane Dusting/Powder
 Penotrane Pessaries/Tablet
 Penotrane Tincture/Liquid
 Penovan/Liquid
 Penzime/Tablets
 Peomalt/Liquid
 Pepadiastase/Liquid
 Pepso/Elixir
 Pepco with Morphine/Elixir
 Pep Diastase/Liquid
 Pepliver/Liquid
 Pepol/Tablets
 Pepsi Digestive Compound
 Pepsinozyme/Liquid
 Pepsiplex/Tablets
 Pepsomirin/Tablets
 Pepsol/Liquid
 Pericalvit/Suspension
 Pericordial/Syrup
 Peridex/Syrup
 Periplex with Enzymes/Syrup/Caps.
 Perivite/Drops
 Perlivite/Caps.
 Periferon/Syrup
 Pernavit/Dragees/Syrup
 Pesulin/Suspension
 Pesulin-O/Suspension
 Petrolagar/Forte/Plain/Suspension
 Phenocalcine/Tablets

Philips Milk of Magnesia/Tablets/Liquid
 PHL/Powder
 Phospho BI/Tablets
 Phosphokem/Liquid
 Phospholecithin/Liquid
 Phosfomin/Liquid (Phosfomin)
 Phosphoton/Oral Liquid
 Phosphovitamin/Liquid
 Piciplex/Elixir
 Picivit/Drops/Elixir
 Pilex/Ointment/Tablets
 Pilzano/Pills
 Pinotab/Tablets
 Piparid/Tablets
 Pipex/Tablets
 Piya Multi Vit/Tablets
 Planitab/Ovules
 Plastets/Tablets
 Plastules|Liv. |Cap. Folic|Capsules B-12|Cap. |Elixir
 Plebex/Elixir
 Plex/Liquid
 Polasta/Poultice
 Polivol/Liquid
 Poly-B-Complex B-12/Syrup
 Poly-B-Complex Liquid/Tablets/Syrup
 Poly-B-Complex with Vit. C./Liquid/Syrup/Tab.
 Polybrin/Drops/Syrup
 Polyvitamin/Tablets
 Polyvite 9/Tablets
 Polyvit/Drops
 Polyvite/Drops/Syrup/Tab.
 Polyvit-11/Caps.
 Polyvitamin|Drops|Tablets|Syrup (All Companies)
 Polyvitamine/Tablets
 Polyvitamin Prophylactic/Tablets
 Polyvitamin Therapeutic/Tablets
 Poly-Vit-Calcium/Syrup/Tablets
 Polyvit Heapar/Liquid
 Poly-Vit-Heapar with Folic Acid & B-12/Liquid
 Polyvitin-M/Tablets
 Posex/Forte/Pills
 Potenza/Pills
 Power Pills/Pills
 Pramilets/Tablets

Peeceptin/Contraceptive Gel.
 Pregniton/Tablets
 Prenatal/Capsules
 Prenex/Capsules
 Prickly Heat Powder
 Primobrom/Liquid
 Primocod/Liquid
 Primopect Forte/Liquid
 Primophos/Liquid
 Primoplex/Liquid
 Primovit/Drops
 Primozyme/Liquid
 Procasenol/Granules
 Prolifex/Syrup/Tabs.
 Prolypo/Liquid
 Promolan/Powder
 Protein Hydrolysate Liquid
 Protimino/Liquid
 Protiex/Powder
 Protinex/Powder
 Protinules/Powder
 Protocasein/Powder
 Protodol/Liquid
 Protogen/Powder
 Protolysate Forte Liquid
 Protovit/Drops/Tablets
 Protovine Liquid
 Protozyme/Liquid
 Provita/Powder
 Provitex/Powder
 Ptychotis/Tablets
 Ptychosoda/Tablets
 Ptycho Soda Co. Tablets
 Pychozyme/Elixir
 Pudín Hara/Liquid
 Puimocod Plain|with Creosote & Guaiacoll|Liquid
 Pulmon/Liquid
 Pulmotone Plain/Liquid
 Pulmotone/Codeine/Liquid
 Pulmovit/Liquid
 Pulv Bonkolo/Powder
 Pulv Cret. Aromat|Powder
 Pumilet/Tablets
 Purilla/Liquid
 Purity Indian Barley

Pushcal-12/Syrup
 Pushgynol/Liquid
 Pushron/Syrup/Drops
 Pustin/Powder
 Pushtina/Tablets
 Pushvit/Syrup
 Pushvit with Lysine/Drops
 Pushzyme/Syrup
 Pyorin/Liquid
 Pyorina/Powder
 Pyorin Special/Liquid
 Pyrex/Liquid
 Pyrinol/Liquid
 Pyrohaemin/Liquid
 Protinozyme/Liquid

“Q”

Qinodex/Liquid
 Qixo/Tablets
 Queen's Balm
 Queen's Balamrit/Liquid
 Queen' Cough Syrup
 Queen's Gripe Water
 Quinine Sulphate/Tablets
 Quino-Haemogen/Syrup
 Quinolivon/Liquid
 Quino Plasmol/Strong/Liquid
 Quinosol/Liquid
 Quinotone/Liquid
 Quito Cream

“R”

R. Compound/Tablets
 Rakto Phospho Malt/Liquid
 Ralgertone/Dragees
 Ralvitamin/Dragees
 Ramadex Iodine Methyl Oint
 Ramban Ague Mixture
 Ramban Amrit Mixture
 Ramban Balamrit/Liquid
 Ramban Liniment
 Ramban Milk of Magnesia/Liquid
 Ramban Pain Balm
 Ramban Peppermint Co./Liquid

Ramban Ringworm Lotion
 Ramban Skinoint
 Ramban Toothache Drops
 Ramban Pain Killer/Liquid/Drops/Ointment/Lotion
 Rampen Gripe Mixture/Liquid
 Rampen's Gynomaz/Liquid
 Ranferon 12/Elixir
 Ranvit/Elixir/Cap.
 Ranvitol/Syrup/Cap.
 Rarical/Suspension/Tablets
 Rasgent/Powder
 R.B. Glue/Capsules
 R.B. Tone/Syrup/Elixir
 R.C.K./Tablets
 Recolvin/Liquid
 Recolvin with Aresnic/Liquid
 Recosen/Tablets
 Regulax Mild/Tablets
 Regulax Pill Strong/Pills
 Relaxyl/Ointment
 Remorin/Injection
 Rennie/Tablets
 Renno Pepsin/Liquid
 Benovan/Liquid
 Ricketin/Drops
 Ring Cutter/Liquid
 Ring Ring/Ointment
 Ringworm Lotion
 Ringworm Ointment
 Ripanto/Ointment
 Ripason/Tablets
 Rivizin/Tablets
 Robinson's Patent Barley
 Robinson's Pearl Barley
 Rocbury/Capsules
 Rocfer/Elixir
 Rocfer M.F./Tablets
 Rocvite/Forte/Elixir/Drops/Capsules
 Roloferol/Liquid
 Rololax/Tablets
 Roloplex/Syrup
 Roloplex-S-Forte/Tablets/Syrup
 Rolovit/Drops/Syrup/Tablets
 Rolovit/Drops/Tablets/Liquid/Drops

Rolozyme/Liquid
Rolysine B-2/Liquid
Rosalin/Liniment
Royal Elpha/Tablets
Royal Otolin Eye Drops
Royapilla/Pills
R-Pairyn/Tablets
Rubex/Ointment
Rubical-D/Tablets
Rubical-D with Lysine/Syrup
Rubimalt/Ointment
Rubipepsin/Liquid
Rubivita/Liquid
Rubracal-D/Syrup/Tablets
Rubracaldin/Syrup
Rubraplex/Elixir Tablets
Rubraton/Elixir
Rubraton Pediatric Elixir
Rubravit/Capsules
Rubriment Liniment
Ruby-12/Drops/Liquid/Tablets
Rubylysine Drops
Rubzone/Ointment
Ruma-Heal/Tablets
Rimalaya Tablets Cream
Rimatone/Pills
Rumofren/Tablets/Cream
R-Vit-D-2/Granules
Rymanyl Tablets

"S"

Saccharine/Tablets (all companies)
Saccharine Sodium/Tablets
Sahna Oil Comp.
Saldigestin/Powder
Sulphos/Tablets
Salt Tabs.
Salvizol/Lozenges
Sanguigen/Syrup
Saniline/Liquid
Sanivikol/Liquid
Santevini/Liquid
Sapera/Mild/Tablets

Sopera Forte/Tablets
 Sarbyna/Tablets
 Saribadina/Liquid
 Sarphorex/Liquid
 Savlon Antiseptic/Liquid/Cream/Loz-enges
 Savouryn/Granules
 Scabies/Ointment/Emulsion
 Sedatin/Liquid
 Sedival/Liquid
 Selachomalt/Liquid
 Selective Mixed Cholesystitis Vaccine
 Selsun/Suspension/Samphoo
 Selvigon/Dragees
 Semit's Milk of Magnesia/Tablets
 Senalax/Tablets
 Senolax/Granules/Tablets
 Senzine/Tablets
 Sepex/Dusting Powder
 Septilin/Tablets
 Sero Bismozyme/Liquid
 Sero Bromides/Liquid
 Sero Citrate-Pulv/Powder
 Sero-Compound/Liquid
 Sero Gripe Water
 Sero Salt Pulv/Powder
 Sero Sulphazyme/Powder
 Serotone/Liquid
 Serpina/Tablets
 Serpinol Compound Tablets
 Sioplex Enzymes/Liquid
 Sioplex-Lysine/Elixir
 Siotrat Liquid
 Siovina Oral/Liquid
 Siozyme/Tablets
 S. Flu./Tablets
 Shakti Rasayan/Tablets
 Sharkoferrol/Liquid
 Sharko Maltone/Liquid
 Sharkomalt/Liquid
 Sharkovilt/Liquid
 Sheri Carnis/Liquid
 Siledin/Tablets
 Silver Pain Balm
 Sindol Pain Balm/Ointment
 Sinol/Liquid
 Sirifolin/Liquid

Siriprotin-V/Granules
Siris Asmasedin/Liquid/Tablets
Siris Cardial/Tablets
Siris Inhaler
Sirimalt/Syrup
Sirivite/Syrup/Tablets
Sirivital/Capsules
Sirolex/Liquid
Sishuda/Tablets
Six-'C'/Ointment
Skelimin/Elixir
Skinment/Ointment
Solan's/Balm/Liniment
Soap Liniment
Soda Ginga-Mint Tabs./Tablets
Sodamint (All Companies/Tablets)
Sodium Chloride/Tablets
Sodium Salicylate Mixture
Solupan/Syrup
Solu-Resourcinol/Hair Tonic
Somapan/Liquid
Somizyme/Liquid
Sooktyn/Tablets
Sorbalka/Liquid
Sorbilex/Liquid
Spasma/Liquid
Spasmolin/Liquid
Special Cholera Tables
Speman/Forte/Tablets
Spergen/Tablets
Spermatone/Liquid
Spogel-Co./Powder
Spolaz/Granules
Spr Compound/Liquid
S-Pyrin/Tablets
Stamavit/Tablets/Drops
Stamazyme Elixir
Standatone/Liquid
Stanlaviv/Liquid
Stanzyme/Emulsion/Liquid
Stk's Glycerin Acid Pepsin/Liquid
Stk's Gripe Water
Stk's Thio-D-Calcium/Tablets
Stk's Thio-Kof with Vit. A & D/Syrup
Stk's Toothache Drops

Stomach Cure/Liquid (All companies)
Stomax/Liquid
Stopache/Tablets
Strepsils/Lozenges
Stypion/Tablets
Sucaryl Tabs.
Sucrets/Lozenges
Sucromint/Lozenges
Sulfasen/Injection
Sulphaicobael/Powder
Sulphonex/Pills
Su-mag/Granubs/Powder
Sunmalt/Syrup
Sunplex/Syrup
Sunway's Gripe Water
Supari Pax/Powder
Super Forte/Tablets
Super Mindif for Cattles
Super Neo Cod./Elixir
Superplex/Liquid
Supradyn/Cap./Tab.
Suprazyme/Tablets
Suranjani/Tablets
Swapanahari/Tablets
Sweetaril/Tablets/Liquid
Sweetek/Liquid/Pellets
Sweetin/Liquid/Tablets
Synavit/Tablets
Synveg/Tablets
Syrofig/Liquid
Syrup Hypophosphite of Lime
Syrup of Orange
Syrup of Figs
Syrup Tulsi-Calcii
Syrup Tulsi Vasaka
Syrup Vasaka with Hypo Andtolu
Sytol/Liquid
Syu/Powder/Protein Granules

"T"

Taka Complex/Elixir
Taka Complex Kapseal/Kapseals
Taka Dias-Tase/Liquid/Tablets
Taka Diastase & Pepsin Co./Tablets
Takazyme/Powder

Taxine/Tablets
Teething Syrup
Teenapain/Tablets
Tentex/Forte/Tablets
Tenophos/Liquid
Testophos/Dragees
Tetmosol/Solution/Soap
Theragran/Tablets/Drops
Theragan-M/Tablets
Thia-Calcinex/Syrup
Thio-Feral/Liquid
Thiolu/Syrup
Thiolax/Tablets
Thiolin/Syrup
Thiophosmin/Liquid
Thiovita/Tablets/Capsules
Thiozyme/Liquid
Threptin/Biscuits/Pieces
Throat Paint/Liquid
Thymocin/Liquid
Thyro-Gum/Paint
Thyrol/Liquid
Tila Sultani/Liniment
Tincture Iodine/Liquid
Tint. Benzoin/Liquid
Tint. Iodine/Liquid
Tonavit/Liquid
Toniozyme/Syrup/Tablets
Tonia Zol/Liquid
Tonirin/Capsules
Tono Blood with Mercury & Arsenic/Liquid
Tonocarnine Forte/Syrup
Tonoferon/Syrup/Drops
Tono Liver/Liquid
Tono Malt/Liquid
Tonos-7/Elixir
Tonoron/Elixir
Tonozime/Liquid
Tonup/Liquid
Tooth Ache Drops
Toothache Remedy/Liquid
Tooth Drops
Totalin-B/Syrup/Tablets
Tox/Tablets
Track/Powder
Tranquinyll/Tablets

Trical-D/Tablets/Syrup
Taifalco/Powder
Triflue/Tablets
Trikocid/Ovules
Triphoson/Liquid
Trophox/Powder
Tropistat/Tablets
Trox/Lozenges
Tryym/Tablets
T-Tone/Tablets
TubereX Forte/tablets
Tulsi Compound/oil
Tulsi Cough Syrup
Turpentine Ointment
Tural-Co/tablets
Twinall/liquid
Tyrozets/lozenges
Tysicof/Syrup/lozenges
Tysma/tablets
Tysobin/elixir

“U”

Udidex/ointment
Udidex with MS/ointment
Udimalt/liquid
Uni-Enzyme/tablets
Unipiron Forte/liquid
Unifortin Salty/Briskies
Universal's Compound/liquid
Univine/liquid
Univine with Protein/liquid
Univine/tablets/drops/syrup
Univite with Choline/syrup
Unizyme/syrup
Urexynol/tablets
Urodonal/granules
Urtiplex/tablets
Utatone/liquid
Uterol/liquid
Uteron/liquid
Uteronol/liquid
Utizyme/liquid

Utrehone Famina/liquid
 Utrex/liquid
 Utrotone/liquid
 Utrosedine/syrup

"V"

Vaculax/tablets
 Valerian Bromide/liquid
 Vapoline/ointment
 Vapodex Iodine with M.S./ointment
 Vapodex/ointment
 Vaps Balamrit/liquid
 Vaps Gripe Water/liquid
 Vasps Pain Balm
 Vaps Ringworm/ointment
 Vasaka/liquid
 Vasaka Throat Tabs
 Vasaksar/liquid
 Vegecort/tablet/ointment
 Veganin/tablets
 Vegetable Laxative/tablets
 Veritol/liquid
 Velroc Plaster of Paris Bandages
 Vetalin Inhaler
 Vermicide/tablets
 Viacal/liquid/drops
 Vi-Andro/capsules
 Vibegan with Lecithin and Glycerophosphates/liquid
 Vibegan with Diastase/liquid
 Vibiton/liquid
 Vicarin/liquid
 Vicks Formula 44 Cough Drops
 Vicks Inhaler
 Vicks Medicated Cough Drops
 Vicks Vaporub
 Vidaylin/syrup
 Vidaylin-M-Drops
 Vidaylin-M-Syrup
 Vidrops/liquid
 Vi-Estandro/capsules
 Vi-Estrin/capsules
 Vigorini/ointment
 Vigoroll Special/Pill/Jelly

Vigotab/tablets
Viliron/liquid
Vi-Magna/Capsules/drops/syrup
Vima-Tone/liquid
Vimgram/tablets
Vimisules/capsules
Vimix/drops/tablets/syrup (Vimix)
Vimola's Exemol/Skin oint
Vinkola-12/liquid
Vinkola with Vitamins/liquid
Vino Asoka/liquid
Vinoberry's Compound/Red/with vitamins/liquid
Vino Cod/with Creosote/Guaiacol/liquid
Vinodex/liquid
Vinola/liquid
Vino-Lecithin/liquid
Vino-malt/syrup
Vintone with Asoka/liquid
Vipex/Balm
Virpholin/syrup
Vi-Syneral/adult/capsules/syrup
Vi-Syneral Vitamin/drops
Vitaboil/elixir
Vitabs/Tablet
Vitacom/plain/forte/liquid
Vitadex/liquid
Vitadiline liq.
Vitadiline with Lysine/drops
Vitafix/tablets
Vitahext/liquid
Vital Essence/tablets
Vitalsine/syrup
Vitalysine/Elixer/drops
Vitalysine/liquid
Vitamalt/liquid
Vitamina/liquid
Vitamindon/A&C/syrup
Vitaminets forte/tablets
Vitamiron Drops
Vitaminised Sanatogen/powder
Vitamulsion/syrup
Vita Orange/syrup
Vitapan/tablets
Vitaped Pediatric/drops

Vitapepsin/liquid
 Vitaphosmin/liquid
 Vitaphor/liquid
 Vitaplus capsules
 Vitazyme/liquid
 Viterra/capsuls
 Vitmol Comp./elixir
 Vitoferin/liquid
 Vitol/drops/syrup
 Vitomalt/liquid
 Viton '99'/syrup
 Vitop/syrup
 Vitrona/liquid
 Vomectil/tablets
 Vomilak/tablets
 Vomiteb/tablets/syrup
 Vysex/drops.

“W”

Waterbury's Compound/liquid
 Waterbury's Vit. Compound/liquid
 Waxolve/Ear drops
 Wellcome Lanoline Toilet/tubes
 Wellcome Seltzer Tabs.
 Whipex/liquid
 Wiltax Ringworm Ointment
 Winhepar Plain/liquid
 Winocarnts/liquid
 Winofit/elixir
 Winominos/liquid
 Worm Tabs.
 Wyamin/capsules.

“X”

XXX Tablets
 Xymex/liquid

“Y”

Yeastmin/liquid
 Yura/liquid

“Z”

Zambuk Herbal ointment

Zandu Balm
Zeps/tablets
Zentolive/oil
Zestol/liquid
Zuplex/syrup
Zuvimalt/liquid
Zuvitab/tablets
Zyme-Bio/liquid
Zymomalt/syrup
Zymotone/liquid/tablets.

CHAPTER IV

RECOMMENDATIONS/OBSERVATIONS REPLIES TO WHICH NOT BEEN ACCEPTED BY GOVERNMENT BY THE COMMITTEE AND WHICH REQUIRE REITERATION

RECOMMENDATIONS

Para 2.5. The Committee are very much concerned over large scale and continuous increase in unproductive expenditure on police in recent years. This is particularly deplorable in a poverty stricken country. The expenditure on police increased from Rs. 3 crores in 1950-51 to Rs. 48.27 crores in 1966-67, Rs. 72.60 crores in 1968-69, Rs. 118.82 crores in 1971-72, Rs. 130.91 crores in 1972-73 and Rs. 156.40 crores (BE) in 1974-75. This means a 52 times increase in 24 years. This is by any standard an alarming increase. There has been a large scale increase in Central Reserve Police, Border Security Force and relatively recently created Central Industrial Security Force. The Committee are surprised that police forces of such large strength should be necessary over and above the substantially large forces of the State Governments who are required to do precisely the same job and are responsible for maintaining the law and order. (It is understood that the expenditure on State Police Forces has also risen to more than Rs. 300 crores during 1973-74). According to the Ministry of Home Affairs, the increase in expenditure is justified in view of pressing requests from State Governments for the deployment of central police on account of one trouble or the other.

Para 2.6. The Committee feel that expenditure on police organisations of different kinds has been increasing at such a rapid rate that it calls for an urgent review by an independent high powered Commission. The expenditure on police both at the Centre and in the States has reached levels where clearly they are eroding the resources available for developmental activities. The Committee trust that Government will take a decision in this matter and appoint the commission within the next two or three months.

[S. No. 11 & 12 Appendix V, Para Nos. 2.5. and 2.6 of P.A.C's Hundred and Thirty Third Report (5th Lok Sabha)].

Action taken

The maintenance of law and order and security of the border is a pre-requisite for any socio-economic development. It is in this context that the increase in police expenditure which has been dictated by the specific needs of internal and border security should be seen. The need for utmost economy in police expenditure is being constantly kept in view. The Government, therefore, feel that there is no need for the review of the expenditure on Police Organisations by an independent high powered commission.

[Ministry of Home Affairs O.M. No. 7/2/74—AC 111 dated 2-1-75]

Recommendations

The Committee note that the strength of the Central Industrial Security Force which came into existence in 1969-70, increased from 1568 to 15545 in 1972-73. Forces have so far been inducted into 71 public sector undertakings. The Committee feel that already a large number of police forces have been created. In their opinion Government should review the entire position to see whether it is necessary to have such a large number of forces each created for performing limited functions in addition to the one responsible for overall maintenance of law and order and protecting Government properties.

[S. No. 19 Appendix V—Para No. 2.26—Hundred and Thirty-Third Report (5th Lok Sabha).]

Action taken

In order to have well-trained and well-disciplined watch and ward force for better protection of the undertakings of the Central Government, CISF was created by an Act of Parliament in 1969. The CISF is responsible for the protection and security of the undertakings against theft, pilferage, sabotage etc. Security with regard to physical defences like gates and perimeter, identification of personnel, search of personnel and vehicles, entry to vital installations, security of stores, protection against fire and collection of intelligence which will enable the above responsibilities to be discharged effectively are other important functions.

2. Earlier the watch and ward of many of the public sector undertakings was not very satisfactory and a need was felt for a long time for a disciplined and welltrained force. In view of the good work done by the CISF, the demand for induction of the force in

various undertakings, even though they have to pay for its cost, has gone up considerably and it has been possible to keep up with the demand. The force has been inducted in various undertakings like Steel Plants, Fertilizer Plants, Atomic Stations, Space Research Stations, Sea Ports, Airports etc. The managements of various undertakings have found remarkable improvement in security arrangements and reduction of loss due to theft pilferage etc. wherever CISF has been inducted. The increase in the CISF strength is actually the result of additional demands coming from various public sector undertakings.

3. CISF is not a Police Force. They purely do watch and ward jobs and not the jobs which the State Police or the other Central Police Organisations do regarding the maintenance of law and order or security of the borders. Because of increase in law and order problems, the State Governments cannot undertake the protection as well as the watch and ward functions relating to the property of the Central Government as closely as the nature of such property-requires. CISF has a specific and important role to perform as laid down in CISF Act and it is quite distinct from the role of the other Central Police Organisations which are fully occupied with the maintenance of law and order and security of borders and which is not within the purview of this force.

[Ministry of Home Affairs O.M. No. 7/2/74-AC 111 dated 2-1-75.]

CHAPTER V

RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH GOVERNMENT HAVE FURNISHED INTERIM REPLIES.

Recommendation

The Committee find that the percentages of allowable spoilage prescribed as long back as 1959-60 for achieving better efficiency in printing and having a check on quality of products are being considered as norms even though the actual percentages of spoilage over the years bear no comparison with them. The prescribed percentage of spoilage of paper was 4 per cent of all denominations of notes (except Rs. 100/-). However, the actual percentages of spoilage during 1971-72 in the case of all denominations were more than the prescribed figure. This calls for an explanation. In fact in the case of notes of ten rupee denominations the spoilage always exceeded the prescribed percentage by more than 1 per cent. The position should be carefully examined with a view to taking steps to fix the percentage of spoilage at realistic levels and to checking malpractices if any.

[Sl. No. 6 (Para 1.80) of Appendix V to the 133rd Report (Fifth Lok Sabha)]

Action taken

It is confirmed that the notional figure of percentage of spoils has been kept purposely low to have better efficiency of the employees of the concerned departments. Marginal increase in spoilage has been attributed as under:—

- (1) Worn out machinery which is being gradually replaced by new Machinery.
- (2) Indigenisation of raw materials required for printing wherever possible.
- (3) The quality of the raw material, such as Ink/Chemical purchased in India is not of standard required for the printing.

However fixing up the percentage of spoilage at the higher level is under consideration.

(Ministry of Finance O.M. No. 8-4/8/74 dt. 29-10-74).

Recommendation

The Committee are informed that all the Reserve Bank branches and in places where there are no Reserve Bank branches, the State Bank branches are required to exchanged soiled notes. Damaged notes could, however, be exchanged only at the Reserve Bank branches. As a matter of common experience it is seen that the exchange of soiled and damaged notes involves a cumbersome procedure entailing lot of harrassment for the common man. The Committee think that the Ministry of Finance should, in consultation with the Reserve Bank of India, review the situation and lay down a simpler procedure for exchange of soiled and damaged notes as early as possible. One way out could be to authorise all the branches of all banks and all post offices to exchange the soiled notes.

[Sl. No. 7 (Para 1.82) of Appendix V to the 133rd Report (Fifth Lok Sabha)]

Action taken

The matter is under consideration.

(Ministry of Finance O.M. No. 8(4)-B/74 dt. 29-10-74).

Recommendation

The question of having a selective test check independently by the Comptroller & Auditor General of India of the foreign exchange transactions in so far as they involve some form of *quid pro quo* has been engaging serious attention of the Committee for some years. They have been informed now that apart from other considerations, it would be inappropriate to entrust the check of these transactions to the Comptroller & Auditor General as he is not authorised by law to do so. The Committee have already clearly brought out the considerations which very much warrant such a check *vide* paragraph 1.37 of the 98th Report (1969-70). Their examination of issues involving foreign exchange transactions from time to time has revealed serious and widespread lapses and malpractices. They are therefore, fully convinced that it will be in the economic and financial interests of the country if their suggestion for an independent test check of foreign exchange transactions is accepted. Otherwise it would undoubtedly give a free hand to

the economic offenders, which could not possibly be the Government's intention.

[S. No. 8 of Appendix V of 133rd Report (5th Lok Sabha)]

The Committee note that at present there are several categories of cases in which foreign exchange is released subject to an export obligation. These are: (i) advance import licences issued to Registered Exporters, (ii) Capital goods licences issued subject to an export obligation, (iii) Approval of foreign collaborations granted subject to an export obligation, (iv) barter deals and (v) Release of foreign exchange for location shooting of films abroad subject to certain conditions. The fulfilment of export obligation in most of these cases is being watched by the "Export Promotion Cell" in the Office of the Chief Controller of Imports and Exports. The Audit Wing of the Department of Economic Affairs exercises a selective test check. That this check is absolutely inadequate is clear from the fact that during the past 5 years only a meagre 249 cases of advance licences of the value of Rs. 11.26 crores have been covered. However, the result of even this inadequate check is very disturbing. In 20 per cent of the cases checked serious defaults in the fulfilment of export obligation have been detected.

[S. No. 9 of Appendix V of 133rd Report (5th Lok Sabha)]

In view of the above the Committee reiterate their recommendation contained in their 98th Report (Fourth Lok Sabha). They would specifically ask Government to strengthen the existing arrangements for the check of such foreign exchange transactions. Further Government should consider amending the law to have test check of these transactions by the C. & A.G. In the meanwhile the C.&A.G. should be requested to take it up rightaway on a "consent basis" so that no time is wasted.

[S. No. 10 of Appendix V of 133rd Report (5th Lok Sabha)]

Action taken

The matter is under consideration in consultation with the Ministry of Law, Justice and Company Affairs and a further 'Action Note' will be submitted later.

[Ministry of Home Affairs O.M. No. 8(4)-B/74 dt. 29-10-74]

Recommendations

The Committee are informed that a scheme for modernisation of police force was introduced in 1969-70 and since then an amount

of Rs. 19.80 crores has been paid to the State Governments on loan-cum-grant basis (75 per cent loan and 25 per cent grant). The scheme aims at greater mobility, better telecommunication, and providing scientific aids to investigation as in the past due to paucity of funds, certain major aspects of police development were neglected. The question of inducting major police development items in the Plan has now been taken up with the Planning Commission.

[S. No. 21—Appendix V—Para No. 2.31 of PAC's Hundred and Thirty-Third Report (5th Lok Sabha)]

Action taken

Inclusion of certain items of Police development in the Plan is still under consideration.

(Ministry of Home Affairs O.M. No. 7/2/74 A.C. 111. 2-1-75).

JYOTIRMOY BOSU,
Chairman,
Public Accounts Committee.

NEW DELHI;
April 28, 1975

Vaisakha 8, 1897 (S).

APPENDIX

Summary of Conclusions|Recommendations

S. No.	Para No.	Ministry/ Dept. concerned	Conclusions/Recommendations
1	2	3	4
1	1.6	Finance	The Committee desire that the examination of the question regarding revision of Note Refund Rules may be expeditiously completed and a simplified procedure for exchange of damaged notes be laid down.
2	1.7	-do-	The Committee also desire that Government should review whether the instructions issued to the State Bank on 15th June, 1974 are actually being implemented by the authorities concerned. Steps should also be taken to inform the general public of the facilities that have been arranged for the exchange of soiled notes, as also the fact that all Branches of Reserve Bank, State Bank and other Nationalised Banks, as also other public utility services, such as Railways, Post Offices, etc., are under an obligation to accept all soiled and slightly damaged notes tendered by the public.
3	1.10	-do-	While reiterating their earlier recommendation contained in their 98th Report (4th Lok Sabha) regarding the question of having a selective test check by the Comptroller and Auditor General of India

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of the foreign exchange transactions, the Committee had desired that Government should reconsider the matter and amend the law if necessary so that a test check of those transactions could be considered by the Comptroller and Auditor General. In their reply dated the 29th October, 1974 the Ministry of Finance have stated that the matter is under consideration in consultation with the Ministry of Law, Justice and Company Affairs and that a further note will be submitted to the Committee.

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I. 11

Finance

The point at issue is not very complicated, and it is difficult to see why, even if other Ministries have not been consulted, it should take so many months to arrive at a decision. The Committee cannot but deplore this kind of indifferent and undesirable attitude in dealing with a recommendation of great importance. The Government should not take any more time in this regard.

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I. 14

Home

The Committee had expressed the view that the expenditure on Police organisations of different kinds had increased at such a rapid rate that it called for an urgent review by an independent high powered Commission.

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I. 15

do

In their reply Government has stated that the need for utmost economy in Police expenditure is constantly being kept in view and that there is no need for a review of the expenditure by an independent high powered Commission.

7 1.16 -do-

The Committee are not at all satisfied with the Ministry's reply. The fact to be noted is that despite their realisation of the need for exercising utmost economy in respect of expenditure on Police, the expenditure has continued to go on increasing at a very rapid pace. The increase has been, as already stated, of the order of 52 times in 24 years. The Committee would, therefore, reiterate their recommendation and insist for the appointment of an independent high powered Commission. The Committee are most unhappy on the very casual treatment meted out to a positive P.A.C. recommendation. The matter may be reflected in the annual report of the Ministry.

8 1.19 -do-

The Committee had desired that Government should undertake a review in order to determine whether it was necessary to maintain so many Industrial Security Forces in addition to the personnel responsible for overall maintenance of law and order and protecting Government properties. It is not clear from the reply of the Government whether such a review has been undertaken. The Committee would like a review to be undertaken to make certain that no avoidable expenditure was being incurred. The Committee would like to be informed of the result of such a review in due course.

9 1.20 -do-

The Committee note that out of a total amount of Rs. 2.35 crores outstanding as on 1st December, 1973 from the various Public Undertakings for the services rendered by CISF a sum of Rs. 1.76 crores has been recovered. The Committee desire that steps should be taken to recover the outstanding amounts and see to it that

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there is no accumulation of arrears in future and avoidable expenditure is not incurred. This should be reflected in the annual report of the Ministry.
